LOKSABHA DEBATES

TENTH SERIES (VOL. XXIX No.20)

APRIL, 18, 1994

NINTH SESSION



TENTH LOK SABHA

LOK SABHA SECRETARIAT

NEW DELHI

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(Tenth Series, Vol. XXIX, Ninth Session, 1994/1915-1916 (Saka) No. 20, Monday, April 18, 1994/Chaitra 28, 1916 (Saka)

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LOK SABHA DEBATES

LOK SABHA

Monday, April 18, 1994/Chaitra 28, 1916 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

[English]

OBITUARY REFERENCES

MR. SPEAKER: Hon. Member, I have to inform the House with a profound sense of sorrow about the passing away of our colleague, Shri Tara Chand Khandelwal and a former colleague Shrimati Renu Chakravartty.

Shri Khandelwal represented Chandni Chowk constituency of the National Capital Territory of Delhi.

As an active social and political worker, Shri Khandelwal had a long innings in public life of Delhi. He held various positions in several social, cultural and educational organisations. He was former President of Rotary Club of Delhi North and also former General-Secretary of the Citizens Council of Delhi. He was a former President of Sangeet Kala Vihar, Delhi.

He did a lot for the upliftment of the downtrodden people. His contribution in public service and enriching social and cultural life will always be remembered foundly by the people of Delhi.

He was a widely travelled person. He was also a member of the Delegation to Taskhent to present Shri Lal Bahadur Shastri's statue in 1966.

An active parliamentarian, he made good contributions to the debates in the House.

Shri Tara Chand Khandelwal passed away in Delhi on 15th April, 1994 at the age of 66 years.

Shrimati Renu Chakravartty was a Member of First, Second and Third Lok Sabha during 1952 to 1967 representing Basirhat and Barrackpore constituencies of West Bengal.

A lecturer by profession, Shrimati Chakravartty was a well known political activist and trade union leader of repute.

Her profound knowledge of the subject on which she spoke, put her as frontline parliamentarian. She was always heard in the House with rapt attention and in complete silence.

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An active social worker, she worked relentlessly for the betterment and upliftment of women in the country, in her endeavour for the amelioration for women, she actively participated in various organisation such as National Federation of Indian Women and West Bengal Mahila Atma Raksha Samiti. She even suffered imprisonment for this noble cause.

Shrimati Chakravartty passed away at Calcutta at the age of 76 years.

We deeply mourn the loss to these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

THE PRIME MINISTER (SHRI P. V. NARASIMHA RAO): Mr. Speaker, Sir, in the oassing away of Shri Tara Chand Khandelwal, we have lost a colleague, who endeared himself by his human qualities and made a mark for himself by sharp intellect and wit. He was very active and alert in raising issues of public interest in Parliament.

Shri Khandelwal as a businessman with keen interest in social work and the welfare of the people.

He associated himself with a number of educational institutions in the capital. Shri Khandelwal's contribution to the debates in the House was noteworthy. He showed a quick grasp of parliamentary proceedings and a willingness to participate in them with enthusiasm. The news of his untimely death was received with profound sorrow and a deep sense of loss. I convey my heartfelt condolences to the members of his family.

I would like to express my heartfelt condolences on the demise of Shrimati Renu Chakravartty, a former Member of this House, very dedicated social and political leader and parliamentarian. I send heartfelt condolences to the family, particularly to Shri Nikhil Chakravartty and his son and others. We do remember her as a very good parliamentarian in this House and also a very dedicated worker, Thank you.

[Translation]

SHRI ATAL BIHARI YAJPAYEE: (Lucknow): Mr. Speaker, Sir, it is so hard to believe that Shri Tara Chand Khandelwal is no more with us. Sometimes, it seems as if at the time of the zero hour he will rise from his seat and try to draw the attention of the hon'ble speaker to the problems being faced by Delhi. He is no more with us. Death is painful but an untimely death is more distressing. He was perfectly alright and had gone to visit a friend in a hospital where he was taken ill and was hospitalised. His friend recovered and has been discharged from the hospital but Shri Tara Chand set out to take his last journey. Time and again the cruel jaws of death have tried to impress upon us the transience of this life and body.

Mr. Speaker, Sir, as has just been said by you and the hon'ble Prime Minister, with the passing away of Shri Tara Chand we have lost a sincere and honest representative of old Delhi. It is not because he had been elected from Chandni Chowk but because he was a true Delhite and identified himself with the problems of Delhi and had associated himself with several aspects of life of the old Delhi. Basically he was not a political person. He had entered politics much later in life. But he always took great interest in public service. He established several organisations and made good contributions and was instrumental in enriching several aspects of life. His death has caused a big loss to public life. My party has also suffered a deep below.

We never had the good luck of working with Shrimati Renu Chakravartty. But we have always heard about her and some

good Parliamentaries like her would always be remembered. I on behalf of my party and myself, pay condolences to the bereaved

family.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): Mr. Speaker Sir, on behalf of my Party and on my behalf, I condole the passing away of Shri Khandelwal who was with us only a few days back. He was a man of amiable disposition and very friendly nature. He sincerely fought for the causes that he believed in. Certainly, we shall be missing him. And it is always a matter of great grief when we find the seat that he occupied in this very House today remaining vacant. I convey my most sincere condolences to the members of his family.

Mrs. Renu Chakravartty was a true communist. She fought gallantly and resolutely and suffered a lot for the establishment of a society free from exploitation and bondage. She played a heroic role in leading the movement of workers, peasants and common people and also for the upliftment and emancipation of women in this country. I also remember her a significant contribution as a Minister for Cooperation in the United Front Government of West Bengal. She created a great impact in channelising the cooperative movement in the right direction so that the vulnerable sections of the community could be organised for achieving their goals through the cooperative movement which should remain in the hands of common and struggling people as a very important tool.

It is very difficult to fill the vacuum that has been created by her passing away and

I read in today's newspapers that. Shrimati Renu Chakravartty has also passed away. When she had been elected to Lok Sabha for the first time in 1957, she used to occupy the front line. I had recently joined at that time. The new members, like me, used to learn a lot from her contribution to various debates, her logical way of presenting facts and her firm conviction. She knew how to put forth even the hardest of facts with humility. She was an ideal for us. She never let the differences of opinion spoil her personal cordial relations with others. I had seen her in the Central Hall long time back. Today ! received the tragic news of her death. I would like to associate myself and my party with you and he hon'ble Prime Minister in offering condolences. All of us pay condolences to Shrimati Khandelwal. We share the loss of Shri Chakravartty. Please convey our condolences to the bereaved families.

SHRI RAM VILAS PASWAN (Rosera) : Mr. Speaker, Sir I also want to associate myself and my party Janta Dal with you, the hon'ble Prime Minister and the leader of the opposition in offering condolences to the bereaved families in their time of emotional crisis. Shri Tara Chand Khandelwal used to sit next to us and sometimes we used to get annoyed whenever we used to have verbal fights. But we feel it today that how even those fights make one nostaligic when the other person is no more. Now that colleague is no more with us who used to snipe at us. This is the cruel law of nature. Today Shri Tara Chand Khandelwal has left us. Shri Atal Bihari vajpayee was correct in saying that he was much more than only a political person.

Sometimes when we talked in seclusion he would say, "Ramvilas ji, I agree with whatever you say." Today he is no more with us and we convey our condolences to his bereaved family.

we sincerely mourn her loss. I convey my party's and my sincere condolence to Shri Nikhil Chakravartty and the members of his family.

SHRI INDRAJIT GUPTA (Midnapore): I would like to associate myself and my party in offering condolences to the families of the two Member who have left us.

I never had the good luck to enjoy the personal acquaintance of Shri Khandelwal but I am well aware of the fact that he was an extremely popular figure in Delhi, especially old Delhi, as a result of the long record of public service which he had. He was a very active Member of the House. Of course, we used to see and hear him here in this House and suddenness of his passing away adds to the sorrow and grief that we feel today.

About Shrimati Renu Chakravartty, I do not now what should I say. She was Deputy Leader of our group in the Lok Sabha for many years. She was one of the old-timers, veterans of this House. She was ailing for a long time, a very painful illness also, which ultimately took the toll of her life. She was not only an outstanding Parliamentarian but she was a very active and bold leader of the people's movement. She sacrificed a lot for that. Not only she suffered imprisonment but I remember that for some years she had worked underground awaiting police arrest when our party was illegal. She was a woman of great courage, fortitude and firm conviction in the ideals which she professed. It is a very big loss to our movement. I spoke yesterday on the telephone to her husband and son in Calcutta shortly after she passed away and I assured them that the entire Lok sabha and the Parliament here would be sharing their grief and would convey their condolences to them for this tragic loss.

SHRI CHITTA BASU (Barasat): I join you, the Prime Minister, the Leader of the Opposition and other distinguished leaders of this House to express my grief, sorrow and anguish at the passing away of Shri Tara Chand Khandelwal and Shrimati Renu Chakravartty.

Shri Khandelwal was an energetic Member of this House. He was very alert and alive to the needs of the people of Delhi. He has done his duty well and we feel strongly about his absence from this House.

So far as Shrimati Renu Chakravartty is concerned, I had the privilege of coming in close contact with her. She was representing the North 24 Barganas to which I also belong.

I had the unique opportunity of coming in close contact with her when she lived several months underground with a small baby in her arm. She, I remember was being haunted by the Police in West Bengal when there was a great peasant uprising in Kakdwip and Bara Kamalapur.

Sir, I came in close contact with her during the election campaign in 1952 and subsequently we had the privilege of working together as her colleague organising campaign for her election. So, she was an accomplished lady and she was also highly educated in foreign countries. But to my great surprise, being such an accomplished lady with modern outlook, with modern life style and educated abroad, I found that she was so freely mixing up with the rural womenfolk and remained with them by sharing their griefs and happiness and became a true communist leader of our country. This very aspect of the matter has drawn some of us in the revolutionary struggle of the country. Sir, she had contributed very much in the cooperative movement of West Bengal as

the Minister in charge of Department of Cooperatives.

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So far as her performance in this House in concerned, I cannot stand witness to it because I was not here when she was working as a Member of the House. But when I entered the Rajya Sabha, she was here and I had received my preliminary training on Parliamentary Practices from her. Sir, by remembering all those days I express my grief, anguish and pay tributes to her and heart-felt condolences to her son, Mr Sumit and her husband, a prominent journalist of our country, Mr. Nikil Chakravartty.

SHRI P.G.NARAYANAN (Gobichettipalayam): Mr. Speaker, Sir on passing away of Mr. Tara Chand Khandelwal we have lost a sincere and devoted Parliamentarian. During this life time. Mr. Khandelwal had fought for the cause of the traders and also the weaker sections of the society. So, the services rendered by Mr. Khandelwal are remarkable and will be remembered. The contribution made by Shrimati Renu Chakravartty are also commendable.

On behalf of AIADMK, I convey my condolences to the bereaved families of Mr. Khandelwal and Shrimati Renu Chakravartty.

SHRI E. AHAMED (Manjeri): Sir, on behalf of my Party and on my own behalf I deeply mourn the sad and sudden demise of Mr. Khandelwal. The death has taken away a mild mannered and an active Member from amoung us.

Sir, I convey my heart-felt condolences to the bereaved family and his Party.

Regarding the death of Shrimati Renu Chakravartty, Sir, I had no personal ac-

quaintance with her, but we have heard very much about Shrimati Renu Chakravartty as an eminent Parliamentarian.

Sir I share the views given expression to by the hon. Prime Minister and the Leaders. My condolences my be conveyed to her family, particularly, to Mr. Nikil Chakravartty.

[Translation]

SHRI RAM SAGAR (Barabanki): I associate myself and my socialist party with the hon'ble leader of the House, Leader of the opposition, and leaders of other parties in expressing our condolences. Mr. Speaker, Sir, I request you to convey our condolences to the bereaved families.

[English]

MR. SPEAKER: The House may now stand in silence for a short while as a mark of respect to the deceased.

11.23 hrs.

The Members then stood in silence for a short while

MR. SPEAKER: The House stands adjourned to meet again tomorrow viz 19th April, 1,994 at 11.00 a.m.

WRITTEN ANSWERS TO QUESTIONS

Visit of US Assistant Secretary of State

321. SHRI V. SREENIVASA PRASAD: SHRI TARA SINGH:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether the US Assistant Secretary of State for south Asian Affairs visited India recently:
 - (b) if so, the purpose of the visit;
- (c) the names of Indian leaders and officials with whom she held talks during the visit and the subject discussed during these talks;
 - (d) the outcome of the visit;
- (e) whether the issue of the US stand on Kashmir and Pakistan's attitude towards India figured in the talk;
- (f) if so, the response of the US Assistant Secretary of State thereto; and
- (g) the reaction of the Government in this regard:

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (g): A Statement is laid on the table of the House.

STATEMENT

US Assistant Secretary of State for South Asian Affairs. Robin Raphel visited Delhi from 22 to 26 March, 1994. Her official programme included meetings at official level in the Ministries of External Affairs. Home Affairs, Commerce, Finance and in the Prime Minister's Office. She called on the Home Minister, Shri S.B. Chavan {during which Minister of State (IS), Shri Rajesh Pilot was also present} and Minister of State for External Affairs. Shri R.L. Bhatia.

In her discussions in the Ministry of External Affairs, the US Assistant Secretary reiterated that the main objective of her visit was to clear all misunderstandings and to place Indo-US relations on a sound footing. Government reciprocated this sentiment and stressed that both sides should build upon the positive aspects of the relationship and bridge areas where lack of understanding exists through regular dialogue.

During discussions on security related issues, Government conveyed its serious concern on the proposed transfer of F-16s to Pakistan through a one-time waiver of the Pressler Amendment in return for Pakistan verifiably capping its nuclear programme. Government emphasized that his would undermine Indo Pak bilateral dialogue for confidence-building and reduction of tension and force India to reappraise its defence capabilities.

The US official reiterated her Government's position that India and Pakistan should continue their bilateral dialogue to resolve outstanding problems as envisaged in the Simla Agreement. She reiterated that the US would continue to impress upon Pakistan to eliminate its support to terrorism in India. India's willingness to promote bilateral dialogue with Pakistan at the Foreign Secretary and other official levels with the objective of seeking improvement on all aspects of our relations was reiterated.

The Home Minister conveyed that certain statements emanating from Washington impacted adversely on the ground situation in J&K. He stressed that Jammu & Kashmir was an integral part of India and that the people of India would not tolerate attempts to undermine the nation's territorial integrity.

The US Assistant Secretary of State conveyed her Government's appreciation for India's transparency in J&K and its permission to international human organisa-

tions and diplomats to visit Jammu & Kashmir.

Pending Power Projects .

*322. SHRI P. KUMARASAMY: SHRI GABHAJI MANGAJI THAKORE:

Will the Minister of POWER be pleased to state:

- (a) the details of the pending proposals submitted to the Union Government to set up power projects, State-wise;
- (b) the stages to which the proposals are pending at present and since when;and

(c) the steps taken by the Government to give early clearance to those projects?

Written Answers

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) and (b): Details of 59 proposals for setting up power generation projects pending for techno-economic clearance in the Central Electricity Authority (CEA) are given in the Statement - I attached. Various stages at which 45 other generation projects which have been cleared by CEA but are awaiting other clearances/approvals are indicated in The Statement II attached

(c): with a view expediting the clearance of various projects, pending proposals are followed up by the Ministry of Power/ CEA with other Ministries/agencies. Written Answers

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POWER PROJECT PENDING FOR TECHNO-ECONOMIC CLEARANCE IN CEA

	POWER PROJECT PENDING FUR LECHNO-ECONOMIC CLEARANCE IN CER	CONOINIO CLEADAINOE	N CEN
SI. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
NORTHER	NORTHERN REGION		
	HAFYANA		
÷	Faridabad CCGT Stage-I Phase I (NTPC)	400	6.8.1993
	PUNJAB .		
. 2	Goindwal Sahab TPS (PSEB)	2 × 250=500	21.2.1992
	UTTAR PRADESH		
rć.	Anpara 'C' TPS (UPSEB)	2 × 500=1000	31.8.1992
4.	Rosa TPS (UPSEB)	3 × 250=750	22.2.1993
ίς.	Jawaharpur TPS (UPRVUN)	3 × 250=750	22.2.1993
ý.	Goriganga St. III (A&B) (NHPC)	$3 \times 40 + 2 \times 10 = 140$	4/92

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SI. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA
7.	Bowala Nand Prayag HEP (UPSEB)	3 × 44=132	5/93
ю.	Tapovan Vishnugarh HEP (UPSEB)	9 ×120=360	.2/ @ 3
6	Vishnuprayag HEP (Jai Prakash Industries LTd.)	4 × 100= 400	7/93
	RAJASTHAN		
10.	Chittorgarh TPS (M/s. Century Textiles & Industry Ltd.)	1 × 500=500	2/92
	HIMACHAL PRADESH		
Ξ.	Basapa ST. II HEP (M/s Jai prakash Industries Ltd)	3 × 100=300	May, 1992
12.	Parabati St. II HEP (Joint Venture of Gujarat. Rajasthan, Haryana, Delhi. HP.)	4 × 200=800	May.1992
5.	Prabati St. III HEP (Joint Venture of Gujarat, Rajasthan, Haryana, Delhi and Himachal Pradesh	3 × 167=501	OCt. '92
14.	Hibra HEP (HPSEB)	3 × 77=231	Oct.'92

SI. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA	19 <i>Wr</i>
15.	Renujka Dam MPP (HPSEB)	2 × 20=40	April' 1993	itten Aı
16.	Ghanvi Hep (M/s. PPGM Ltd:)	3 × 7.5=22.5	5/93	nswers
	JAMMU & KASHMIR			;
17.	Ans Stage II HEP (Govt. of J & K)	3 × 10=30	April'93	
	DELHI .			APR
	Bawana CCGT (DELHI)	09/009	27.1.93	IL 18,
	WESTERN REGION			1994
	GUJARAT			
19.	Gandhi Nagar TPS Extn.	· × 210=210	29.3.1993	
20.	Wanakbori TPS Extn. Unit 7 (GEB)	1 × 210=210	15.4.1993	Writte
21.	i Lignite Based TPS at Akrimota (Joint Sector)	2 × 120=240	23.7.1993 (Original, 6.12.1993 (Revised)	en Answe
22.	Lignite Based TPS at Ghoga (Joint Sector)	2 × 120=240	2.8.1993	ers 20

Mangrol (Lingnite) RPS (M/s. Gujarat Agency Capacity (MW) Date of submission of proposal form of the composal property (MW) Bandrol (Lingnite) RPS (M/s. Gujarat Agency Corporation LTd.) Amangrol (Lingnite) RPS (M/s. Gujarat Agency Corporation LTd.) AMADHYA PRADESH Sexar Power Ltd.) AMADHYA PRADESH Sexar Power Ltd.) AMADHYA PRADESH Sexar Rower Ltd.) AMADHYA PRADESH Sexar (MPEB) 1×500=500 27.12.1992 (Revised) 17.11.1992 (Mexi) 17.11.1992 (Mexi) 17.11.1992 (Mexi) 17.11.1992 (Mexi) 17.11.1992 (Mexi) 17.11.1992 (Mexi) 17.11.1993 (Mischi) 18.11 (MPEB) 18.11 2×500=1000 3.12.1993 (Mischi) 18.11 (MSEB) 19.11 (MSEB) 1
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2	. Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal
5			
8	Barge Mounted DPS (M/s. Confidence	110	Sept., 1992
33. či	(A	2 × 210=420	7.7.1993
	(M/. Aranco Line Shipping Co. Ltd.)		!
34.	Chikaldhara HEP (Govt. of Maharashtra)	4 × 100=400	3/93
SOUTHE	SOUTHERN REGION		
	ANDHRA PRADESH		
35.	Krishnapatnam TPS ST. I (APSEB)	2 × 500=1000	7.6.1993
99	Ramagundam TPS Extn. (APSEB)	2 × 500=500	13.9.1993
37.	Vishakapatnam TPS (M/s. Ashok Leyland &	2 × 500=1000	13.99/93
,	National Power PLC. U.K.)		
38.	Nagarjunasagar Tail Pond DAm HEP (APSEB)	2 × 25=50	3/94
	KARNATAKA		
39.	Raichur TPS (KEB)	200	20.4.1989
Ç	Mangalore TPS (M/s Mangalore Power Co.)	6 × 167=1002	.7/93

SI. No.	Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal
41.	Varahi Tail Race HEP (KEB)	2 × 7 5=15	IO CEA
	KERALA.		March, 1994
45.	Kozhikode DGPP (KSEB)	061	
	TAMIL NADU) •	18.2.1994
43.	North Madras TPS ST. II (TNEB)	200	13.12.1991
44.	Tuticorin Extn. TPS St. II (TNEB)	200	
45.	Cuddalore TPS (M/s. Cuddalore Power Corp.)	2 x 500=1000	2,11,1992
46.	Neyveli Zero Unit (M/s. St Power System Inc. USA)	1 × 250=250	//93 8/93
47.	Srimushnam (Neyveli)TPS (M/s. TICAPCO Promoted by M/s. G.M. Swamy Associates)	1 × 250=250	11/91
ASTERN	EASTERN REGION		
	ВІНАВ		
48.	Kotihor TPS (BSEB)	2 × 250=500	1007
			1001:1:31

ON TO	Namo of Decinal/Chate Time/Implementing Agents	Occupied (MAMA)	land a de la discipación de la de	27
	varie of Fogewotate Typermiplement Agenty		Date of submission of proposal	Wri
49.	Jojobera TPS (M/s Jamshedpur Power Co. Ltd.)	3 × 67.5=202.5	Feb.,1993	itten Ans
50.	Chandil TPS (M/s RPG Enterprises)	2 × 250=500	11/91	wers
	ORISSA	. 1		
51.	Talcher STPS St. II (NTPC)	4 × 500=2000	22.4.1992	
52.	Dubri TPS (M/s Kalinga Power Co. LTd.)	2 × 250=500	Sept., 1992	APRI
53.	IB Valley TPS Unit 3&4 (Joint Venture between M/s AES Trans. Power & OPGCL)	2 × 210=420	June,1993	L 18, 199
54.	Gouripore TPS (M/s. Gouripore Co. LTd.)	2 × 67.5=135	10/92	14
55.	Balagarh TPS Unit 1&2 (M/s CESC LTD.)	2 × 250=500	8/63	٠
.96.	Raman St. III HEP (WBSEB)	3 × 20=60	5/93	И
NORTH EA	NORTH EASTERN REGION			/ritten
	ARUNACHAL PRADESH			Answ
57.	Kharsang Gas Engine Based TPS (M/s. Interdrop. India LTd.)	2 × 4=8	10/93	ers 28

SI. No.	SI. No. Name of Project/State Type/Implementing Agency	Capacity (MW)	Date of submission of proposal to CEA	
	ASSAM ·			
58.	Karbi Langpi (Joint Venture of Assam, APSEB and BHPCL)	2 × 50=100	2/94	
	A & N ISLANDS			
59.	DG Sets of Bamboo Flat (UT ADMN.)	4 × 5=20	8.12.1993	
			•	

STATMENT - II

POWER PROJECT CLEARED/APPRAISED BY CEA BUT PENDING FOR OTHER CLEARANCES

S.No.	S.No. Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals
NORTH	NORTHERN REGION			
	HABYANA			
- :	Yamunanagar STPS ST. I (NTPC)	4×210=840	10.10.88 (Orginal)	Investment decision
			23.6.92 (Revised)	awaited.
	RAJASTHAN			
6	Anta CCGT St. II (NTPC)	3 × 100+	21.3.90 (Original)	Additional gas
		1×130=430	14.3.91 (Revised)	linkage for base load operation and investment decision awaited.
,	UTTAR PRADESH			
က်	Rihand STPS St. II (NTPC)	2×500=1000	16.5.88	Investment decision awaited. Cost estimates under updating
4.	Unchahar TPS St. II (NTPC)	2×210=420	20.10.92	Investment decision awaited.

33 Wi	ritten Answe	ers	Cŀ	AITR.	A 28, [.]	1916 (SAKA)		Written Ai	nswers	34
Nature of pending clearances/approvals	Forest clearance not accorded. Investment approval awaited.	Investment approval awa'ted		Investment approval awaited		Investment approval awaited	Investment approval awaited	Investment approval awaited	Investment approval awaited. Referred for environmental clearance		Investment approval awaited.
Date of clearance	8.8.89	10.10.88		18.12.87		8.10.91	10.8.88	11.5.92	23.4.93		13.1.93
Capacity (MW)	4×100=400	4×250=1000		2×18÷2×7=50		2×35=70	4×200=800	3×100=300	2×43=86		3×200=600
Name of Project/State/ Type/Implementing Agency	Koteshwar HEP (THDC)	Tehri St. II (THDC)	PUNJAB	SYL Canal (PSEB)	HIMACHAL PRADESH	Dhamwari Sunda HEP (HPSEB)	Kol Dam HEP (NTPC)	Chamera St. II (NHPC)	Malana HEP (HPSEB)	JAMMU & KASHMIR	Sawalkot HEP (J&K)
S.No.	, ò			7.		œί	6	10.	Ξ.		12.

as Wri	itten Aı	nswei	s		APRIL 16, 19	94		Written A	Inswei	rs 36
Nature of pending clearances/approvals	Investment approval awaited.	Referred for environ: nental	clearance.		In view of gas linkage not having been confirmed GSEL has revised the possibility report in Dec envisaging the use of the till gas becomes available is awaited	Submission of financial Package by private promoter awaited.		Investment approval awaited	Financial package awaited.	Investment approval awaited
Date of clearance	14.3.91	27.11.92			30.1.89 (GEB) 14.3.91 (GPCL)	12.11.93		10.8.88 (Orginal) 9.5.89 (Revised)	16.11.93	14.12.93
Capacity (MW)	3×150=450	3×12.5=37.5			615	655		2×500=1000	2×210=420	8×65=520
Name of Project/State/ Type/Implementing Agency	Baglihar HEP (NHPC)	Pamai HEP (J&K)	WESTERN REGION	GUJARAT	Pipavay CCGT (GRCL).	Gandhar CCGT (M/s Gujarat Torrent Energy Corp. Ltd.)	MADHYA PRADESH	Vindhyachal STPS (NTPC)	Pench TPS (M/s Century Power)	Omkarashwar MPP
S.No.	13.	4.	WESTE		. . .			17.	1 8.	19.

S.No.	Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals	37 W
20.	Marihikhera HEP	2×20=40	23.4.93	Investment approval awaited	ritten A
21.	Mehershwar (M/s S. Kumar)	10×40=400	12.11.93	Final Financial package awaited.	nswei
	MAHARASHTRA	,			rs
22.	Dabhol GTCC (M/s Dabhol Power	2015	12.11.93	Final financial package awaited.	СН
83	Bhivpuri (M/s. Tata Electric Co.)	1×90=90	13.5.93	Awaited for want of Inter State agreeme.it between Andhra Pradesh and Karnataka.	AITRA 28, 19
	ANDHRA PRADESH				916 (S
24.	Jegurupadu (M/s. G.V.K. Industries) GTCC	216	12.11.93	Submission of financial package by private promoter avaited	SAKA)
25.	Godavari GTCC TPS (M/s Spectrum	2×208=416	14.12.93	Submission of financial package by private promoter awaited	Writt
26.	Priyadarshini Jurala HEP KARNATAKA	6×36.9=881.4	10.3.94	Investment approval awaited	en Answers
27.	Mangalore STPS ST. I (NTPC)	2×210=420	2.1.91(Original)	Investment decision awaited.	38

					3
No.	S.No. Name of Project/State/ Type/Implementing Agency	Capacity (MW)	Date of clearance	Nature of pending clearances/approvals	39 Write
. 78.	Sarapadi HEP (KPCL)	3×30=90	4.12.90	Awaiting investment apprival.	ten Ans
	KERALA				wers
65	Kayamkulam STPS St. I (NTPC)	2×210=420	31.8.90	Investment decision awaited.	
30.	Kasargod DG Sets (KSEB)	3×20=60	16.12.1992	E&F clearance and invest : rent decision awaited	A
	TAMIL NADU				PKIL 1
31.	Navali TPS Extn. (NLC)	2×210=420	10.8.88 (Original) 4.12.90 (Revised)	Investment decision awaited.	8, 1994
35.	Pillaiperumalnaliur CCGT Jater Board's clearances awaited.	300	14.5.91	Firm fuel linkage & Central Ground	
AST	EASTERN REGION				Wri
	ВІНАВ				itten A
33.	Muzaffarpur TPS Extn (BSEB)	2×250=500	9.2.93	Investment decision awaited	Answei
34.	Maithon RB TPS St. I (DVC)	2×210=840	19.10.88	Compliance with Section 29 of E(S) Act and E&T clearance awaited	

4	1 Writ	tten Answe	re C	HAITRA :	28, 19 ⁻	16 (SAKA)	•	Writte	n Ansı	wers	42 \
	Nature of pending clearances/approvals	-op-	Investment approval environment & forest clearances awaited	To be referred for E&F clearance. Investment approval awaited.		Referred for environmental clearance. Investment approval awaited.			Investment decision awaited		
	Date of clearance	8.5.90	4.12.90	23.4.93		11.11.91			1.7.92	14.3.91	•
•	Capacity (MW)	2×500=1000	6×200=1200	3×170=510		5x25=125			4.21=84	2∕ 8= 16	
* ·	Name of Project/State/ Type/Implementing Agency	North Kampura STPS St. I (NTPC) SIKKIM	Teesta St. III (Govt. of Sikkim)	Teesta St. V HEP (Govt. of Sikkim)	WEST BENGAL	Farakka Barrage (WBSEB)	NOBTH EASTERN REGION	TRIPURA	Agartala GT (NEEPCO)	Rokhia GT Phase II (govt. of Tripura)	ii iveeli iei ikoedisidi tavalled.
	S.No.	35.	36.	37.		38	NORTH		8 9	6	

43 W	ritten .	Answe	rs		AP	RIL 18	, 19 94	1		Written An	swers 44
Nature of pending clearances/approvals		Referred for er ivironmental clearance. Investment approval await-			Referred for environmental and forest clearances. Investment approval await			Environment clearance not accorded by MDEF. Referred for forest clearance. Investment approval await:	.	Referred for environmental clearance. To be referred for forest clearance. Investment approval awaited.	To be referred for E&F clearance Investment approval awaited.
Date of clearance		30.4.91			27.11.92			10.10.88		15.9.92	12.10.93
Capacity (MW)		4×150=600			3×30=90			3×40=120		2×30+60	3×70=210
Name of Project/State/ Type/Implementing.Agency	ARUNACHAL PRADESH	KamengHEP(NEEPCO)		MANIPUR	Loktak Down Stream HEP		MZOHAM	DhaleshwariHEP(NHPC)		Tuirial HEP (Govt. of Mizoram)	Tuivai HEP (Govt. of Mizoram)
S.No.		41.	8		.ઇ	8		43.	8	4;	45.

Power Transmission Losses

* 323. SHRI J. CHOKKA RAO : SHRI HARISH NARAYAN PRABHU ZANTYE :

Will the Minister of POWER be pleased to state:

- (a) the power transmission losses in each State during the last three years and total loss of revenue on account of the same, State-wise and year-wise;
- (b) whether the increasing transmission losses have assumed serious proportions;
 - (c) if so, the reasons therefor;
- (d) the steps taken by the Government to check such losses and the results achieved thereby; and
- (e) the details of action plan worked out to tackle the problem effectively?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) to (e) The percentage of Transmission & Distribution losses and loss of revenue for the last 3 years from 1990-91 to 1992-93 are given in the attached Statement.

The Transmission & Distribution losses in the country are high in comparison to the developed countries. The main reasons

for high T&D losses in India are, low investment in sub-transmission and distribution system, large scale rural electrification programme involving long lines of LT network, low power factor of operation, improper load management measures, theft of energy.

To enable the power utilities to take corrective measures in a planned way, comprehensive guidelines have been issued to the power utilities for reducing T&D losses. These include, inter alia, conducting of the energy audit for identifying the system elements responsible for excessive losses, installing capacitors to improve the voltage profile, preparation of system improvement schemes for strengthening and improvement of their transmission and distribution system, installing tamper proof meter boxes to check theft of energy.

The theft of energy has been made a congnizable offence from August, 1986 under the provisions of Section 39 of Indian electricity Act, 1910.

To motivate the State Electricity Boards, and their employees to reduce T&D losses, an incentive scheme in the form of cash awards/shields was introduced by the Government of India.

In the Power Minister's Conference held in January, 1993, a resolution has been passed to bring down T&D losses by 1% per annum with a target of 5% reduction during the Eighth Five Year Plan.

STATEMENT

T&D LOSS AND LOSS OF REVENUE DUE TO T&D LOSS

SI.No.	SEB's	1990-91	91	1991-92		1992-93	3
	·	7&D Loss (°o)	Revenue* (Loss) (Rs. Crs.)	7&D Loss (%)	Revenue Loss (Rs./Crs)	7&D Loss (%)	Revenue Loss (Rs./Crs.)
-	Andhra Pradesh	22.93	118.70	19.30	77.72	19.16	98.87
8	Bihar	16.46	11.76	21.25	43.22	20.50	47.47
_જ ં	Gujarat	23.44	178.64	22.89	192.94	21.72	189.06
4	Haryana	28.20	86.10	24.17	71.09	25.45	97.47
ĸ	Himachal Pradesh	20.96	11.32	18.07	6.24	18.51	3.89
હં	Karnataka	20.17	62.08	18.91	55.07	. 18.70	57.82
-1	Kerala	22 36	29.88	21.77	32.61	21.00	36.02
œί	Madhya Pradesh	17.98	74.82	24.91	222.20	22.68	219.04
ത്	Maharashtra	18.26	136.97	15.52	20.90	16.38	73.50
10.	Orissa	25.77	55.29	23.71	48.67	20.84	44.23

SI.No.	SEB's	199 T&D	1990-91 Revenue*	1991-92 T&D	-92 Revenue	1992-93 T&D	-93 Revenue
•		(%) sso7	(Loss) (Rs./Crs.)	70ss (%)	Loss (Rs./Crs)	(%) sso7	Loss (Rs./Crs.)
11.	Punjab	19.26	41.81	18.53	39.34	18.53	49.39
12.	Rajasthan	25.76	120.64	22.30	93.56	25.02	156.82
13.	Tamil Nadu	17.90	52.68	18.35	67.56	17.26	58.92
14.	Littar Pradesh	27.13	257.32	25.26	251.95	24.10	302.59
15.	West Bengal	17.69	31.97	23.79	79.76	23.69	84.52
16.	Assam	26.10	21.13	21.25	14.38	21.00	14.53
17.	Meghalayล	11.46		11.49	.1.18	13.04	-0.73
	Toiai	22.89	1322.49	22.83	1336.24	21.80	1538.43

Revenue loss is computed after considering 15% as acceptable technical loss, in Indian Power System.

World Bank Loan for NTPC

Written Answers

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* 324. SHRI SRIKANTA JENA : SHRI CHANDRA JEET YADAV :

Will the Minister of POWER be pleased to state:

- (a) whether the World Bank has suspended the disbursement of loan to the National Thermal Power Corporation;
- (b) if so, the disbursement amount involved and the main points of difference between the World Bank and NTPC over the issue;
- (c) whether it would have adverse impact on country's capacity addition plan in the power sector;
 - (d) if so, the details thereof; and
- (e) the steps taken for the revival of the loan disbursement?

THE MINISTER OF POWER (SHRI N.K.P. SALVE): (a) Though the World Bank has not formally suspended disbursements under the ongoing loans to the National Thermal Power Corporation (NTPC) for the National Capital Thermal Power Project (840 MW) Dadri, Farakka Super Thermal Power Project Stage-II (1000 MW) and the Talcher Super Thermal Power Project (1000 MW), disbursements have not been made after 28.2.1994.

(b) The undisbursed amounts under the loans referred to in (a) above as well as the loan for NTPC's Power Generation Project which is yet to be made effective is US \$ 731 million. The cause of action has basically been NTPC's inability to contain its accounts receivables from purchasers of power to the equivalent of two months' billing as convenanted with the Bank by NTPC. In addition, the tariff for NTPC's gas based power stations and for NCTPP and Unchahar Coal Based Stations have to be notified and bulk power supply agreements (BPSAs) for the remaining States of the Northern Region have to be signed by 30.4.1994.

Written Answers

- (c) and (d) NTPCs investment programme would be adversely affected. The ongoing loans cover 2840 MW of which the National Capital Thermal Power Project (840 MW) and the Farakka Super Thermal Power Project State II (1000 MW) have been commissioned and the Talcher Super Thermal Power Project (1000 MW) is in an advanced stage of completion.
- (e) Strenuous efforts are being made to demonstrate that NTPC can contain its accounts receivables to the convenanted levels on a sustained basis and these include persuading States to liquidate arrears, fully pay current billing, increase Letter of Credit coverages etc. BPSAs have been entered into with all the States of the Northern Region. The tariff for NCTPP and Unchahar coal based stations have been notified. The tariff for gas based stations is in an advanced stage of finalisation.

Visit of President of Poland

* 325. SHRI B.N. REDDY : DR. MUMTAZ ANSARI :

Will the Minister of EXTERNAL AF-FAIRS be pleased to state :

- (a) whether the President of Poland visited India recently;
- (b) if so, the bilateral and multilateral issues discussed by him with Indian leaders

and the outcome thereof;

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- (c) whether he held any talks with Indian industrialists and businessmen: and
- (d) if so, the details and the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) Yes Sir. Lech Walesa, President of the Republic of Poland paid a State visit to India on 2-8 March, 1994.

(b) to (d) Issues concerning international and regional affairs as well as bilateral cooperation were discussed during President Walesa's visit. The Polish side presented an exposition of its foreign and security policies as also its perception of developments in Europe, including the Partnership for Peace plan. Views were also exchanged on disarmament. The Polish leadership was briefed on the Kashmir issue and Pakistan's efforts to internationalise it using the pretext of human rights. The Polish side expressed appreciation of our concerns and our position on the Kashmir issue and agreed that outstanding issues between India and Pakistan should be settled bilaterally. On bilateral aspects, the two sides concurred on the need to strengthen trade and economic ties and to activise the Indo-Polish Joint Business Council and the Indo-Polish Joint Commission. The Polish side conveyed that it regards India as a stable and emerging economy with which mutually beneficial economic linkages could be developed on a long term basis.

As a result of the discussions it was decided that the sides would exchange views on restructuring of the UN Security Council and that the PRs of the two countries would consult each other and formulate proposals in this regard. Both sides also agreed to cooperate and coordinate efforts in GATT in relation to the follow up of the Uruguay Round and particularly the Multi Fibre Agreement. A meeting of the Joint Commission is planned to be held during this year and the possibilities of setting up joint ventures targetted at each other's as well as third country markets are to be studied and tradeable commodities with promising prospects are to be identified.

Written Answers

President Walesa addressed a gathering of Indian industrialists and businessmen from the CII and subsequently answered questions on the Polish economy and prospects for Indo-Polish cooperation. In the context of this meeting, direct contacts were established between Indian industrialists and businessmen and Polish businessmen who had accompanied President Walesa to India. These are being followed up and it is hoped that this will result in expanded trade and economic cooperation.

Programmes Broadcast from FM Stations

* 326. SHRI CHETAN P.S. CHAUHAN: SHRIMATI DIPIKA Η. TOPIWALA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government has recently launched sky radio programme;
 - (b) if so, the details thereof;
- (c) whether the F.M. band programmes are planned to be transmitted through out the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO) : (a) to (d) All India Radio has introduced a 20-channel Sky Radio Service with effect from 1st April, 1994. Out of these, two channels are reserved for Educational Broadcasts to commence later on. To start with. the Regional programmes broadcast by different State capital stations (except Srinagar where satellite uplink facility is not available at present) are now being unlinked through satellite so as to make them available throughout the country alongwith the satellite channels of Doordarshan, using the same transponders. People owning direct reception set for satellite TV reception and the cable TV operators throughout the country can receive these programmes on their FM receivers with the help of a small gadget costing about Rs. 1,000/-. The Sky Radio programmes contributed by various Regional AIR Stations can now be heard throughout the country in the FM band.

[Translation]

National Highways

- 327. SHRI CHINMAYANAND SWAMI: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) the details of the proposals for the development of National Highways submitted by the State Government of Uttar Pradesh and Rajasthan during 1993-94;
- (b) the number of proposals approved; and
 - (c) the amount released, project-wise?

THE MINISTER OF STATE OF THE

MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) During 1993-94, 37 proposals amounting to Rs. 49.95 crore from Uttar Pradesh and 17 proposals amounting to Rs. 117.77 crore from Rajasthan were received. Out of these 24 proposals amounting to Rs. 10.09 crore from Uttar Pradesh and 3 proposals amounting to Rs. 0.78 crore from Rajasthan were approved.

(c) The amount is released by this Ministry to the State as a whole-and not projectwise or National Highwaywise. The allocation for 1993-94 for the States of Uttar Pradesh and Rajasthan is Rs. 47.50 crore and Rs. 42.00 crores respectively.

Visit of Prime Minister to UK

*328 SHRIMATI BHAVNA
CHIKHALIA:
SHRIMATI SHEELA
GAUTAM:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether the Prime Minister visited UK recently;
- (b) if so, the various issues figured in his talks with British leaders and the outcome thereof:
- (c) whether any agreements have been signed during the visit;
- (d) if so, the salient features thereof, agreement-wise;
- (e) whether any proposals were made by UK in regard to Kashmir;
- (f) if so, the details and the outcome thereof; and

(g) the efforts made for investment from UK?

Written Answers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA):(a) to (q) The Prime Minister paid an official visit to the UK from 13-15 March 1994. During his visit, the Prime Minister held talks with the UK Prime Minister and called on the Queen. He also met various other leaders of the UK including leaders of the main Opposition Parties.

The main issues covered in PM's talks. with UK leaders during the visit were bilateral economic relations, the situation in Bosnia, Indo-Pak relations and the situation in Jammu and Kashmir. The two sides noted with satisfaction the growth of bilateral trade and investment. The UK recognises the scope for increased opportunities for trade and investment presented by India's economic reforms. On relations with Pakistan, PM pointed out that India remained willing to engage in a constructive dialogue with Pakistan although Pakistan's strident statements and efforts to internationalise Kashmir on the pretext of human rights had vitiated the atmosphere for such a dialogue. On J&K, PM pointed out that cross-border support to terrorism continued to hamper efforts to resume the political process.

A Bilateral Investment Protection Agreement was signed during the visit. in addition, three commercial MOUs were signed in the margins of the visit relating to a 1000 MW thermal power plant in Maharashtra, expansion of tele-communications facilities in Maharashtra and technological collaboration in the field of power transformers.

The UK Government reaffirmed its support for a resolution of the Kashmir issue through bilateral dialogue between India and Pakistan under the Simla Agreement. The UK side did not make any fresh proposal in this regard.

Written Answers

Investment in power sector

- *329 SHRI CHHITUBHAI GAMIT: Will the Minister of POWER be pleased to state:
- (a) the projected shortage of power at the end of Eight Five Year Plan;
- (b) whether there is any proposal to meet that shortage through foreign and Indian private investment;
- (c) if so, the details thereof and the extent of foreign and private investment approved so far:
- (d) whether any expert committee has been set up to examine investment and expansion aspects of the power sector; and
- (e) if so, the detail of the recommendations made by the expert committee and the action taken thereon?

THE MINISTER OF POWER (SHRI N.K.P. SALVE) (a): Based on the capacity addition programme of 30,537.7 MW for the country for the 8th Plan period, the Central Electricity Authority has estimated a peaking shortage of 15,253 MW (20.7%) and an energy shortage of 37,648 MUs (9%) in the terminal year of 8th Plan.

(b) and (c): In response to the Government of India's policy of inviting private sector participation in the power sector. expressions of interest have been received for setting up of 75 power projects with a total capacity of 32,662 MW involving an investment of Rs. 1,04,152 crores. Out of these, 35 are from foreign investors (includ-

ing NRI and joint venture proposals) for a capacity addition of 22,432 MW at an estimated cost of Rs. 73,386 crores. Seven projects costing about Rs. 21,867.30 crores for a total capacity of 5,128 MW have been cleared

(d): No, Sir.

(e): Does not arise.

Air Stations

*330. SHRI ARJUN CHARAN SETHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the functioning of AIR stations in STates/Union Territories is being reviewed:
- (b) if so, the details of such reviews made during the last three years;
- (c) whether the functioning of these stations particularly the one at Cuttack, is not upto the mark at present; and
- (d) if so, the steps taken to improved their functioning?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGH DEO): (a) and (b): The functioning and performance of AIR stations are under constant review at various levels. Any breakdown in transmission beyond 15 minutes is reported at seniormost levels of zonal Chief Engineers and Directorate. Further the Audience Research Unit caters to the research and feedback requirement of the entire network of Akashwani including the Commer-

cial Broadcasting Service and External Services Division.

(c) and (d) All attempts are made to maintain high technical standards of broadcasting. The transmitter at Cuttack was experiencing frequent breakdowns on account of age as well as irregular and erratic power supply. The transmitter has been recently renovated and energised on 100 KW mast. A separate transformer of 33 KV/11 KV has also been installed for power supply. The functioning of transmitter at Cuttack has consequently improved considerably.

Mail Delivery in Metro Cities

- *331. SHRI MOHAN RAWLLE: Will the Minister of COMMUNICATION be pleased to state:
- (a) whether the Government propose to speed up its mail delivery process in metropolitan cities of the country;
 - (b) if so, the details in this regard; and
 - (c) if not, the reasons therefor?
- . THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.
- (b) The scheme envisages expeditious transmission and delivery within 48 hours of pincoded first-class letter mail posted in one metro city and meant for another metro city. The cities covered under this scheme are Delhi, Bombay, Calcutta, Madras, Hyderabad and Bangalore. Such mails will be separated at the stage of initial handling and sorted and despatched on priority.
 - (c) Does not arise.

Power Generation and Requirement

SHRIMATI K.S. *332. DR. SOUNDARAM: SHRI CHHEDI PASWAN:

Will the Minister of POWER be pleased to state:

- (a) the quantity of power being generated. State-wise:
- (b) the total requirement of electricity in these States and from where this requirement is being met and the total expenditure being incurred theron;
- (c) the names of new power projects proposed to be set up during the Eighth Five Year Plan period: and
- (d) the total number of villages likely to be electrified during the Eighth Plan period and the total amount proposed to be given?

THE MINISTER OF POWER (SHRI

N.K.P. SALVE): (a): The quantity of power generated, State-wise, during April, 1993 to March, 1994 is given in the attached Statement - I.

Written Answers

(b): The requirement of power in each State and from where it was met during April, 1993 to March, 1994, State-wise, is given in the attached Statement-II.

Information regarding total expenditure incurred theron is not readily available.

- (c) Details of the nower projects proposed to be set up during Eighth Five Year Plan are given in the attached Statement- III
- (d) The rural electrification targets are fixed on annual basis by the Planning Commission in consultation with the State Electricity Boards. The targets for village electrification for 1992-93, 1993-94 and 1994-95 and respective allocations for rural electrification are given below:-

Year	Target for village electrification	Financial allocation for rural electrification (Rs. in crores)
1992-93	4240	761.72
1993-94	3210	815.18
1994-95	3708	1002.11

The overall outlay for rural electrifica-

tion for the Eighth Plan is Rs. 4000 crores

TATMENT-

State-Wise Energy Generation During 1993-94 (April. 1993 - March, 1994)

	Duling 1990-94 (April. 1990 - Maich, 1994)	333 - Malcil, 1334)		
Name of the State/		Generation		(all figures in Million Units)
System	State	Central	PVT	Total
DELHI	2553	44÷2	•	69:05
JAMMU & KASHMIR	784	1954		2738
HIMACHAL PRADESH	926	608		1564
HARYANA	3120		•	3120
RAJASTHAN	5658	3783		9441
PUNJAB	11416	•	•	11416
UTTAR PRADESH	19822	31053		50875
GUJAP.AT	2:217	2891	2871	26979
MAHARASHTRA	33958	1819	7296	43073
MADHYA PRADESH	14912	22812		37724
ANDHRA PRADESH	20215	14594	,	34809

Name of the State/		Generation		(all figures in Million Units)	65 W
System —	State	Central	ΡVT	Total	ritten
KARNATAKA	14155	1		14155	Answ
KERALA	5821		·	5821	ers
TAMIL NADU	17605	10821	,	28426	C
BIHAR	2981	·.		2981	CHAIT
ORISSA	5121	,		5121	RA 28
WEST BENGAL	6966	3854	3504	17327	3, 1916
ASSAM	206	,		- 206	6 (SAF
MEGHALAYA	583	904		1487	(A)
TRIPURA	146	•	ı	146	
MANIPUR	,	616	ı	616	Writte
SIKKIM	34	,	ı	34	n Ansı
BBMB SYSTEM	•			10644	vers
DVC SYSTEM				6924	66

.

Written Answers

STATMENT

Actual Power Supply Position (April'93-March ' 94) (Al! figures in MUs)

State,	Requirement		Availability	٠	
mais/c		Cwn Resources	Drawal from Central Sector Stations	Assistance (')	Total .
(1)	(2)	(3)	(4)	(5)	(9)
NORTHERN REGION			-		
CHANDIGARIS	929	504	17.2		676
CELHI	1045	5936	472 .	+ 227	10884
HARYANA	11745	5826	4781.	+ 58	10640
MAG-JAL PP: DESH	,619	1259	46.3	. 133	161
AMMU & KASHMIR	3700	758	2213	•	2971
PUNJAB	18780	14643	.4106	- 568	18181
RAJASTHAN	16070	8885	5651	+ 553	15089

State/	Requirement		Availability			69
System		Own Resources	Drawal from Central Sector Stations	Assistance (*)	Total	Written Ans
(1)	(2)	(3)	(4)	(5)	(9)	wers
WESTERN REGION						c
GUJARAT	29860	21670	6893	. 61	28502	HAITI
MADHYA PRADESH	23945	12708	9892	+ 191	22791	RA 28,
MAHARASHTRA	44895	36998	8999	. 152	43514	1916
GOA	876		991	- 118	873	(SAKA
SOUTHERN REGION				•		A)
ANDHRA PRADESH	28180	18795	7752	+ 377	26924	W
KARNATAKA	22070	13726	3509	•	17235	ritten i
KERALA	7990	5749	2037	,	7836	Answe
TAMIL NADU	26495	13406	7060	,	25466	ers 70

						71
State/	Requirement	:	Availability			ı
System		Own Resources	Drawal from Central Sector Stations	Assistance (*)	Total	Written Ansı
(1)	(2)	(3)	(4)	(5)	(9)	wers
EASTERN REGION						I
BIHAR	8645	2733	2640	+ 210	5583	,
D.V.C	7730	6214	778	- 10	6982	APRIL
ORISSA	8840	5184	1388	+ 1337	7909	. 18,4
WEST BENGAL	12195	12090	115	- 149	12056	6 94
NORTH-EASTERN REGION						
ARUNACHAL PRADESH	157.0	61.8	45.5	•	107.3	
ASSAM	2368.0	860.4	852.9	+ 385	2098.3	Writte
MANIPUR	298.4	4.2	280.9	•	285.1	en Ans
MEGHALAYA	304.4	579.4	0.0	-275	304.4	wers
MIZORAM	115.2	11.7	98.2	•	109.9	72

74

State/	Requirement		Availability			73
System		Own Resources	Drawal from Central Sector Stations	Assistance (*)	Total	Written Ans
(1)	(2)	(3)	(4)	(5)	(9)	wers
NAGALAND	144.9	3.6	133.0		136.6	
TRIPURA	273.1	142.3	103.1	•	245.4	HAIII
ALL INDIA	323252.0	211663.4	86301.6	+ 1529	299494.0	HA 28,
Note (*) (+) indicates im (-) indicates ex	(+) indicates import in the system.(-) indicates export from the system.	-				1916 (SAK

76

STATMENT -III

NAME OF NEW POWER PROJECTS TO BE SET UP DURING VIIITH FIVE YEAR PLAN

	ואסוו ואסווים	ואטווור כן ואראון כארוון ווכסרכן כן כון בין כן כון אראון בין אראון בין אראון בין אראון בין אראון בין אראון בין		
S.No.	State	Project	Туре	Capacity(MW)
	UTTAR PRADESH			
		SOPLA '	I	00 9
5		MANERI-II	I	304.00
ю́.		SRINAGAR	I	165.00
4		RAJGHAT	I	22.50
'n		ANPARA 'B'	-	1000.00
ý		TANDA UNIT - 4	F	110.00
7.		NCTPP DADRI UNIT 2-4	۳	630.00
8		GT DADRI	g	555.00
ō.		TEHRI STAGE-I	I	1000.00
10.		RINAHL EXTENSION	-	500.00
11.		UNCHAHAR EXTENSION	T	210.00

S.No.					
	State	Project	Туре	Capacity(MW)	77
	RAJASTHÁN				Writ
12		RAMGARH		3.00	ten Ar
13		KOTA UNIT-5	۰	210.00	nswers
4		BARSINGSAR LIGNITE	-	240.00	5
÷		RAPP EXTENSION	z	220.00	CH
	PUNJAB				AITĖA
.91		THIEN DAM	I	300.00	28, 1
17.		ROPAR - III	}-	210.00	916 (\$
18		BHATINDA	-	420.00	SAKA)
	JAMMU & KASHMIR				
19		PAHALGHAM	I	3.00	Wr
20.		KARGIL	I	3.80	itten A
21		UPPER SINDH	ţ.	70.00	nswei
22.		UPPER SINDH - II	I	35.00	rs 78

					•
S.No.	State	Project	Type	Capacity(MW)	79
					Wri
23.		PAMPORE	g	100.00	itten A
24		DULHASTI	I	390.00	Inswei
25.		SALAL - II	I	345.00	rs
26.		URI	ī	480.00	
	HIMACHAL PRADESH				APF
27.		THIROT	I	4.50	RIL 18
28.		BANER		12.00	1994
29.		GAJ	I	10.50	
30.		CHAMERA-I	I	540.00	
	HARYANA		,		Writt
31.		DADNUR	r	9.00	en An
32.		PANIPAT UNIT-6	-	210.00	swers
33.		WYC STAGE-II	Ι	16.00	80

					81
S.No.	State	Project	Type	Capacity(MW)	
					Wri
34.		YAN'UNA NAGAR UNIT-	-	210.00	tten /
35.		FARIDABAD CCGT	g	546.00	Answe
	DELHI				ers
36.		DESU WH	ď	102.00	CH
37.		BAWANA CCGT	g	00 099	IAITR/
	GUJARAT				A 28, 1
38.		KADANA UNIT 3-4	I	120.00	916 (
39.		KUTCH LIGNITE U-3	-	70.00	SAKA)
40.		SIKKA UNIT-2	-	120.00	
.14		UTRAN GAS BASED TP	g	78.00	Wri
42.		. KAWAS CCGT	ŋ	538.00	tten Aı
43.		KAKRAPAR	z	440.00	nswers
44.		GANDHAR CCGT	Ŋ	615.00	82

83	Written	Answ	ers		AF	'AIE 1	B, 199	4		Wr	itten A	nswer	s 84
Capacity(MW)		12.00	120.00	00.06	22.50	420.00	420.00	420.00	20.00		0.00	12.00	16.00
Туре		I	I	I	I	۰	F	F	I		I	I	r
Project		TAWA	HASDEO BANGC	BANSAGAR TONS	RAJGHAT	SANJAY GANDHI U-182	SANJAY ANDHI U-384	PENCH	BANSAGAR TCNS -IV		MANIKDOH .	UJJAINI	WARNA
State	MADHYA PRADESH			•						MAHARASHTRA			
S.No.		45.	46.	47.	48.	49	20.	51.	52.		53.	54.	55.

S.No. State	Project	Туре	Capacity(MW)	85
	SURYA	Ī	6.00	Writt
57.	BHINDARDARA-II	r	34.00	en Ans
58.	DUDHGANGA	I	24.00	swers
59.	DIMBHE	I	5.00	
.09	BHIRA PSS	I	. 160.00	CHA
	KOYNA STAGE IV	I	200.00	TRA 2
62.	CHANDRAPUR UNIT-7	· -	500.00	8, 191
	URAN WHP	ڻ ·	360.00	6 (SAI
	KHAPERKHEDIA EXT	⊢	420.00	KA)
	TROMBAY	g	. 180.00	
	BSES (DHANU)	⊢	500.00	Writte
67.	SARDAR SAROVAR	I	1450.00	n Answe
ANDHHA PHADESH				rs
68.	PENNA AHOBILAM	I	20.00	86

)					
S:Mo.	State .	Project	Туре	Capacity(MW)	87
.69		UPPER SILERU	I	120.00	Writter
70.		GUNTUR CANAI.	I	8.60	n Answ
71.		SRISILAM LEPH	I	300.00	vers
72.		MUDDANUR	_	420.0v	
73.		VIJAYANADA-III	-	420.00	A
74.		SINGUR	I	15.00	PRIL
	KARNATAKA				18, 19
75.		VARAHI (MAIN DAM)	I	9.00	94
76.		GНАТРВАВНА	I	16.30	
77.		MALLARPUR	I	00 6	И
78.		SHARAVATI TAIL RACE	I	240.00	/ritten
.62		KALINADI - II	I	270.00	Answe
80.		BRINDAWAN	I	12.00	ers 8
					8

S.No.	State	Project	Туре	Capacity(MW)	89
81.		внарва	I	6.00	Writte
82.		SHIVPIJRI	I	18.00	n Ansv
83.		RACHUR UNIT-4	-	210.00	vers
84.		DIESEL SETS	G(OIL)	78.00	(
85.		D.G.SETS BANGALORE	G(OIL)	128.00	CHAIT
.98		KAIGA	z	440.00	RA 28
	KERALA				. 1916
87.		KALLADA	ı	15.00	(SAK
88.		MUVATTUPUZHA	I	7.00	A)
83.		LOWER PERIYAR	ī	180.00	И
.06		КАККАD	·	50.00	/ritten
91.		PEPPARA	I	3.00	Answe
92.	•	PORINGAL KUTHU	I	16.00	ers or
					1

S.No.	State	Project	Туре	Capacity(MW)	91
	PONDICHERRY				Writte
93.		KARAIKAL GT	g	22.50	n Ansı
	TAMIL NADU				wers
94.	ì	LOWER SHAVANI RBC	ı	8.00	
95.		SATHANUR DAM	I	7.50	
.96		NORTH MADRAS	-	630.00	APRIL
97.		BASIN BRIDGE GT	ŋ	120.00	. 18, 1
.86		NEYVELI-II EXTN		420.00	994
.66		NEYVEL! XERO UNIT	F	210.00	
	BIHAR				
100.		EAST GANDAK CANAL	I	15.00	Writte
101.		SONE WLC	I	6.60	en Ans
102.		SONE ELE	·	3.30	swers
103		NORTH KOEL	I	24.00	92

S.No.	State	Project	Туре	Capacity(MW)	93
104.		CHANDIL	I	8.00	Writte
105.		TENUGHAT UNIT 1&2	⊢.	420.00	n Ans
106.		CHANDIL	⊢	500.00	wers
107.		BOKARO 'B'	_	210.00	
108.	·	KAHALGAON	⊢	630.00	CHAI
	ORISSA	•			TRA 2
109.	,	RENGALI EXTENSION	I	50.00	8, 191
110.		UPPER INDIRAWATI	I	600.00	16 (SA
111.		UPPER KOLAB	I	00.08	KA)
112.		POTTURU	Ī	0.00	
113.		IB TPS	⊢	840.00	Writte
114.		TALCHER-I		1000.00	en Ans
	SIKKIM		:		wers
115.		MAYANGCHU	I	4.00	94

S.No.	State	Project	Туре	Capacity(MW)	95
116.		UPPER RONGICHUR	Ξ.	8.00	Writt
117.		RANGIT	I	00.09	en Ans
	WEST BENGAL	,			swers
1.18.		RAMMAN STAGE-II	I	50.00	
119.		YEESTA CANAL	İ	67.50	
120.		KOLAGHAT	Ļ.	420.00	APRII
12ì.		BUDGE-BUDGE	-	200.00	L 18, 1
122.	•	MEJIA	F	630.00	994
123.		FABBAKKA	-	1000.00	
	ARUNACHAL PRADESH				
124.		SMALL HYDELS	I	4.30	Writte
125.		NURANANG	Ī	0.00	n Ansv
126.		RANGANADI	r	270.00	vers
					96

S.No.	State	Project	Туре	Capacity(MW)
	ASSAM			
127.		DHANSIRI	I	20.00
128.		KARBI LANGPI	I	100.00
129.		DAILAMNA	I	6.00
130.		LAKWA GT PHASE-II	g	. 00 09
131.		AMGURI	g	360.00
132.		KATHALGURI GT	g	,270.00
133.		KOPILI EXTENSION	I	100.00
	NAGALAND			
134.		LIKIMBO	I	24.00
135.		DOYANG	I	75.00
	TRIPURA			
136.		ROKHIA GT EXTN.	g	16.00
.137.		AGARTALA GT	g	84.00
	MEGHALAYA	-		
138.		UMAIM-UMTRU	I.	00.09
	MIZORAM			
139.	-	SMALL HYDELS	· 	3.60
		•	1	

TOTAL CAP CITY ADITION L 30537.70 MW T-THERAAL H HYDRO; N-NUCLEAR; G-GAS

Telephone Lines

*333 SHRI RAMESH CHENNITHALA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the total projected requirement of telephone lines in the country for the next three years;
- (b) whether foreign companies are being invited to manufacture/supply the entire lines; and
- (c) if not, the share of lines likely to be assigned to local manufacturers using C-DOT technology?.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) (a) The total projected requirement of the telephone exchange lines in the country for the next three years of the 8th five year plan period is about 70 lakh lines of Switching Capacity.

- (b) No,Sir. The entire switching lines are being manufactured/supplied by the Indian companies in collaboration with the foreign companies.
- (c) The full requirement of small and medium size telephone exchange is to be supplied by the local manufacturers using C-DOT technology which is around 35%.

Regional Programmes

- *334. .SHRI BASUDEB ACHARIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether any steps are being taken to increase the time of regional programmes on Doordarshan;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGH DEO): (a) to (c): Yes, Sir. Doordarshan has only recently increased the time of programmes in ten regional languages (Assamese, Bengali, Gujarati, Kannada, Kashmiri, Malavalam, Marathi, Oriva, Tamil and Telugu) on its satellite channels from two and a half to about five hours per day in addition to introducing programmes in Punjabi for a similar duration. These programmes are also now being telecast on all day of the week as against only five days earlier. The evening slot from 10.00 PM to 10.40 PM has also been restored on the single DD-II telecast from Bombay, Calcutta and Madras to the respective regional programmes.

Pakistan Consulate in Bombay

*335. SHRI MOHAN SINGH (DEORIA): SHRI D. VENKATESWARA RAO:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether Pakistan has closed down its consulate in Bombay;
- (b) if so, the details thereof and the reasons therefor;
- (c) the reaction of the Government thereto:
- (d) whether Pakistani authorities are creating impediments and difficulties in the smooth functioning of the Indian Consulate General in Karachi including restrictions on Pakistani citizens;
- (e) if so, the details thereof and the reaction of the Government thereto;
- (f) whether the Government had taken up this matter with Pakistan; and

(g) if so, the reaction of Pakistan thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Pakistan has closed down its Consulate General in Bombay on account of its perceived difficulty to acquire property for its use and functioning.

- (c) Government have conveyed to Government of Pakistan its surprise and disappointment in the matter, taking into account the consistent efforts by the Indian authorities to create a congenial atmosphere for the Pakistani Consulate in Bombay to perform its official functions.
- (d) to (g) Indian Consulate General in Karachi have been facing restrictions on its normal functioning, including in the nature of access being impeded to the Consulate for the local public.

Government have brought this to the attention of the Pakistani authorities and have expressed the hope that the Indian Consulate would be allowed to carry out its functions normally.

Government have repeatedly called upon the Government of Pakistan to honour its commitments and obligations under international conventions as also under the Code of Conduct on Treatment of Diplomatic/Consular Personnel signed between the two countries.

Direct Power Supply by NTPC

- *336. Dr. KRUPASINDHU BHOI: Will the Minister of POWER be pleased to state:
- (a) whether NTPC had a proposal to sell power directly to the users.
- (b) if so, the details thereof and stage at which the matter stands at present;
 - (c) the objective of the proposal; and

(d) the steps being taken for its implementation?

THE MINISTER OF POWER (SHRI N.K.P. SALVE) (a),(b) and (d): The National Thermal Power Corporation (NTPC) has proposed to sell power directly to the following major users:-

- Indian Railways: 70 MW from Auraiya & Dadri switch yards of NTPC.
- Noida Power Company Limited, Noida - Deman ranging from 30 MW in 1994-95 to 84 MW in 1999-2000 from the Dadri Coal based power project.
- 3. U.P. State Industrial Development corporation (UPSIDC) 30 MW from Dadri Gas based power project.

The Government have agreed to the proposal to supply power directly to the Indian Railways as proposed by NTPC. The other proposal are under examination.

(c): The main objective is to ensure timely and full payments to NTPC for the power supplied as also to ensure reliable supply at reasonable rates to the end users.

National Media Policy

*337. PROF. M. KAMSON: SHRI GIRDHARI LAL BHARGAVA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

 (a) whether there is persistent demand to adopt a National Media Policy for electronic media to counter the effect of foreign electronic media; and (b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) The demand for formulating a national media policy covering the various media units of the Ministry has been voiced from time to time in certain quarters.

(b) A sub-committee of the Consultative Committee for this Ministry has been constituted for preparing a positional paper/working paper on 'Media Policy' for facilitating a discussion on the subject.

Domestic Steel Industry

*338. SHRI BOLLA BULLI RAMAIAH: SHRI SULTAN SALAHUDDIN OWAISI:

Will the Minister of STEEL be pleased to state:

- (a) whether the steel industry is still undergoing a recessionary trend;
 - (b) if so, the reasons therefor;
- (c) the action proposed to be taken by the Government to reverse this trend;
- (d) whether the invasion of foreign goods in the Indian market is threatening the existence of the domestic steel industry;
 and
- (e) if so, the measures taken by the Union Government to safeguard the interest of the domestic steel industry/ enterpreneures?

MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b): The apparent consumption of steel has grown only between 1 and 2 percent during the last two years. The slackness in demand is mainly due to the decline in construction activities and recession being faced by some of the steel user industries.

- (c) Measures like extension of MODVAT to capital goods, increased allocations for health, rural development and infrastructure sectors in the Budget of 1994-95 are expected to increase the demand for steel.
- (d) and (e): Import of steel has not shown an increasing trend so far. Steel imports during 1993-94 are estimated to have declined by about 8% as compared to the previous year, 1992-93. However, any domestic producer of steel injured by dumping of steel can approach the designated authority in the Ministry of Commerce for initiating anti dumping measures under the provisions of the Customs Tariff Act, 1975.

[Translation]

Mini Steel Plants

*339. SHRI NAGJIBHA VEKARIA: SHRIMATI D.K. BHANDARI:

Will the Minister of STEEL be pleased to state:

- (a) the details of the mini steel plants to be set up during the Eight Five Years Plan and the locations thereof;
- (b) whether the work on some of these projects has been started; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI#SONTOSH MOHAN DEV): (a) to (c): The iron and steel industry has been exempted from the purview of compulsory licensing. An entrepreneur wishing to set up an iron or steel unit does not require approval of Government for industrial license unless the plant is proposed to be located within 25 Kms. of city having a population of more than 10 lakhs as

per 1991 census.

The term 'mini steel plant' generally refers to units of relatively smaller capacities manufacturing steel in an electric arc furnace. As per information available with Govt., the following five electric arc furance units for capacities below 5 lakhs tonnes per annum have been set up/ are proposed to be set up during the Eighth Five Year Plan.

SI. No.	Name	Location	Capacity	Date of commissioning/ likely date of commissioning
1.	Nova Udyog Ltd.	Nainital, U.P.	2.0 lakh tonnes per annum.	May, 1993
2	Indian Seamless Steel & Alloys Limited	Jejuri, Pune, Maharashtra	1.5 lakh tonnes per Annum	Jyly, 1993
3.	Lloyds Steel . Industries Limited.	Wardha, Maharashtra	4.0 lakhs tonnes per annum.	April, 1994
4.	Jindal Strips Limited	Raigarh, ^ M.P.	5.0 lakhs tonnes per annum.	December, 1995
5.	Nova Steels (India) Ltd.	Bilaspur, M.P.	2.0 lakh tonnes per annum.	October, 1995

Pak Propaganda

*340. SHRI M.V.V.S MURTHY: SHRI SHRAVAN KUMAR PATEL:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state: (a) whether the Government have launched fresh diplomatic initiatives with European Community and at other international for including Islamic fora to counter the latest anti-India propaganda by Pakistan after its withdrawal of resolution of Kashmir at UNHRC. Geneva:

- (b) if so, the details thereof;
- (c) whether Pakistan has been sending delegation after delegation to Islamic and other countries; and
- (d) if so, the precise steps being taken to counter effectively the false propaganda by Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) and (b) Countering anti-Intia propaganda by Pakistan is an ongoing process. The Government regularly monitors Pakistan's propaganda activities, particularly, on the Kashmir issue and successfully takes swift, comprehensive & effective action to counter Pakistan's false & motivated propaganda, wherever necessary.

Recent fresh initiatives to give a thrust to the government's efforts to counter Pakistani propaganda, include:

- (i) Taking Ambassadors from European & other countries including Islamic countries to Kashmir for a first hand knowledge of the ground situation.
- (ii) Briefing envoys from the 53 member states of the UN Human Rights Commission, on the situation in Kashmir, our position on the Kashmir issue, Pakistan's disinformation campaign as well as its continued aiding & abetting of terrorists.
- (iii) Briefing foreign governments at the seniormost levels during visits of our leaders to other countries and visits by foreign leaders to India.
- (iv) Setting up of a Special Unit (SU) in the Ministry of External Affairs

to supplement, and strengthen the publicity and counter publicity efforts of the Ministry of External Affairs.

- (c) Yes, Sir.
- (d) The specific steps taken by the Government to counter Pakistan's propaganda, in addition to those mentioned above, include:-
 - Frequent and continuing interaction with other governments, to provide the facts regarding false allegations.
 - (ii) Preparation and distribution all over the world of documents and pamphlets depicting the factual situation in Punjab & J&K and exposing Pakistan's role in aiding and abetting terrorism.
 - (iii) Preparation and distribution of similar audio-visual material.
 - (iv) Regular briefing of Indian and foreign journalists here as well as in other countries through our missions.
 - (v) Dissemination, on a regular basis of information to our Missions, enabling them to take swift and effective corrective action with all relevant target audiences.
 - (vi) Further proposed steps in this regard include, inter alia, greater interaction with NRIs, acquisition of modem communications equipment utilising possibilities of publicity through TV satellite channels and strengthening of information wings in missions abroad.

Pact with Iran

3576. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the

Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Union Government have signed any pact with Iran regarding developing rail and road links with the Central Asian Republics (CARs);
 - (b) if so, the details thereof;
- (c) whether Pakistan has been trying to stall/delay implementation of the pact; and
- (d) if so, the steps taken by the Government in this regards?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) An MOU on "Cooperation in Surface Transport and Transit Facilities" was signed between India and Iran in September, 1993. The MOU envisages India-Iran collaboration in projects such as developing and constructing ports, roads. railways, airlinks and other infrastructure to facilitate the development of their economic and commercial links with the Central Asian region, as well as for facilitating the transit of India's trade with the Central Asian States through Iran.

- (c) Government have no information to this effect.
 - (d) Does not arise.

Foreign Collaboration of Marine Foods.

- 3577. SHRI RAM KAPSE: Will the Minister of FOOD PROCESSING INDUS-TRIES be pleased to state:
- (a) whether it is a fact that a Company DCL Maritech Limited is setting up a hi-tech marine foods processing unit at North

Rajupalem in Nellore district of Andhra Pradesh with technical assistance from C.P. Acquaculture Business Group of Thailand: and

(b) if so, when it is likely to start commercial production?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING IN-DUSTRIES (SHRI TARUN GOGOI): (a) : Yes, Sir.

(b) According to the company, commercial production will start in May, 1994.

Foulplay in SAIL

3578. SHRI SANAT KUMAR MANDAL: Will the Minister of STEEL be pleased to state:

- (a) whether his attention has been invited to the news item captioned "Foulplay in SAIL contract alleged" appearing in 'The Economic Times', New Delhi dated February 5, 1994;
 - (b) if so, the details thereof; and
- (c) the reasons for not awarding the contract to a public sector undertaking in preference to MECON?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV):(a) Yes, Sir.

(b) and (c): Against global tender enquiries floated by Bokaro Steel Plant in December, 1992, for the installation of Reheating Furnaces, only two offers, i.e. from MECON/Iritecna, Italy and EPI/Stein Heurtey, France were considered technically acceptable. Both M/s MECON and MS EPI are Central Public Sector Undertaking and M/s Iritecna and M/s Stein Heurtey are the foreign collaborators of M/s MECON and M/s EPI respectively.

The respective bids of the aforesaid parties were evaluated by a Plant Level Committee (PLC) and tereafter by an APEX Committee of Steel Authority of India Limited on which top management was represented. The Appex Committee was assisted by the Centre for Engineering Technology (CET), an in-house Technical Consultancy unit in SAIL. After detailed techno-economic evaluation of the offers and discussions with the parties, in the final analysis, M/s MECON's offer which was lower compared to the evaluated offer of M/s EPI was recommended for acceptance.

Thus, the decision to award the contract to MECON, a central PSU in this case was taken in the best interest of SAIL after taking into account technical, commercial and other accepted criteria for evaluation of tenders.

Foreign Telecast

3580. SHRI SUSHIL CHANDRA VARMA: Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

- (a) whether assessment and evaluation has been made to examine the effect of the foreign telecast of Indian citizens;
- (b) if so, whether the Government propose the use of INSAT-IIA to meet the challenge of the foreign skyway T.V.;
- (c) if so, the concrete steps taken so far in that direction; and
- (d) the plans of the Government to use the S-band and C-band trasponders of

INSAT-IIA so far as commercial advertising is concerned?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a): Doordarshan has recently commissioned a study on the impact of television, domestic and foreign, on Indian citizens.

(b) to (d). Transponders of the three operational domestic satellites of the INSAT system, INSAT-ID, INSAT-2A and INSAT-2b are being used for transmission of Doordarshan programmes, many of which are telecast alongwith advertisements.

[Translation]

Request to UNHRC on State sponsored terrorism

- 3581. SHRI SIMON MARANDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether India has made any request to the United Nations Human Rights Commission (UNHRC) in regard to the use of terrorism as a form of war by a country against another country;
 - (b) if so, the details thereof;
- (c) the response of UNHRC and other member countries thereto; and
- (d) the further reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to ((d) At India's initiative, the 50th session of UN Commission on Human Rights adopted a resolution entitled "Human Rights and Terrorism", which reit-

erated the unequivocal condemnation of all acts, methods and practices of terrorism in all forms and manifestations, wherever and by whomever committed as acts of aggression aimed at the destruction of the human rights, fundamental freedoms and democracy threatening the territorial integrity and security of State, destabilising legitimately constituted government, undermining pluralistic civil societies and having adverse consequences on the economic and social development of the State. The resolution was adopted by consensus.

[English]

Foreign Exchange earned by Shipping Corporation of India

3582. SHRI S.B. SIDNAL: Will the Minister of SURFACE TRANSPORT be

pleased to state:

- (a) the amount of foreign exchange earned by the Shipping Corporation of India during each of the last three years;
- (b) the foreign exchange spent by the Shipping Corporation of India during the above period on the repairs and maintenance of its ships; and
- (c) the amount of financial assistance given by the Union Government to the Corporation during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The gross foreign exchange earned/saved by Shipping Corporation of India during the last three years is as under:-

Year 	Amount of foreign Exchange (Rs. in crores)
1990-91	1109.12
1991-92	1331.60
1992-93	1403.78

(b) The foreign exchange spent by Shipping Corporation of India on repairs and

maintenance of its ships during the last three years is as under:-

Ye	ear & m	Amount of Foreign Exchange spent on repairs aintenance of ship by Shipping Corporation of India (Rs. in crores)
1990)-91	81.60
. 1991	1-92	126.97
1992	2-93	124.97

(c) The amount of soft loan given to the Shipping Corporation of India by the Government during the last three years is as follows.

Year	Amount of soft loan (Rs. in crores)	
1990-91	84.29	
1991-92	79.39	
1992-93	54.88	

[Translation]

Persons of Indian Origin

3583. SHRI MRUTYUNJAYA NAYAK: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2743 on December 20, 1993 and state:

- (a) whether the information regarding the people of Indian origin has since been collected:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (c) The information is in the process of collection and compilation and will be placed on the table of the House.

[English]

T.V. Transmitters in Maharashtra

3584. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) whether the Government propose

to set up new T.V. transmitters in Maharashtra during 1994-95;

- (b) if so, the locations thereof and the steps being taken in this regards; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) and (b): Yes, Sir. The requisite details are given in the statement enclosed

(c): Does not arise.

S.T.D. in North East States:

3585. SHRI HARADHAN ROY: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the places in Eastern and North East States connected with STD facilities; State-wise details thereof; and
- (b) the pulse rate for STD charges of these places from Calcutta?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) Sir, the information is being collected and will be laid on the table of the House.

Coverage by Trivandrum Doordarshan

3586. SHRI MULLAPPALLY RAM CHANDRAN: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state :

- (a) whether the programmes/events taking place in the northern districts of Kerala are not being covered by the Trivandrum Doordarshan?
 - (b) if so, the reasons therefor;
- (c) whether the Government propose to take any steps to cover the events/programmes taking place in northern districts of Kerala; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO) : (a) No, Sir. Important events in these districts are covered by Doordarshan Kendra, Trivandrum.

(b) to (d) Do not arise.

[Translation]

Scientific Technologies for Mining

3587. SHRI JANGBIR SINGH : Will the Minister of MINES be pleased to state

- (a) the Mines wherein mining is being done through modern scientific techniques, for the last two years;
- (b) the total expenditure incurred thereon:
 - (c) the amount proposed to be spent

for this purpose in the current year; and

(d) the amount to be spent for modemising mines located in Bhiwani distt. of Haryana State?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) There are more than 3,300 mines operated by private as well as public sector lessees. Mines and Minerals (Regulation & Development) Act, 1957 and the rules framed thereunder aim ensuring scientific mining methods in these mines.

- (b) and (c) The expenditure involved in this, if any, is incurred by the concerned lessees and not by the Central Government.
- (d) No public sector undertaking of the Ministry of Mines does mining in Bhiwani Distt. or Haryana State. Hence question of Modernising these does not arise.

Exchange of 4000 Lines in Gujarat

3588. SHRI N.J. RATHVA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the locations in Gujarat where telephone exchanges of 4000 lines are proposed to be installed during 1993-94; and
- (b) the time by which these are likely to be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Electronic exchanges of 4000 lines capacity were proposed at Ahmedabad, Surat, Gondal (Rajkot) and Bhavnagar.

(b) Exchanges at Ahmedabad, Surat and Gondal (Rajkot) have since been commissioned during 1993-94. The exchange at Bhavnagar is likely to be commissioned during 1993-95.

[English]

Export of Stainless Steel Coaches

3589. SHRI MANORANJAN BHAKTA: Will the Minister of STEEL be pleased to state:

- (a) whether the Steel Authority of India Limited propose to supply stainless steel coaches to the Indian Railways; and
 - (b) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) There is at present no proposal of SAIL to supply stainless steel coaches to the Indian Railways. However, there is potential for stainelss steel usage in coaches, wagons & other utilities and techno-commercial discussions are being held between SAIL and Railways in this regard.

[Translation]

S.T.D. in Orissa Telephone Exchanges

3590. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether STD facility has been provided in Orissa as per criteria fixed in this regard;
- (b) if so, the details of the telephone exchanges having STD facility at present;
 - (c) the time by which the S.T.D. facility

is likely to be provided in the remaining telephone exchanges?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) 470 out of 652 telephone exchanges in Orissa have been linked to the STD net work as on 31.3.94.
- (c) All the remaining exchanges are proposed to be connected to the STD network progressively during 8th plan period, subject to availability of resources such as funds, land, building, equipment etc.

Telephone Connections in Bihar

- 3591. SHRI LALIT ORAON: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of applicants as on January 15, 1994 in the waiting list for telephone connections in the general quota and out of turn quota for M.Ps' respectively at Gumla, Loharddagga, Samastipur, Palamau and Ranchi districts in Bihar;
- (b) the time by which the Government would provide telephone connection to all the applicants;
- (c) whether the Government propose to increase the capacity of these telephohe exchanges;
- (d) if so, by when and the extent thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Waiting list details as on 15-1-94:

Districts	General Quota	Out of turn	
		MPs quota	
Gumla	105	6	
Loharddagga	73	1	
Samastipur	614	Nil	
Palamau	269	· Nil	
Ranchi	Nil	Nil	
Total	1061	7	

(b) Almost all the applicants registered upto 15-1-94 including out of turn on MPs quota are likely to be provided telephone connection by March, 1995. (c) Yes, Sir.

(d) The expansion of capacity of these exchanges has been planned for 1994-95 as under:

Gumla 1. : By 1000 lines 2. Loharddagga : By 1000 lines Samastipur (i) at Samastipur : By 384 lines (ii) at Rosera - do -(iii) at Mohiuddin Nagar : By 88 lines (iv) at Waini : by 88 lines (v) at Kishanpur - do -(vi) at Hassanpur - do -(vii) at Dalsingsarai - do -Palamu (i) at Daltonganj : by 1000 lines

123	Written Answers	APRIL 18, 1994	Written Answers 124
	(ii) at Paran	: 88 lines	
	(iii) at Monika	: 88 lines	·
	(iv) at Garu	: 88 lines	
	(v) at Mahuadand	: 88 lines	
	(vi) at Dhurki	: 88 lines	
	(vii) at Bhandria	: 88 lines	

(e) Question does not arise.

, English]

STD/ISD Local Call Booths

3592. SHRI R. SURENDER REDDY: Will the Minister of COMMU-NICATIONS be pleased to refer to the reply given to USQ No. 4062 on August 23, 1993 and state

- (a) whether the information sought for has since been collected;
 - (b) if so, the details thereof;
- (c) whether any physical check have been carried out to detect the defaulter booth allolttees:
- (d) if so, the number thereof, locality wise in Delhi and the action taken against them:
 - (e) if not, the reasons of therefor:
- (f) whether the status of default in Delhi in this regard remains presently the same as it was in August, 1993; and
- (g) if so, the action proposed to he taken in the matter?

THE MINISTER OF THE STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) . (a) Yes, Sir.

- (b) The details are furnished in the Statement attached.
- (c) to (g). The required information is being collected and will be laid on the Table of the House.

STATEMENT

Implementation report in respect of Lok Sabha u starred Question No. 4062 of 23.8.93 by Shri R. Surender Reddy regarding STD/ISD Booths.

(a) and (b) The local calls made from Public telephones terminated on coin collecting box (unattended) and terminated on ordinary instrument (attended) are charged at Re 1/- per local call without any time limit in electronic and non electronic exchange systems.

The local calls made from STD/ISD PCOs (attended) and card operated payphones are charged Rs. 1.25 per call unit with a time limit of 5 minutes in electronic exchange system and without any time limit in non-electronic exchange system.

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STD/ISD PCOs (attended) are basically for providing STD call services which are charged at Rs. 1.25 per call unit. As such, if a local call is made from STD/ISD booth, both operator has to charge the customer @ Rs. 1.25 unit call.

In view of above, STD/ISD booth operators cannot be compelled to display the indication board stating "local calls at MTNL rates", unless they run a local PCO also.

However, action is taken against the STD/ISD PCO allottees who are found to overcharge.

(c) and (d) Do not arise in view of (a) and (b).

[Translation]

Buildings for Telephone Exchanges in U.P.

3593. SHRI SURENDRA PAL

PATHAK: Will the Minister of COMMUNICATIONS be pleased to state.:

- (a) whether land has been acquired in order to increase the capacity of telephone exchanges and to set up new telephone exchanges in Uttar Pradesh particularly in Hardoi and Lakhimpur Khiri districts;
 - (b) if so, the locations thereof; and
- (c) the time by which the buildings of these exchanges would be constructed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c) Details with particular reference to Hardoi, and Lakhimpur Khiri Districts are given in the attached Statement.

	STATEMENT	MENT	
	(DISTRICT HARDOI)	, h.ARDOI)	
Name of Place	Whether Land acquired to increase capacity of T.E./ New T.E.	Location	Time by which building will be constructed.
Hardoi	Not acquired, but new building . constructed in the exchange Departmental existing land.	hardoi T.E. Compound	Building completed
Shahabad	Yes, Sir.	Chakkat, Nagar Palika, Shahabad.	Building expected to be completed in 1995-96.
Sandira	No, Sir New Building constructed in existing T.E. Compound	Sandila T.E. Compound	building already Constructed.

Name of Place	Whether Land acquired to increase capacity of T.E./ New T.E.	Location	Time by which building will be constructed.
	<u>a)</u>	(DISTRICT LAKHIMPUR - KHERI)	
Lakhimpur	Yes, Sir. already acquired.	Civil lines Lakhimpur	Building construction completed.
Nighasan	Yes, Sir.	Nighasan, Lakhimpur- Kheri Road	Building expected to be taken up for construction in 1995-96.
Dhaurahra	Yes, Sir	Dhaurahra	Building construction expected to be taken up during 1995-96.
Pallia	Yes, Sir.	Pallia, Mandi Samiti.	Building construction expected to be completed during 1995-96.
Mohamdi	No, Sir. New Building constructed in existing M/W compound	Mohamdi M/W Compound.	Building already constructed for the M/W Project and the new exchange proposed to be installed in it.

[English]

[Translation]

STD/PCOs in West Bengal

3594. SHRI JITENDRA NATH DAS : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) whether the Government propose to set up STD/ISD public call centres in West Bengal particularly in Jalpaiguri; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) 105 STD PCOs, including 2 in Jalpaiguri District, are already working in the State of West Bengal. 1072 applications, including 200 from Jalpaiguri District have been received for allotment of STD/PCOs. Instructions exist to instal public telephones including STD PCOs to the extent of 5% of the exchange-line capacity.

Employees in AIR/Doordarshan Kendras in Madhya Pradesh

3595. SHRI BARE LAL JATAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to the Unstarred Question No. 1565 on December 13, 1993 and state

- (a) whether information regarding category wise employees in Akashwani/ Doordarshan Kendras in Madhya Pradesh has since been collected;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INDORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) Yes, Sir.

- (b) The category-wise details of the number of employees of All India Radio and Doordarshan Kendras located in Madhya Pradesh are furnished in Statement I and Statement II respectively.
 - (c) Does not arise.

STATEMENT - I

Category of post	General	SC	ST	Total
Group A	48	3	3	54
Group B	118	18	9	145
Group C	569	122	101	792
Group D	156	102	70	328

STATEMENT - II

Category of post	General	SC	ST	Total
Group A	37	7	1	45
Group B	138	22	7	157
Group C	<i>A</i> 19	67	76	610
Group D	135	69	60	264

Vacant Posts in Passport Offices in Bihar

3596. SHRI PREM CHAND RAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether several posts are lying vacant since long in regional passport offices in Bihar:
- (b) the steps taken/being taken by the Government in view of the difficulties being faced by the people as a result thereof;
- (c) whether there is any proposal to upgrade the passport offices in the State; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

- (b) While all efforts are being made to fill the existing vacancies in the sanctioned strength of the Passport Office in Patna, 15 casual workers have already been employed to deal with the workload.
 - (c) No, Sir.

(d) Does not arise.

[English]

Telephone Connections in Madhubani, Bihar

3597. SHRI BHOGENDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the densely populated Banipatti sub-division within Madhubani district of Bihar has been facing immense difficulty in getting telephone connections including those under out of turn recommendations by Members of parliament;
- (b) if so, the steps taken to provide there telephone connections:
- (c) whether electronic exchanges have been set up at Banipatti and Laukahabazar within Madhubani district of Bihar:
 - (d) if not, the reasons therefor; and
- (e) the time by which these are likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

- (b) Does not arise, in view of the (a) above.
- (c) Yes, Sir. Electronic Exchanges are already existing at Banipatti and Laukahabazar within Madhubani district of Bihar. 128 Port C-DOT exchange at Banipatti has been replaced on 31.3.94 by a higher capacity 512-ILT electronic exchange which is having 76 working connections and only 10 applicants waitlisted. There is no waiting list at Laukahabazar.
- (d) and (e) Does not arise, in view of the (c) above.

Programme Production Centre at Chandigarh

3598. SHRI PAWAN KUMAR BANSAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to the Unstarred Question No. 480 on November 25, 1991 and state:

- (a) whether the work on the proposed T.V. Programme Production Centre at Chandigarh is going as per the schedule;
- (b) whether the proposed Centre is likely to be commissioned during 1994-95;
 - (c) if not the reasons therefor; and
- (d) the time by which it is likely to be commissioned?
- THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) and (b) No, Sir.
 - (c) and (d) The project has got de-

layed due to many factors, such as delay in obtaining requisite approvals for the construction from local authorities and non-availability of additional funds. The project will take about three years after commencement of civil works at the site.

Expert Committee Recommendations

3599. SHRI BAPU HARI CHAURE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

- (a) whether the Government have set up four expert Committee to make recommendations on re-orientation of Food Processing Ministry;
- (b) if so, the details regarding their composition and terms of reference; and
- (c) the time by which these Committees are likely to submit their reports?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING IN-DUSTRIES (SHRI TARUN GOGOI): (a) to (c) A Technical Committee constituted to look into the matters relating to sick Deep-Sea Fishing Industries in India has already submitted its Report on 31st March, 1994.

An expert Committee headed by former Chief Secretary, Assam and Meghalaya and consisting of other Members has been constituted to study the existing status of Food Processing Industries in the North-Eastern States and to suggest long-term and short-term action Plan for the development of Food Processing Industries there. The Committee is expected to submit its Report shortly.

Besides, action has been initiated to set up the following:

- Panel for development of traditional foods with special emphasis on exports and packaging.
- (ii) Committee for development and modernisation of roller flour milling industry with a view to setting up energy efficient equipment and for maximising output and also for setting up of energy efficient stateof-the art equipment.

[Translation]

Letter of Intent to Private Sector by Government of Maharashtra

3600. SHRI DATTA MEGHE: Will the Minister of STEEL be pleased to state:

- (a) whether the Union Government have received any proposal from the Government of Maharashtra regarding issuance of letter of intent to the private sector for setting up of steel plants;
 - (b) if so, the details thereof; and
- (c) the private companies recommended by the Government of Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c) No proposal has been received from Government of Maharashtra for issuance of Letter of Intent to the private sector for setting up of steel plants. Approval of the Union Government for Industrial License is required only if the project is proposed to be located within 25 Km. of a city having a population of more than 10 lakhs as per the Census of 1991.

[English]

Development of Inland Water Transport

3601. SHRI G.M.C. BALAYOGI: Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether there is any proposal for the development of Inland water transport in the country;
 - (b) if so, the details thereof;
- (c) whether the Government have earmarked any fund for the survey of Old Inland Water Services; and
- (d) if so, the details thereof; State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) Govt. of India is developing those waterways which have been declared as National Waterways for Inland Water Transport.

The National Waterways are :

- (i) Allahabad-Haldia stretch (1620 kms.) of the Ganga-Bhagirathi-Hooghly river system in the states of Uttar Pradesh, Bihar and West Bengal.
- (ii) Sadiya-Dhubri stretch (891 kms.) of the Brahmaputra in the State of Assam.
- (iii) Kottapuram-Kollam stretch (168 kms.) of the West Coast Canal alongwith Champakara Canal (14 kms.) and Udyogamandal Canal

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(23 kms.) in the State of Kerala.

(c) and (d) No, Sir, However, an amount of Rs. 10.00 lakhs has been provided for survey of waterways during 1994-95.

[Translation]

Sub-ways on National Highway - 12

3602. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the sub-ways proposed to be constructed on National Highway-12; and
 - (b) the details thereof, locationwise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Nil.

(b) Does not arise.

Introduction of Electric Trolley

3603. SHRIMATI KESHARBAI SONAJI KSHIRSAGAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is any proposal to start electric trolley buses in some cities;
 and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The introduction of electric trolley buses in major cities is one of the proposals under consideration of the Government to meet the growing demand for transport, particularly in the cities. However, a final decision is yet

to be taken in this regard.

[English]

Murari Committee

3604. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether there has been delay in submitting of its report on the sick deep sea fishing industry by the Murari Committee; and
 - (b) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) and (b) The Technical Committee on Deep Sea Fishing Sector has submitted its report on 31st March, 1994, within the time frame allowed to it.

Fraud Cases in Ministry

3606. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of fraud cases that have come to light in each of the wings of his Ministry in the last 12 months and how do they compare that with the preceding three years;
- (b) the details of the salient frauds and the action taken thereon; and
- (c) the steps taken to improve the services by different wings of his Ministry?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI

SUKH RAM): (a) to (c).

DEPARTMENT OF TELECOM

The required information is being collected from Circle Offices and will be laid on the Table of the House.

DEPARTMENT OF POSTS

(a) 3285 cases of fraud came to light in the last 12 months (1-1-1993) to 31-12-1993). This indicates a down ward trend in the incidents of frauds as compared to the preceding 3 years during which following number of fraud cases came to light :-

1990		3368

1991		3413
1992		3753

(b) The frauds have been committed in Savings Bank Schemes, Post Office Cash Certificates, Money order services, Cash handling and Postal Stamps and stationery. The Govt. is conscious of the incidence of such fraud and remedial steps are taken as a continuous process by changing the rules and procedures and conducting drives. Wherever a fraud comes to notice, the Deptt. carries out thorough investigation to identify the causes and the persons responsible. Cases are also reported to the police for instituting criminal proceedings besides initiating Departmental disciplinary proceedings against those involved in the fraud. Recoveries are also ordered towards the adjustment of the loss caused. From time to time instructions are also issued for the guidance of the field staff for detection and prevention of the fraud cases.

(c) Improvement and modernisation of Postal Services are constantly engaging the attention of the Department. To serve the customers better the Department makes an on-going market analysis of the customers' needs and provides the Postal Services accordingly. Constant monitoring and quality control is also carried out to effect improvement in the services.

[Translation]

Compensation for Lost Parcels

3607. SHRI HARIKEWAL PRASAD : Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Department of Posts has fixed any criteria regarding compensation to the concerned persons or institutions for the registered parcels lost during transit:
 - (b) if so, the details thereof;
- (c) whether any irregularities have been noticed in payment of compensation against registered parcels lost in May 1990 sent from Karol Bagh Post Office under Delhi Postal Circle:
 - (d) if so, the details thereof;
- (e) whether the Government have taken any action against the official found responsible for such a lapse; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) While there is no statutory liability on account of loss of a registered parcel or its contents, or damage to contents, exgratia compensa-

tion upto Rs. 100/- but not exceeding the actual loss, is paid, in deserving cases, to the sender, or on the sender's request. to the addressee. The sender should, for this purpose, apply to the Divisional Superintendent of Post Offices within three months of the date of registration in case of loss of parcel; and one month of the date of delivery in case of loss of, or damage to , contents. The Post Office receipt for the article should be attached.

(c) to (f) The information is being collected and would be placed on the Table of the House.

[English]

Electronic Exchanges in Gujarat

DR. AMRIT LAL KALIDAS 3608 PATEL: Will the Minister of COMMUNI-CATIONS be pleased to state :

- (a) the number of electronic exchanges commissioned in Gujarat during 1992-93 and 1993-94;
 - (b) whether there is any proposal to

set up new electronic exchanges in the State during 1994-95;

- (c) if so, the details thereof, districtwise particularly in rural and tribal areas with capacity thereof; and
- (d) the amount likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No. of electronic exchanges commissioned in Gujarat:

1992 - 93 : 95

1993 - 94 : 105

- (b) Yes, Sir.
- (c) The details are given in the statement attached.
- (d) Tentative expenditure likely to be incurred thereon is Rs. 235 crores. However, actual allotment is still under discussion.

TATEMENT

List of New Electronic Exchanges Proposed to be Commissioned During 1994-95 in Gujarat Circle

S.No.	. Name of District	Name of Exchange	Capacity (Lines)
÷	Almedabad	Railwaypura	7000
	Raj⊦ot	Rajkot	4000
6.	Rajkot	Jubileebang	2000
4	Balsad	Navsari	7000
	Ahmedabad	Narol	4000
ý	Ahmedabad	Aslali	1000
7.	Jamnagar	Jamnagar	2000
89.	Surat	Pandesara	2000
·б	Junagarh	Junagarh	1500
10.	Bhavnagar	Bhavnagar	5000
.	Bharuch	Jagadhia	1000
12.	Bharuch	Vagra	424

	Money of District	Name of Exchange	Capacity (Lines)	147
S.NO.	ואמוווש טו טיפוינים			Wri
13.	Nadiad	Dabhan	1400	tten An
NEW TECH	NEW TECHNOLOGY EXCHANGES			swers
, '	Baroda	Baroda	10000	5
6,	Surat	Surat	10000	
ю́	Ahmedabad	Ahmedabad	40000	APR
In addition to	In addition to the above, it is proposed to install fifty new exchanges of capacity less than 100 lines in Rural and Tribal Areas. The location of these exchanges are yet to be identified depending upon the availability of ten registered paid demands at a place.	of capacity less than 100 lines in Rural and Tr of ten registered paid demands at a place.	ibal Areas. The location of these	IL 18, 1994

Written Answers 148

[Translation]

Construction of Arror-Arukutty Bridge

3609. SHRI THAYIL JOHN ANJALOSE: Will the Minister of SUR-FACE TRANSPORT be pleased to state:

- (a) Whether the Construction work of Arror-Arukutty Bridge is progressing as per schedule;
 - (b) if not, the reasons therefor;
- (c) the escalated cost of the project;
- (d) the steps proposed to be taken to expedite the said work?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Arror-Arukutty bridge comes under Central Road Fund Scheme and is essentially the responsibility of the State Govt. concerned. As per information received from the Govt. of Kerala, the work is progressing as per schedule.

(b) Do not arise.

- (c) Rs. 501.93 lakhs
- (d) Do not arise.

[English]

Linking of Telephones in Karnataka

3610. SHRI RAMCHANDRA VEERAPPA: Will the Minister of COM-MUNICATIONS be pleased to state the district-wise number of villages in Karnataka particularly in the tribal areas which have been linked with cities by telephones and STD facilities upto the October 31, 1993 under the scheme of linking villages with cities and State capitals by telephones?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): As on October 31, 1993, 6184 villages including 1763 tribal villages have been linked with cities by telephones. Out of these villages, 515 villages including 226 tribal villages have been provided with STD facility under the scheme of linking villages with cities and State Capitals by telephones. The district-wise details are given in Statement attached.

STATEMENT

No. of villages provided with District-wise Details of Villages of Karnataka with Telephones/STD: Facility as on 31.10.1993 STD facility 5 5 37 38 2 33 5 27 3 No. of villages provided with telephone facility 445 316 295 294 507 217 487 157 327 471 241 Name of the District Chikmagalur (T) Belgaum (T) Chitradurga Mysore (T) Bangalore Shimoga Tumkur Mandya Rellary Bijapur Bidar

Name of the District	No. of villages provided with telephone facility	No. of villages provided with STD facility	153 <i>Writ</i>
Uttar Kannada	208		tten Ans
Raichur	211	21	swers
Gulbarga	363	28	
Mangalore (T)	445	109	CHAI
Hubli	408	44	TRA 2
Madikeri (T)	107	14	8, 191
Kolar	414	44	6 (SAI
Hassan	271	19	KA)
Total	6184	. 515	,
(T) - means Tribal Villages.			Written Answers
			154

(T) - means Tribal Villages.

Time for Installation of Telephone Connection from M.Ps. Quota

- 3611. SHRI JEEWAN SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the time taken for installation of a telephone connection which do not fall in 'Technically not feasible' category from M.Ps. quota;
- (b) the number of telephone connections allotted from M.Ps, quota but not installed even after four months and above. month-wise and exchange-wise in Delhi;
 - (c) the reasons for delay;
- (d) the action taken thereon so that the future installations are not delayed; and
- (e) the time by which the pending connections will be installed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Sir, All technically feasible telephone connections against MPs quota are provided within 30 days from the date of sanction order subject to availability of correct and complete information on registration No. name and address particulars.

(b) to (e) The required information is being collected and will be laid on the Table of the House.

Jurisdiction of Passport Offices

3612. SHRI SYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) the location of passport offices as on January 1, 1994;
- (b) the jurisdiction of each passport office in terms of districts/States, with the total population of the areas of the jurisdiction (1991 census); and
- (c) the average number of passport applications received by each office during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) A total of 22 Passport offices were functioning in the country as on 1 January 1994, as per details given in the Statement 'A'.

- (b) Details of district-wise jurisdiction of each Passport office are given in the Statement 'B'. The details regarding total population of the area of the jurisdiction (1991 census) is at Statement 'C'.
- (c) Details of average number of passport applications received by each office during the last three years are given in the Statement 'D'.

STATEMENT 'A'

- Regional Passport Office, Ahmedahad
- Passport Office, Bangalore. 2.
- 3. Passport Office, Bareilly.
- 4. Passport Office, Bhopal,
- Regional Passport Office. 5. Bhubaneshwar.

- Regional Passport Office, Bombay.
- 7. Regional Passport Office, Calcutta.
- Regional Passport Office, Chandigarh.
- 9. Regional Passport Office, Cochin.
- 10. Regional Passport Office, Delhi.
- 11. Regional Passport Office, Guwahati.
- 12. Passport Office, Hyderabad.
- 13. Passport Office, Jaipur.

- 14. Passport Office, Jalandhar.
- 15. Passport Office, Kozhikode,
- 16. Passport Office, Lucknow.
- 17. Regional Passport Office, Madras.
- 18. Passport Office, Nagpur.
- 19. Passport Office, Panaji.
- 20. Passport Office, Patna.
- 21. Passport Office, Tiruchirapalli.
- 22. Passport Office, Trivandrum.

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				APHIL 18, 1994	,	Wr	itten Answers	160
District-Wise Jurisdiction of Passport Offices	Jurisdiction	All districts in the State of Gujarat and the Union Territory of Diu.	All districts in the State of Karnataka.	The districts of Pilibhit, Shahjahanpur, Mainpuri, Haridwar, Agra, Mathura, Aligarh, Etah, Bulandshanr, Budaun, Bareilly, Rampur, Meerut, Ghaziabad, Moradabad, Nainital, Bijnor, Muzaffarnagar, Seharanpur, Pauri-Garhwal, Dehradun and Uttarkashi in the State of Uttar Fradesh	All districts in the State of Madhya Pradesh.	All districts in the State of Orissa	Districts of Ahmednagar, Aurangabad, Beed, Bombay, Dhule, Jalgaon, Kolhapur, Nashik, Pune, Raigad, Ratnagiri, Sangli, Satara, Sindhudurg, Solapur and Thane in the State of Maharashtra and the Union Territories of Domes and	
	Passport Office	Regional Passport Office, Ahmedabad	Passport Office, Bangalore.	Passport Office, Bareilly	Passport Office, Bhopa	Passport Office, Bhubaneshwar	Regional Passport Office, Bombay	
	S.No.	-	%	· m	4	ις	<u>ن</u>	

S.No.	Passport Office	hriediotion	1
7.	Regional Decree Office	caradicalor	61
	Calcutta	All districts in the States of West Bengal, Tripura and Sikkim.	Writte
ω	Regional Passport Office, Chandigarh	Districts of Bhatinda, Faridkot, Ratehgarh Nahib, Ferozpur, Ludhiana, Mansa, Patiala, Ropar and Sangrur in the State of Punjab, all districts in the States of Haryana and Himachal Pradesh and the Union Territory of Chandigarh.	n Answers
റ ്	Passport Office, Cochin	Districts of Ernakulam; Trichur, Alleppey, Kottayam and Idukki in the State of Kerala and the Union Territory of Lakshadweep	CHAITRA 2
10.	Regional Passport Office, Delhi	The Union Territory of Delhi and all districts in the State of Jammu & Kashmir	8, 1916 (
Ľ	Regional Passport Office, Guwahati	All districts in the States of Arunachal Pradesh, Assam, Manipur, Mizoram, Meghalaya and Nagaland	(SAKA)
12.	Passport Office, Hyderabad.	All districts in the State of Andhra Pradesh.	
. 1 3.	Passport Office, Jaipur	All districts in the State of Rajasthan.	Written An
14.	Passport Office, Jalandhar	Districts of Jalandhar, Kapurthala, Hoshiarpur, Amritsar and Gurdaspur in the State of Punjab	swers 1
			62

S.No.	Passport Office		
		Jurisdiction	163
ro,	Passport Office, Kozhikode	Districts of Malappuram, Kozhikode, Kannur, Palakkad, Kasargod, Wayanad in the State of	3 Writter
	-	Kerala and district of Mahe in the Union Territory of Pondicherry.	n Answer
0	Passport Office, Lucknow	Districts of Allahabad, Azamgarh, Barabanki,Hallia, Basti, Banda, Bahraich, Deoria, Etawah, Faizabad, Fatehpur, Farrukhabad, Gorakhpur, Gonda, Ghazipur, Hamirpur, Hardoi, Jaunpur, Jalaun, Jhansi, Kanpur, Lucknow, Lalitpur, Lakhimpur Kheri, Mau, Mirzapur, Maharajganj, Pratapgarh, Rai Bareilly, Sitapur, Sultanpur, Sidharth Nagar, Sonbhadra, Umrao and Varanasi, in the State of Uttar Pradesh.	
17.	Regional Passport Office, Madras	Districts of Madras, North Arcot, Salem, Chingleput, South Arcot, Colmbatore, Nilgiris, Dharmapuri, Periyar and Karaikal in the State of Tamil Nadu and the Union Territory of Pondicherry.	. 18, 1994
<u>8</u>	Passport Office, Nagpur	Districts of Jalana, Nanded, Yavatma, Latur,Osmanabad, Durg, Buldhana, Akola, Amravati, Vardha, Nagpur, Chandrapur, Gadchiroli, Bhandera and Parbhani in the State of Maharashtra.	Wri
	Passport Office, Panaji	All districts in the State of Goa.	tten Ansı
	Passport Office, Patna	All districts in the State of Bihar.	wers 164
			4

S.No.	Passport Office	Jurisdiction	16
21.	Passport Office, Tiruchirapalli	Districts of Thanjavur West, Nagaiquaide Milleth, Ramanathapuram, Pon Mothuramalingam, Kamarajar. Tiruchirapalli, Madurai (city), Madurai (rural), Anna (Dindigal district), Tirunelveli, V.O. Chithamparanar, Pudukottai, Kanniyakumari in the State of Tamil Nadu.	65 Written Answers
22.	Passport Office, Trivandrum	Districts of Trivandrum, Quilon and Pathanamthitta in the State of Kerala.	СН
			AITRA 28, 1916 (SAKA)
			Written Answers
			166

169 W	/ritten	Answe	ers	CI	HAITR	A 28.	1916 (SAKA)	Wr	itten A	nswer	s 170
Population as per 1991 Census	2,448,338	2,834,616	1,502,141	3,447,912	2,703,933	4,121,035	1,540,174	2,454,521	2,842,543	2,309,029	682,535	836,617	566.408
Jurisdiction	Budaun	Bareilly	Rampur	Meerut	Ghaziabad	Moredabad	Nainital	Bijnor	Muzaffarnagar	Saharanpur	Garhwal	Almora	Pithoragarh
Passport Office			. 3										2
S.No.													

S.No.	Passport Office	Junisdiction	Population as per 1991 Census	171
		Chamoli	454,871	Written .
		Tehri-Garhwal	580,153	Answe
		Dehradun	1,025,679	ers
		Uttar Kashi	239,709	
		Total	48,250,504	AP
4.	Passport Office, Bhopal	All districts in the State of Madhya Pradesh	66,181,170	RIL 18, 1
S	Passpor⊹ Office, Bhubaneshwar	All districts in the State of Orissa	31,659,736	994
9.	Regionel Passport Office,	Ahmednagar	3,372,935	
	, and a second	Aurangabad	2,213,779	Wri
		Beed	′ 1,822,072	tten A
	•	Bombay	9,925,891	nswers
		Dhule	2,535,715	s 172

173	Writte	n Ans	wers		CHA	ITRA :	28, 19)16 (S	AKA)		Wi	itten /	Answe	ers 17	4
Population as per 1991 Census	3,187,634	2,989,507	3,851,352	5,532,532	1,824,816	1,544,057	2,209,488	2,451,372	832,152	3,231,057	5.249,126	62,101	138,477	52,974,063	
														Total	
Jurisdiction	Jalgaon	Kolhapur	Nashik	Pune	Raigarh	Ratnagiri	Sangli	Satara	Sindhudurg	Solapur	Thane	Daman (U.T.)	Dadra & Nagar Haveli		
Раssport Office															
S.No.															

S.No.	Passport Office	Jurisdiction	Population as per 1991 Census	175 W.
7.	Regional Passport Office. Calcutta	All districts in the State of West Bengal	68,077,965	rilleri Arisv
		Tripura	2,757,205	1013
		Sikkim	406,457	
		Total	71,241,627	,
&	Regional Passport Office,	Bhatinda	1,559,963	AFFIL
	Chandigarh	Faridkot	1,730,876	10, 19
		@ Fatehgarh Sahib	Not Available	5 4
		Ferozpur ,	1,607,817	
		Ludhiana	2,471,594	
		@ Mansa	Not Available	riilleii
٠		Patiala	1,896,242	,
		Ropar	915,603	715 170

177 W	ritten A	Answers		CHAIT	TRA 21	3, 1910	6 (SAK	(A)	ı	Vritten	Answ	ers 1	78
Population as per 1991 Census	1,710,120	16,463,648	5,170,877	642,015	34,168,755	2,817,236	2,737,311	2,001,217	1,828,271	1,078,066	51,707	10,513,808	
Jurisdiction	Sangrur	All districts in the State of Haryana	All districts in the State of Himachal Pradesh	Chandigarh (U.T.)	Total	Emakulam	Trichur	Alleppey	Kottayam	Idukki	Lakshadweep	Total	
Passport Office						Passport Office, Cochin							
S.No.						σ							

S.No.	Passport Office	Jurisdiction	Population as per 1991 Census	179 V
10.	Regional Passport Office,	Union Territory of Delh	9,420,644	Vritten
	Delhi	All districts in the State Jammu & Kashmir	7.718,700	n Answ
		Total	17,139,344	vers
Ë	Regional Passport Office, Guwahati	All districts in the State Arunachal Pradesh	864,558	
		Assam	22,414,322	APR
		Manipur	1,837,149	IL 18,
		Mizoram	952'589	1994
		Meghalaya	1,774,778	
		Nagaland	1,209,546	
		Total	28,790,109	Writte
5.	Passport Office, Hyderabad	All districts in the State of Andhra Pradesh	808,008	en Answei
13.	Passport Office, Jaipur	All districts in the State Rajasthan	44,005,990	rs 180

S.No.	Passport Office	Jurisdiction	Q	Population as per 1991 Census	181 W
14.	Passport Office, Jalandhar	Jalandhar		2,026,787	ritten A
		Kapurthala		646,647	Inswei
		Hoshiarpur		1,455.028	rs
		Amritsar		2,504,560	СН
		Gurdaspur	1	1,756,732	AITRA
			Total	8,389,754	28, 1
15.	Passport Office,	Malappuram	I	3,096,330	916 (S
	Koznikode	Kozhikode		2,619,941	SAKA)
		Palakkad		2,382,235	
		Kasargod		1,071.508	Write
		Wayanad		672,128	ten An
		Mahe (U.T. of Pondicherry)	1	33,447	swers
			Total	9,875,589	182

S.No.	Passport Office	Jurisdiction	Population as per 1991 Census	183
16.	Passport Office,	Allahabad	4,921,313	Written i
	Lucknow	Azamgarh	3.153,885	Answe
		Barabanki	2,423,136	ers
		Ballia	2,262,273	
		Basti	2,738,522	AP
		Banda	1,862,139	RIL 18
		Bahraich	2,763,750	3, 1994
		Deoria	4,440,024	4
		Etawah	2,124,655	
		Faizabad	2,978,484	Wri
		Fatehpur	1,899,241	itten A
		Farrukhabad	2,440,266	nswers
,		Gorakhpur	3,066,002	184

185	Written	Answ	ers	С	HAITF	RA 28,	1916	(SAKA	r)	W	ritten A	Answei	rs 186
Population as per 1991 Census	3,573,075	2,416,617	1,466,491	2,747,082	3,214,636	1,219,377	752,043	1,075,041	1,429,698	2,138,317	2,418,487	2,762,801	2,419,234
Jurisdiction	Gonda	Ghazipur	Hamirpur	Hardoi	Jaunpur	Jalaun	Lalitpur	Sonbhadra	Jhansi	Kanpur Dehat	Kanpur Nagar	Lucknow	Lakimpur
Passport Office													
S.No.													

S.No.	Passport Office	Jurisdiction		Population as per 1991 Census	187 <i>W</i>
		Mau		1,445,782	ritten A
		Mirzapur		1,687,139	nswer
		Maharajganj		1,676.378	s
		Pratapgarh		2,210,700	
		Rai Bareilly		2,322,810	APR
		Sitapur		2,857,009	18.
		Sultanpur		2,558,970	1994
		Sidharth Nagar		1,707,885	
f		Итгао		2.200.397	
		Varanasi		4,807,582	Writte
		•-	Total	188,151,241	en Ans
17.	Regional Passport Office,	Madras		3,841,396	swers
	אַמַּכּוּמֵט	North Arcot		3,026,432	188

189	Wr	itten A	Answe	rs	Cŀ	+	HAITRA	HAITRA 28, 1	HAITRA 28, 1916 (S	HAITRA 28, 1916 (SAKA)	HAITRA 28, 1916 (SAKA)	HAITRA 28, 1916 (SAKA) Writ	HAITRA 28, 1916 (SAKA) Written An	HAITRA 28, 1916 (SAKA) Written Answers
Population as	per 1991 Census	3,896,382	4.653,593	4,878,433	3,508,374		710,214	710,214 2,428,596	710,214 2,428,596 2,320,263	710,214 428,596 320,263 145,703	710,214 2,428,596 2,320,263 145,703 29,409,386	710,214 2,428,596 2,320,263 145,703 9,409,386 1,346,425	710,214 2,428,596 2,320,263 145,703 9,409,386 1,346,425 2,330,374	710,214 2,428,596 2,320,263 145,703 9,409,386 1,346,425 2,330,374 1,276,327
ropular	per 1991	3,896,3	4.653,	4,878,	3,508,3		710,	710,3	710,5 2,428,9 2,320,	710,2 2,428,9 2,320,7 145,	2,428, 2,320, 145,	2,428,9 2,320,1 145,	2,428,9 2,320,6 1,45,7 1,346,7 2,330,2	2,428,1 2,320,5 1,45,1 1,346,2 2,330,7
											fotal	Fotal	rotal	·fotal
										erry)	erry)	ery)	erv)	erry)
			И G.R						·	Nilgiris Dharmapuri Periyar Karaikal (U.T. of Pondicherry)	. of Pondiche	. of Pondiche	. of Pondiche	F. of Pondiche
Jurisdiction		Salem	Chingleput, M G.F	South Arcot	Coimbatore		Nilgiris	Nilgiris Dharmapuri	Nilgiris Dharmapuri Periyar	Nilgiris Dharmapuri Periyar Karaikal (U.1	Nilgiris Dharmapuri Periyar Karaikal (U.1	Nilgiris Dharmapuri Periyar Karaikal (U.1 Jalana	Nilgiris Dharmapuri Periyar Karaikal (U.1 Jalana	Nilgiris Dharmapuri Periyar Karaikal (U.1 Jalana Nanded Osmanabad
. eżijjo		,										i Office,	Office,	: Office,
Passport Office												Passport Office,	Passport	Passport
S No.			•							•	•		.	

191 Writt	ten Ans	swers			APRIL	. 18, 1	994			Writte	n Ansv	vers 192
Population as per 1991 Census	1,886,299	2,214,271	2,200,057	2,077,144	1,067,357	3,287,139	1,881,994	787,010	2,107,629	2,117.035	26,163,702	1,169,793
											Total	
Junsdiction	Buldhana	Akola	Amravatı	Yavatmal	Wardha	Nagpur	Chandrapur	Gadchiroli	Bhandera	Parbhani		All districts in the State of Goa
Passport Office												Passport Office, Panaji
S.No.												6

No.	Passport Office	Jurisdiction	Population as per 1991 Census
). C	Passport Office, Patna	All districts in the State of Bihar	86,374,465
	Passport Office,	Thanjavur	4,531,457
	Inchrapaii	@ Nagaiquaide Milleth	Not Available
		Ramanathapuram	1,144,040
		@ Pon Muthuramalingam	Not Available
		Kamarajar	1,565,037
		Tiruchirapalli	4,138,048
		Madurai (Urban)	1,542,123
		Madurai (Rural)	1,907,539
		Anna (Dindigal district)	1,760,601
		Tirunelveli	2,501,832
		V.O. Chithamparanar	1,455,920

S.No.	Passport Office	Jurisdiction		Population as per 1991 Census
		Pudukottai		1,327,148
		Kanyakumari		1,600,349
			Total	23,474,094
22.	Passport Office,	Trivandrum		2,946,650
		Quilon		2,407,566
		Pathanamthitta		1,188,332
			Total	6,542,548

These were not treated as districts at the time of 1991 census.

STATEMENT 'D'

Average number of passport applications received by each Passport Office during the last three years 1991, 1992 & 1993

S.No.	Office	Avg. Number of
		Applications
1.	Ahmedabad	125379
2.	Bangalore	103855
3.	Bareilly	69521
4.	Bhopal	, 25654
5.	Bhubaneshwar	10960
6.	Bombay	255294
7.	Calcutta	53620
8.	Chandigarh	96652
9.	Cochin	19 6 625 ,
10.	Delhi	132981
11.	Goa	18230
12.	Guwahati	8114
13.	Hyderabad	215622
14.	Jaipur	100160
15.	Jalandhar	106900
16.	Kozhikode	216002
17.	Lucknow	125081
18.	Madras	140666
19.	Nagpur	11650

199	Written Answers		APRIL 18, 1994	Written Answers 200
	S.No.	Office	_	Number of plications
	20.	Patna		46174
	21.	Trichy	20	01170

Performance of P.L.I.

Total:

Trivandrum

22.

3613. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that the Postal Life Insurance Scheme performance has been satisfactory and the Government have decided to modernise this institution in order to attract new depositors; and
- (b) if so, the details regarding the new initiatives being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) Following initiatives are being taken in this regard:
 - (i) The PLI work is being computerised throughout the country. 12 circles have already been computerised while the remaining circles are likely to be computerised in the near future.
 - (ii) New schemes are being introduced to cater to different sections of the society. During the year 1993-94 the non-medical scheme was revised and the upper limit raised to Rupees one

lakh besides including female lives.

140958

2401268

(iii) The Post Office Insurance Fund Rules are being continuously reviewed and number of steps have already been taken to liberalise the rules to make them more consumer friendly.

[Translation]

Time Taken for Issue of Passport

3614. SHRI VIRENDRA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) the average time being taken for issuing a passport;
- (b) whether excess time is consumed for issuing passport even after the completion of all formalities;
- (c) if so, the details thereof and the steps taken/proposed to be taken to initiate action against the employees found guilty in this regard;
- (d) whether the Government are aware of such agencies which provide passports in less period by charging money from the people; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE. MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (c) The time taken to issue a passport varies from one passport office to another depending on various factors including workload and staff position. On specific complaints investigation is carried out and appropriate necessary action is taken to punish the guilty under the law. The time taken to issue passports by different passport offices as in February 94 is given in the attached Statement.

- (d) No, Sir.
- (e) Does not arise.

STATEMENT

S.No.	Office	Time taken
		as of 4.2.94
1.	Ahmedabad	72 days
2.	Bangalore	73 days
3.	Bareilly	39 days
4.	Bhopal	65 days
5.	Bhubaneshwar	42 days
6 .	Bombay	46 days
7.	Calcutta	35 days
8	Chandigarh	278 days
9.	Cochin	44 days
10.	Delhi	25 days
11.	Goa	
12.	Guwahati	28 days
13.	Hyderabad	46 days
14.	Jaipur	45 days
15.	Jalandhar	194 days

[English]

Post Offices in Andhra Pradesh

3615. SHRI DHARMABHIKSHAM: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of new post offices opened during 1992-93 and 1993-94 in Andhra Pradesh, district wise and category wise; and
- (b) the number of post offices to be opened in near future which were sanc-

tioned in 1993-94 and not yet opened, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The number of post offices opened during 1992-93 and 1993-94 in Andhra Pradesh, district-wise and category-wise is given in the statement enclosed.

(b) One departmental sub post office was sanctioned in the district of Visakhapatnam in 1993-94 which has not yet been opened.

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2	207 V	Vritte	n Answ	ers		. A
	POs opened in 93-94	DSOs	-		4	
	POs in	EDBOs	2		13	
	POs opened in 92-93	DSOs			O	
	POs o	EDBOs*			9	
	Name of Revenue district		Visakhapatnam dist.	West Godavari dist.		
	31. No.		13.	4.		

** Departmental Sub Post Offices

* Extra Departmental Branch Post Offices

Communication Facilities in Andaman and Nicobar Islands

3616. SHRIMATI GEETA MUKHERJEE: Will the Minister of SUR-FACE TRANSPORT be pleased to state:

- (a) whether there is acute communication difficulty in Andaman and Nicobar Islands both from mainland to the Island and Island to Island:
- (b) whether a ship has been withdrawn from the service of mainland to Island for Haj Pilgrims creating great communication difficulties; and
- (c) if so, the reasons for chartering a ship specially for Haj Pilgrims from all over the country and give the ship taken for that purpose back to Andaman Administration?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No serious difficulties on the transportation of passengers on the mainland-Andaman and the inter-island sectors have come to the notice of the Government.

(b) and (c) The passenger-cumcargo ship m.v. Nicobar has been withdrawn from mainland Andaman sector for operation of Haj sailings in 1994. This vessel is expected to resume operations on the mainland Andaman sector by end July, 1994 after completion of Haj sailings. Government had considered the alternative of chartering a passenger vessel for Haj pilgrims, but this was not found feasible. As per the decision taken by the government, special flights are being operated on the mainland Andaman sector in lieu of m.v. Nicobar.

Works on National Highway - 49

- 3617. SHRI P.C. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether detailed proposals have been submitted for works on National Highway - 49 for the section passing through Kerala State; and
- (b) if so, the priority works to be undertaken and the details of funds allotted for each item?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. Nine detailed proposals received from the State PWD have been administratively approved for an amount of Rs. 187.33 lakhs during 1993-94. Funds are allotted state-wise for all the national highways in a State and not national highway-wise or project-wise.

Investment in Telecom Sector

- 3618. SHRI AMAL DATTA: Will the Minister of COMMUNICATION be pleased to state:
- (a) the quantum of funds to be invested in the telecom sector during the 8th Plan:
- (b) the name of different sources from where the funds would be mobilised i.e. Government, private sector and foreign sources;
- (c) the name of different sectors of the Telecom Department in which the funds would be invested; and
 - (d) the quantum of funds to be

received from foreign sources in the form of equity and credit separately?

as approved by Planning Commission to be invested in the Telecom Sector during the 8th Plan is Rs. 25,137 Crores.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The quantum of funds

(b) The different sources from where the funds would be mobilised are as under:-

			and the second s
Internal Resources -	Rs.	17,721.00	Crores.
Bonds/EBR -	Rs.	7,026.00	Crores.
Budgetary Support	Rs.	390.00 (Crores.
-	Total : Rs.	25,137.00 (Crores.
(c) The different s Telecom Department in w		would b	e invested are as under :-
D.O.T. (including M	TNL) - Rs.	23,946.00	Crores
Wireless Monitoring Organisation	- Rs.	26.00) Crores
V.S.N.L.	- Rs.	800.00) Crores
I.T.I.	- Rs.	350.00) Crores
. H.T.L.	- Rs.	15.00) Crores
	Total : Rs.	25,137.00	Crores.

(d) The quantum of funds to be received from foreign sources in the form of equity

- NIL

in the form of Credit- Rs. 364 Crores. as foreign assistance to be routed through budget.

Telephones in Post Offices

3619. SHRI AMAR ROY PRADHAN: Will the Minister of COMMU-

NICATIONS be pleased to state :

- (a) the number of Post Offices/Sub-Post Offices without Public Telephone facility as on March 31, 1994, State-wise;
- (b) the steps being taken by the Government to provide this facility in all post offices; and
- (c) the time by which all post offices/ sub-post offices are likely to be covered under the plan?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The information is being collected and will be laid on the Table of the House.

(b) and (c) The Government have adopted a policy for providing telephone facility to all Panchayat Villages progressively by March 31, 1995 subject to availability of resources. Post Office is only one of the suggested locations and there is no proposal to provide Public Telephones at all the Post Offices/Sub-Post Offices.

Repairs of National Highways

3620. DR. K.V.R. CHOWDARY : Will the Minister of SURFACE TRANS-PORT be pleased to state :

- (a) the total amount spent on the repairs of the National Highway passing through East Godavari district of Andhra Pradesh during each of the last three years; and
- (b) the amount proposed to be spent thereon during 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The allocation of funds for the maintenance and repairs of National Highways is made state-wise and not district-wise.

Agreement on Non Proliferation with Pakistan

- 3621. SHRI P.P. KALIAPERUMAL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :
- (a) whether Pakistan has proposed a bilateral agreement with India to check

missile proliferation in South Asia;

- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether Pakistan has been supplied with M-11 missiles alongwith its technology by China and if so, the details thereof; and
- (d) the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) No, Sir.

- (b) Does not arise.
- (c) Government have seen reports regarding the acquisition by Pakistan of 54 M-11 surface-to-surface missiles from China.
- (d) China is aware of India's concern regarding the supply of sophisticated arms and missiles to Pakistan. Government constantly monitor all developments having a bearing on national security and take necessary measures to safeguard it.

Pakistan's Support to Ultras

3622. SHRI GURUDAS KAMAT : SHRI VILAS MUTTEMWAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether Pakistan Prime Minister has publicly announced to support Jammu and Kashmir ultras stand;
- (b) if so, whether the Government intends to take up this matter at the international level;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor and the further steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Pakistani leaders have on several occasions made statements regarding the situation in Jammu and Kashmir, which have provided encouragement to the militants to indulge in violent activities.

(b) to (d) Government have and will continue to take all measures to apprise the international community about the true facts regarding the situation in Jammu and Kashmir and Pakistan's support to terrorist activities directed against India.

[Translation]

Small Steel Industries

- 3623. SHRI ARJUN SINGH YADAV : Will the Minister of STEEL be pleased to state :
- (a) whether the increase in excise duty on raw materials has adversely affected small steel industries; and
- (b) if so, the action Government propose to take to reverse this situation?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Representations have been received from different sections of the Steel Industry, including Small Steel Industries, against the increase in excise duty on iron and steel products. The Induction Furnace units have inter alia stated that the effect of increase in excise

duty from Rs. 1000/- per tonne to 15% advalorem has resulted in price increase of Rs. 400/- per tonne on ingots produced by them. They have requested for reduction of excise duty on mild steel items from 15% to 5% advalorem. The rerolling industry has represented that the increase in excise duty from Rs. 1000/- per tonne to 15% advalorem will result in increase of prices of their products by about Rs. 2000/- per tonne. They have requested for restoration of exemption from payment of excise duty which was earlier available to them and also for reduction of excise duty on all steel items to Rs. 1000/- per tonne.

(b) These representations are under the consideration of the Government.

[English]

Nuclear Capability

- 3624. SHRI CHITTA BASU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) Whether the Stockholm Peace
 Research Institute has in a recent survey
 concluded that India can produce 60 N-War heads; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Sir. In a publication of the Stockholm Peace Research Institute, it is stated that by the end of 1991, the weapon grade plutonium inventory available with India amounted to 290 kgs. SIPRI has assumed that if 5 kgs of weapon grade plutonium is used in each weapon, this amount would be enough for

almost 60 weapons.

(b) Government's consistent position has been that India's nuclear programme is only for peaceful purposes.

[Translation]

Assistance to Iraq

3625. SHRI VISHWANATH SHASTRI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether the Government of Iraq
 has sought any assistance for the withdrawal of economic sanctions imposed against it by the United Nations;
 - (b) if so, the action being taken by the Government in this regard;
 - (c) whether the Government have decided to activitate the non-alignment movement for the withdrawal of economic sanctions imposed against Iraq; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Government of Iraq has informed us of the adverse impact of the UN economic sanctions on its socioeconomic conditions.

- (b) India has advocated phased lifting of UN sanctions in tandem with Iraqi compliance with the UN Security Council resolutions.
- (c) and (d) It is for Government of Iraq itself to activate the Non-Aligned Movement for this purpose.

[English]

Internationalisation of Ganga Water Dispute by Bangladesh

3626. SHRI NITISH KUMAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether the Government are aware of the revival of campaign by Bangladesh against India regarding river water dispute by taking up the issue with foreign diplomats in Dhaka; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) Government's reaction to the reference made by the Prime Minister of Bangladesh at United Nations General Assembly is in the statement released by Ministry of External Affairs on October 8, 1993 (copy attached). Bangladesh's attempt to internationalise the River Water sharing issue is not acceptable to India since this is a bilateral issue, for the resolution of which India remains committed through a purposeful dialogue.

STATEMENT

Sub: Official spokesman, in response to a query on the Bangladesh P.M.'s reference to the bilateral issue of River Waters in her address to the UNGA.

In answer to a query on the Bangladesh Prime Minister's address to the UN General Assembly, the Official Spokesman said that India noted with considerable regret that the Prime Minister of Bangladesh thought it fit to raise the bilateral issue of River Waters in her statement at UN General Assembly on October 1, 1993. Her reference to the Farakka Barrage and related issues neither do justice to the documented facts nor refer to the understanding in May' 92 between Prime Minister of India and Prime Minister of Bangladesh on the principles and framework of a solution. India remains committed to devising "an equitable, long term and comprehensive arrangement" on water sharing with Bangladesh through bilateral discussions.

When Bangladesh confirms its interest in a meaningful dialogue on these principles and is able to overcome the temptation to play politics with the important River Waters issue, it should be possible to conclude a mutually acceptable Agreement. India continues to be ready for a constructive dialogue with Bangladesh on the subject.

New Delhi 8 October 93.

Energy Management Centre in Kerala

3627. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of POWER be pleased to state :

- (a) whether there is any proposal to provide financial assistance to Kerala for setting up of an Energy Management Centre: and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Ministry of Power has not received any proposal from

Kerala seeking financial assistance for setting up of an Energy Management Centre.

(b) Does not arise.

Iran's Offer of Good Offices

3628. SHRI R. JEEVARATHINAM : SHRI VILAS MUTTEMWAR :

Will the Minister of EXTERNAL - AFFAIRS be pleased to state :

- (a) whether the Government are aware of the recent reports regarding Pakistan's announcement to accept the offer of good offices by Iran for a settlement of the Kashmir issue; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Government have seen press reports to this effect.

(b) Government are committed to resolving all outstanding issues between India and Pakistan peacefully and through bilateral negotiations under the Simla Agreement.

Agro Based Industries

3629. SHRI SOBHANAD-REESWARA RAO VADDE: SHRI RAMESHWAR PATIDAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

- (a) the provisions made by the Union Government for the development of agrobased industries during the last three years upto January 1, 1994;
- (b) the amount provided annually to each State during the above period;
- (c) whether the Government propose to set up Integrated Development Centres for the promotion of agro-based industries;
 - (d) if so, the details thereof; and
- (e) the State-wise allocations made in the agro-based industries for 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Ministry of Food Processing Industries has formulated several developmental Plan Schemes for the overall development of Food Processing Industries. The Plan outlay approved by the Planning Commission for these Schemes during 1992-93 and 1993-94 was Rs. 40 crores and Rs. 47 crores respectively. During 1991-92 the Plan outlay approved was Rs. 40 crores.

(b) to (e) The Ministry of Food Processing Industries does not set up Food Processing Unit directly in any State. However, under the Plan Schemes of this Ministry assistance is provided to State Government Organisations/Joint Sector Companies/Cooperative Societies/Voluntary Organisations etc. for setting up/upgrading Food Processing Industries.

No state-specific earmarking of Plan funds is made.

Privatisation of Ports in Gujarat

3630. SHRI CHANDRESH PATEL

- : Will the Minister of SURFACE TRANS-PORT be pleased to state
- (a) whether there is any proposal to hand over some Ports in Gujarat to private companies;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the terms and conditions for handing over the same?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The State Government of Gujarat has not submitted any proposal to the Central Government for handing over any Port to a private party.

(b) and (c) Do not arise.

Privatisation of Burnpur Steel Plant

3631. SHRI SATYAGOPAL MISRA: Will the Minister of STEEL be pleased to state:

- (a) whether the Government have received representations opposing the move to privatise the Burnpur Steel Plant;
- (b) if so, the reaction of the Government thereto; and
- (c) the steps taken to safeguard the interests of the employees?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) Government have decided to allow private sector participation in the equity and management of HSCO for the purpose of ensuring expeditious modernisation of its Burnpur Steel works. Government proposed to introduce a Bill for empowering Government to allow Steel Authority of India Limited (SAIL) to transfer its shareholdings in IISCO to private persons for this purpose. The Bill is currently under consideration of the Department-Related Parliamentary Standing Committee on Industry.

(c) While seeking to enlist private participation in IISCO, Government have committed themselves to protect the interests of the employees. There will be no retrenchment. The management will be free to rationalise the manpower and retrain and redeploy them but based on the goodwill of the workforce. The terms and conditions of the continued employment of the employees will not be inferior to those they are currently entitled to.

[Translation]

Indian Institute of Packaging in Bihar

- 3632. SHRI RAM KRIPAL YADAV : Will the Minister of FOOD PROCESS-ING INDUSTRIES be pleased to state :
- (a) whether the State Government of Bihar has made any request to the Union Government to set up a unit of the Indian Institute of Packaging in Bihar;
- (b) if so, the details in this regard; and
- (c) the steps taken by the Government to accord approval in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (c) The Indian Institute of Packaging,

Bombay has informed that in response to a request from the Government of Bihar for setting up of a satellite centre at Patna. the Institute had advised the Government of Bihar to initially create the awareness amongst the packaging material manufacturers and users by holding a few programmes before considering setting up of this Centre. The Indian Institute of Packaging is an autonomous institute and largely funded by the industry. The Institute had also requested for information regarding infrastructure and other inputs from the Government of Bihar. The Institute has informed that they have not received any further response from the Government of Bihar.

[English]

Fishing Problems in Palk Strait

3633. SHRI N. DENNIS :
DR. KRUPASINDHU BHOI :
SHRI SUDHIR GIRI :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) the nature of fishing problems persisting in the Palk Strait separating India and Sri Lanka;
- (b) the average of the number of Indian people fishing in the area per prawn season during the period from 1985 to 1993:
- (c) the number of Indian fishermen killed in the area by the Sri Lanka security forces during the last three years;
- (d) whether the Government have contemplated any suitable measures to solve the long standing problems of the Indian fishermen; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) the problems of Indian fishermen in the Palk Strait relate to the incidents of harassment of and attacks on Indian fishermen by Sri Lankan Navy.

- (b) This information is being collected and will be placed before the House.
- (c) As per information sent by Tamil Nadu Government on incidents of firing on Indian fishermen by Sri Lankan Navy during the last three years, a total of 24 fishermen were killed in these incidents. In response to our demarches to Sri Lankan Government, the latter have denied the involvement of Sri Lankan navy in most of these incidents, while its response in some cases is awaited.
- (d) and (e) The problems of fishermen in the Palk Strait area have been under active discussion by the Government with the Government of Sri Lanka. This issue was discussed between the two Governments at Foreign Secretary level talks held in Delhi in October 1993, and again between senior officials of the two Governments in Colombo in March 1994. During these discussions, the Government conveyed its strong concern over the recent incidents affecting Indian fishermen. Both sides have decided to implement effectively the agreed measures to prevent such incidents, as also to keep in touch on this matter.

[Translation]

Shri K.P. Rao Committee

3634. DR. CHINTA MOHAN : DR. MAHADEEPAK SINGH SHAKYA :

Will the Minister of POWER be pleased to state :

- (a) whether the Union Government have received the recommendations made by Shri K.P. Rao Committee;
- (b) if so, the details of these recommendations;
- (c) whether the Government have decided to implement these recommendations;
- (d) if so, the details of the scheme formulated for this purpose; and
- (ϵ) the extent of profit likely to be earned by the country annually as a result of implementation of these recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) The Report of K.P. Rao Committee on "principles of fixation of tariff for the Central Sector Power Stations", was received by the Central Government in the month of June 1990. The Committee suggested formulation of a two part tariff formula applicable for thermal power stations, comprising fixed charges and variable charges, as also, a single-part formula for hydro-stations.

(c) Yes, Sir.

- (d) The Central Government had decided to implement the Report without any material changes and advised State Governments and SEBs, accordingly.
- (e) Since the Report deals with fixation of tariff from Central Power Stations to SEBs, it is not feasible to assess the extent of profit to be earned by the country annually.

Koel Karo Project

- 3635. SHRI SURYA NARAYAN SINGH: Will the Minister of POWER be pleased to state:
- (a) whether the Union Government have taken a decision to stop construction of the Koel Karo hydel project;
 - (b) if so, the reasons therefor;
- (c) whether the Government of Bihar has submitted a representation in this regard;
 - (d) if so, the details thereof; and
- (e) whether the Union Government propose to take steps for the construction of this project after reviewing its decision in view of the backwardness of the tribal dominated areas and the shortage of irrigation facilities and power thereof?

THE MINISTER OF STATE OF THE MINISTRY, OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) No, Sir. Govt. of India was however, in December 1993, compelled to inform the Govt. of Bihar, who were seeking immediate steps to implement the project, that the State Govt. may explore the possibility of execution of the Koel Karo Hydroelectric Project through private participation since

the current resource position of NHPC, just does not enable it to start work immediately on this large project.

- (c) and (d) The Govt. of Bihar has expressed its inability to allocate funds from the State Plan and requested the Govt. of India to provide funds for the project or direct NHPC to arrange funds from external agencies.
- (e) The Govt. of India is committed to take up execution of the project as soon as the resource position permits.

Tehri Dam

3636. SHRII PRABHU DAYAL KATHERIA : SHRI RAJVEER SINGH :

Will the Minister of POWER be pleased to state :

- (a) the construction phase of the Tehri Dam project in Uttar Pradesh at present;
- (b) the total amount spent so far on this project;
- (c) whether it is a fact that due to some hurdles the construction work of this project has been delayed;
- (d) whether the Government are taking any measures to remove those hurdles; and
- (e) the time by which this project is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) State-I of the Tehri Dam Hydroelectric Power Project

(1000 MW) is currently under implementation. Presently, all the four diversion tunnels and the head race tunnels have been completed, the river has been diverted, and the foundation of the main dam has been laid over the entire length. The rehabilitation works connected with the construction of the Coffer Dam have also been practically completed.

- (b) An expenditure of Rs. 863.67 crores had been incurred on the Project till 28.2.1994.
- (c) and (d) The Tehri Dam and Hydro Power Plant was initially under implementation in the State Sector by the Government of Uttar Pradesh since 1978. Due to paucity of funds, it was decided in 1986 to implement this project as a joint venture of the Government of India and the Government of Uttar Pradesh and the project works were handed over in June, 1989 to the Tehri Hydro Development Corporation for implementation. The funding arrangements for the Project were then tied up through assistance from the erstwhile USSR. Progress on construction of the Project has suffered due to funding constraints resulting from the subsequent disintegration of the USSR and also because of environmental concerns. All these issues have been settled and the Government approval for implementation of the Project has been accorded in March, 1994
- (e) Two units each of 250 MW are proposed to be commissioned in 1997-98 and the other two units in 1998-99.

[English]

Oil Jetty at Paradip Port

LOKANATH 3637. SHRI

CHOUDHURY: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is any proposal for the construction of Oil Jetty at Paradip Port;
 - (b) if so, the details thereof; and
- (c) the steps proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No. Sir.

(b) and (c) Do not arise.

[Translation]

Construction of Roads and Bridges in Bastar, M.P.

SHRI MANKU RAM SODI: 3638. Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether any special central assistance was approved in February, 1991 for the construction of roads and bridges in Bastar in Madhya Pradesh;
- (b) if so, the details thereof, including the number of proposed projects;
- (c) the progress of work on the said · projects upto March 31, 1994; and
- (d) the time by which the works are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) to (d) Do not arise.

[English]

Bharat Gold Mines

3639. SHRI M.G. REDDY: Will the Minister of MINES be pleased to state:

- (a) whether the Bharat Gold Mines has been incurring heavy losses for the last three years;
 - (b) if so, the reasons therefor; and
- (c) the steps proposed to be taken to make Bharat Gold Mines economically viable?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) Due to depletion of ore reserves, fall in grade, ultra-depth of mines and surplus manpower, Bharat Gold Mines Ltd. has been incurring losses in the last three years, as per details given below:

(Rs./Crores)

	·
Year -	Losses
	incurred
1991-92	42.28
1992-93	34.40
1993-94	35.44 (Provisional)

(c) Board for Industrial & Financial Reconstruction (BIFR) is having the possibility of making this Company economically viable examined through the Industrial Credit and Investment Corporation of India Limited, who the Board has appoint-

ed as their operating agency for this purpose.

Harassment of Truckers

3640. SHRI S.M. LALJAN BASHA : Will the Minister of SURFACE TRANS-PORT be pleased to state :

- (a) whether any survey has been conducted regarding the harassment faced by the truck operators operating their vehicles from Madras to Delhi on the National Highway;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) No such survey has been done by this Ministry. However, in the meeting of the Transport Development Council (TDC) held on 22.1.93, this issue was discussed in details and consequent upon the recommendations of the Council, guidelines as indicated in the Statement enclosed were issued for implementation to all the States/ UTs to prevent harassment to truckers.

STATEMENT

(i) For vehicles coming from outside the State, the document/load in respect of goods carriers may be checked as far as possible only at the border points. Within the State, there would be no checking for such vehicles which have already been checked at the State borders. In respect of goods vehicles which operate only within the State, checking would be done on random basis.

- (ii) As far as possible, the checking of drivers should be conducted jointly by the Police/Transport Departments on pre-determined intervals and there should not be a daily checking by either of the authorities. The operators both of the truck and the buses should be freed of the regular checking drives.
- (iii) The documents of stage carriage buses which have valid permits/ documents should be checked only once a month/3 months on a random basis. In respect of other buses which operate without permit/registration certificates. it was suggested that there be an enhancement in the fines which could be levied and also a stipulation that such vehicles would be impounded/registration suspended and that such vehicles should not be released even by the Courts unless valid stage carriage permits are obtained.
- (iv) The document of permits of tourist buses operated by companies/individuals recognised by the Department of Tourism should be checked only at the tourist points where the buses are parked for longer periods and when there are no tourists in the buses.
- (v) It was, however, noted that State Governments would be free to deal with the situation of violation of provisions of the Motor Vehicles Act/Rules. However, as far

- as possible, harassment of bonafide operators of stage carriage and truck operators would be minimised, if not eliminated. State Government would be free to conduct checking where specific instances come to their notice.
- (vi) State Governments would also consider the desirability of issuing instructions prohibiting officers of the Police Department from the checking of motor vehicles on the road for documents.

[Translation]

Telephone Exchanges in Gujarat

- 3641. SHRI KASHIRAM RANA : Will the Minister of COMMUNICATIONS be pleased to state :
- (a) the names of the places in Gujarat where new telephone exchanges have been set up during 1993-94; and
- (b) the names of the places where new telephone exchanges are likely to be set up during 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Information is given in the Statement enclosed.

(b) About 75 new telephone exchanges are planned to be opened during 1994-95 in Gujarat circle. However actual places will depend on the minimum demand criteria.

235 Writte	on Answers	APRIL 18, 19	94	Written Answers 236
NEW TELL	EPHONE EXCHANGES P DURING 1993-94	S SET	RAJKOT	DISTRICT
•	•		20.	Pipavdi
- AHME	DABAD DISTRICT	•	21.	Derdi
1.	Bhadra		22.	Shrinathgadh
2.	Vasna	,	23.	Suwag
3 .	Navrangpura	,	24.	Khambhala
4.	Kerala		SURAT	DISTRICT
5.	Dholka		25.	Nizar
6.	Jalila		26 .	Surat
7.	Trent		27.	Ghata
8.	Bapunagar		NADIAD	DISTRICT
9.	Kuddsar		28.	Jinaj
10	Lavarpar		29.	Khada
11.	Khasta		30.	Kumbharwadi
12.	Vadna-Iyava		31.	Radha Vanj
13.	One-Pardi		32.	Chetarsumba
14.	Charodi	ME	HSANA D	ISTRICT BULSAR DISTRICT
15.	Pancham		33.	Bapsa
16.	Piplad		34.	Dedisan .
VADOD	ARA DISTRICT (BAR	ODA)	35.	Piludara .
17.	Paniget		36.	Ranisar
18.	Baroda		BHAVNA	GAR DISTRICT
19.	Tejgadh		37.	Jira

237	7 Writter	Answers	CHAITRA 28, 1916 (SAKA)	Written Answers	238
	38.	Navagam	58.	Meghypar	
	39.	Patna	59.	Nagedi	
	40.	Ranparda	60.	Beraja	
	BHUJ D	ISTRICT	61.	Modpar	
	41.	Aadesar	· 62. 6	Hathla	
	42.	Dhaneti	63.	Dadiya	
-	43.	Devisar	64.	Morjhar	
	44.	Hada	65.	Nanavadala	
	45.	Kandrodi	AMRELI	DISTRICT	
	46.	Palsva	66.	Pipavav	
	47.	Jangi	67.	Ingrola	
	48.	Kodai	68.	Tora	
	49.	Godhra	69.	Junger	
	JUNAGA	DH DISTRICT	70.	Sajivadar	
	50.	Shimar	71.	Jhar Parwtla	
	51.	Khadia	72.	Khisari	
	52.	Katela	73.	Matirala	
	53.	Juthan	BULSAR	DISTRICT	
	54.	Moddar .	74.	Ambach	
	55.	Jamvala	BHARUC	CH DISTRICT	
	JAMNAG	SAR DISTRICT	75.	Zanor	
•	56.	Sonvalia	76.	Pariej	
	57.	Нара	77.	Sarod	

78. Machhasara GODHRA DISTRICT 99. Khimana 79. Mathvas 100. Sanadi 80. Sevalia 101. Sundha 81. Manipur 102. Lavana 82. Fateijina Gorda 103. Soni 83. Waghipur AMRELI DISTRICT 84. Susvav 104. Keriyachad 85. Chokdi 86. Jambu 105. Kalasar 87. Moti Malvan 88. Lilapar HIMATNAGAR DISTRICT 89. Nana Delvada 90. Medh 91. Kümbisar PALANPURI Will the Minister of COMMUNICATIONS be pleased to state: (a) the names of the districts in Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and PALANPUR DISTRICT 92. Bhadath 94. Dhanda 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in sections of the statement enclosed. Persons communicating through 21 exchanges in sections of the statement enclosed. Persons communicating through 21 exchanges in sections of the statement enclosed. Persons communicating through 21 exchanges in sections of the statement enclosed. Persons communicating through 21 exchanges in sections of the statement enclosed.	239) Writter	n Answers	APRIL 18	3, 1994	Written Answers 240
79. Mathvas 100. Sanadi 80. Sevalia 101. Sundha 81. Manipur 102. Lavana 82. Fateijina Gorda 103. Soni 83. Waghipur 84. Susvav 104. Keriyachad 85. Chokdi 86. Jambu 105. Kalasar 87. Moti Malvan 88. Lilapar HIMATNAGAR DISTRICT 89. Nana Delvada 90. Medh 91. Kumbisar PALANPUR DISTRICT 92. Bhadath 93. Vasada PALANPUR DISTRICT 94. Dhanda 96. Sasam PALANPUR District wise and the number of persons benefited as a result thereof? THE MINISTER OF STATE OF THE MINISTER OF COMMUNICATIONS (SHIIL) Simla, Sirmaur and Una. (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		78.	Machhasara		98.	Bhoral
80. Sevalia 101. Sundha 81. Manipur 102. Lavana 82. Fatejina Gorda 103. Soni 83. Waghipur AMRELI DISTRICT 84. Susvav 104. Keriyachad 85. Chokdi BHAVNAGAR DISTRICT 86. Jambu 105. Kalasar 87. Moti Malvan U.H.F. System in Himachal Pradesh 88. Lilapar 3642. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of COMMUNICATIONS be pleased to state: 90. Medh Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and 91. Kümbisar (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? 93. Vasada THE MINISTRE OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 96. Sasam per the Statement enclosed. Persons communicating through 21 exchanges in		GODHR	A DISTRICT		99.	Khimana
81. Manipur 82. Fatejina Gorda 83. Waghipur 84. Susvav 104. Keriyachad 85. Chokdi 86. Jambu 105. Kalasar 87. Moti Malvan 88. Lilapar HIMATNAGAR DISTRICT 89. Nana Delvada 90. Medh 91. Kümbisar PALANPUR DISTRICT 92. Bhadath PALANPUR DISTRICT 93. Vasada PALANPUR DISTRICT 94. Dhanda 96. Sasam PALANPUR DISTRICA (10) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		79.	Mathvas		100.	Sanadi
82. Fatejina Gorda 83. Waghipur AMRELI DISTRICT 84. Susvav 104. Keriyachad 85. Chokdi BHAVNAGAR DISTRICT 86. Jambu 105. Kalasar 87. Moti Malvan 88. Lilapar HIMATNAGAR DISTRICT 89. Nana Delvada 90. Medh 91. Kumbisar PALANPUR DISTRICT 92. Bhadath PALANPUR DISTRICT 93. Vasada PALANPUR DISTRICT 94. Dhanda 96. Sasam PARAMELI DISTRICT AMRELI DISTRICT 104. Keriyachad 105. Kalasar U.H.F. System in Himachal Pradesh Pradesh (a) the names of the districts in Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		80.	Sevalia		101.	Sundha
83. Waghipur AMRELI DISTRICT 84. Susvav 104. Keriyachad 85. Chokdi BHAVNAGAR DISTRICT 86. Jambu 105. Kalasar 87. Moti Malvan U.H.F. System in Himachal Pradesh 88. Lilapar 3642. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of COMMUNICATIONS be pleased to state: 90. Medh Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and PALANPUR DISTRICT (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? 93. Vasada THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 96. Sasam (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		81.	Manipur		102.	Lavana
84. Susvav 104. Keriyachad 85. Chokdi 86. Jambu 105. Kalasar 87. Moti Malvan 88. Lilapar HIMATNAGAR DISTRICT 89. Nana Delvada 90. Medh 91. Kümbisar PALANPUR DISTRICT 92. Bhadath PALANPUR DISTRICT 93. Vasada PALANPUR DISTRICT 94. Dhanda 96. Sasam PALANPUR DISTRICT 96. Sasam 104. Keriyachad BHAVNAGAR DISTRICT 105. Kalasar U.H.F. System in Himachal Pradesh Pradesh (a) the names of the districts in Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		82.	Fatejina Gorda		103.	Soni
85. Chokdi 86. Jambu 105. Kalasar 87. Moti Malvan 88. Lilapar HIMATNAGAR DISTRICT 89. Nana Delvada 90. Medh 91. Kümbisar PALANPUR DISTRICT 92. Bhadath 93. Vasada 94. Dhanda 96. Sasam 85. Chokdi 105. Kalasar 105. Kalasar 105. Kalasar 105. Kalasar 105. Kalasar 106. Kalasar 107. Kalasar 108. Vasada 109. Medh 109. Salasah Vasada 109. Medh		83.	Waghipur		AMRELI	DISTRICT
86. Jambu 105. Kalasar 87. Moti Malvan 88. Lilapar HIMATNAGAR DISTRICT 89. Nana Delvada 90. Medh 91. Kumbisar PALANPUR DISTRICT 92. Bhadath 94. Dhanda 96. Sasam 105. Kalasar U.H.F. System in Himachal Pradesh 106. Kalasar 107. Medh 108. System in Himachal Pradesh 109. Medh 109. M		84.	Susvav		104.	Keriyachad
87. Moti Malvan 88. Lilapar 3642. SHRI KRISHAN DUTT SULTANPURI: Will the Minister of COM-MUNICATIONS be pleased to state: 90. Medh 91. Kümbisar PALANPUR DISTRICT 92. Bhadath 93. Vasada 94. Dhanda 96. Sasam White Addition in Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and THE MINISTER OF STATE OF THE MINISTER OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		85.	Chokdi		BHAVNA	AGAR DISTRICT
88. Lilapar 3642. SHRI KRISHAN DUTT SULTANPURI : Will the Minister of COM- MUNICATIONS be pleased to state : 90. Medh 91. Kümbisar PALANPUR DISTRICT Bhadath 92. Bhadath 93. Vasada THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		86.	Jambu		105.	Kalasar
HIMATNAGAR DISTRICT SULTANPURI: Will the Minister of COMMUNICATIONS be pleased to state: (a) the names of the districts in Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and PALANPUR DISTRICT (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		87.	Moti Malvan		U.H.F.	=
HIMATNAGAR DISTRICT 89. Nana Delvada (a) the names of the districts in Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and PALANPUR DISTRICT (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? 93. Vasada THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 94. Dhanda (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		88.	Lilapar	•		Pradesh
(a) the names of the districts in Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and PALANPUR DISTRICT (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? 93. Vasada THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		HIMATN	AGAR DISTRICT		SULTANPUF	RI: Will the Minister of COM-
90. Medh Himachal Pradesh where expansion of U.H.F. telephone system has been done during the last one year; and PALANPUR DISTRICT (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? 93. Vasada THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		89.	Nana Delvada			
91. Kumbisar during the last one year; and PALANPUR DISTRICT (b) the expenditure incurred thereon, district-wise and the number of persons benefited as a result thereof? 93. Vasada THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		90.	Medh		Himachal Pr	radesh where expansion of
92. Bhadath district-wise and the number of persons benefited as a result thereof? 93. Vasada THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI 94. Dhanda SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		91.	Kümbisar		•	•
92. Bhadath benefited as a result thereof? 93. Vasada THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI 94. Dhanda SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		PALANF	PUR DISTRICT			•
94. Dhanda MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		92.	Bhadath			
94. Dhanda SUKH RAM) : (a) Bilaspur, Kangra, Kullu, Simla, Sirmaur and Una. 95. Panchada (b) The districtwise expenditure is as per the Statement enclosed. Persons communicating through 21 exchanges in		93.	Vasada			
95. Panchada (b) The districtwise expenditure is as 96. Sasam per the Statement enclosed. Persons communicating through 21 exchanges in		94.	Dhanda		SUKH RAM)	: (a) Bilaspur, Kangra, Kullu,
96. Sasam per the Statement enclosed. Persons communicating through 21 exchanges in		95.	Panchada			
OR Target de		96.	Sasam		per the Sta	tement enclosed. Persons
6 districts have been benefited.	•	97.	Terwada			ng through 21 exchanges in ave been benefited.

STATEMENT

Districtwise Expenditure Incurred

District	Name of the Scheme	Amount (Rs)
Bilaspur	Naına Devi-Una, 2Mbit	67,71,940
Kangra	Dharamsala-Kangra, 8Mbit	76,55,671
-	Dharamsala-Nurpur, 8 Mbit	1,30,88,000
	Suranı-Jawalamukı, 2 Mbıt	39,44,438
Kullu	Nagwain-Surath, 2 Mbit	50,69,191
Sımla	Thanedar-Rampur, 8 Mbit	48,34,954
Sırmour	Paonta-Nahan, 8 Mbit	74,63,777
Una	Dropping of 2 Mbit at Bharwain from Una-Bharwain-Jalandhar, 8 Mbit	13,29,326

[English]

New Policy on Fisheries

3643 SHRI Y S RAJASEKHAR REDDY Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

- (a) whether the Government propose to announce a new policy on fisheries,
 - (b) if so, the details thereof, and
- (c) the total number of individual licences issued and the number of joint ventures signed for fisheries during 1992 and 1993?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) (a) and (b) A new deep sea fishing policy was announced in March 1991. The policy

involves 3 schemes namely joint ventures, leasing and test fishing

(c) Since the inception of the Ministry, 45 companies have been issued permission for acquisition/operation of deep sea fishing vessels in the Indian Exclusive Economic Zone, under various schemes, namely 100% EOU, indigenous construction, general import, Joint ventures, Test fishing, Leasing etc 20 companies which entered into joint ventures with foreign fishing companies, have been permitted to take up fishing operations during the year 1992 & 1993

Development of Haldia Port

- 3644 DR ASIM BALA Will the Minister of SURFACE TRANSPORT be pleased to state
- (a) the Calcutta Port Trust's property development plan,

- (b) whether this plan has been abandoned;
 - () if so, reasons therefor;
- (d) whether the Government propose to develop Haldia Port;
 - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT

(SHRI JAGDISH TYTLER): (a) Calcutta Port Trust plans to develop and commercially exploit the surplus lands in the erstwhile Boat Canal and BBD Bag areas.

- (b) No, Sir.
- (c) Does not arise.
- (d) and (e) Statement showing the new schemes included in the eighth five year plan for development of Haldia Port is enclosed.

STATEMENT

SCHEMEWISE 8TH PLAN OUTLAY FOR 1992-97

SI. No.	Name of the Scheme	Est. Org.	Cost Rev.	8th Plan Outlay
	2	3	4	5
 -	Procurement of locomotives in replacement	4.38	4.38	4.38
رز.	Reconstruction of Tippler at Berth No. 3	4.50	4.50	3.55
ю́.	Replacement of Borth Stacker-cum-Reclaimer	5.00	5.00	5.00
4.	Development of Quay Face before Berth No. 3	5.00	5.00	0.50
ю́	Extension of 2nd of Dock & Development	50.00	50.00	0.50
ė,	Procurement of two Mobile Cranes	2.00	2.00	1.60
7.	Construction of Both (4 & 5)	14.80	14.80	4.80
ωi	Construction of Barge Terminal next to Berth No. 11	5.00	5.00	5.00
6	Construction of 2nd Common-users Siding in Dock Marshalling yard.	1.10	1.10	0.73
10.	Procurement of one High power Locomotive in replacement.	4.50	4.50	4.50
. . .	Procurement of one Medium power Locomotive in replacement.	3.50	3.50	0.40
12.	Extension of Administrative Building (Jawahar Tower)	3.50	3.50	1.50
	Total	103.28	103.28	32.46

[Translation]

Copper Deposits in Eastern Region

3645. SHRI SHAILENDRA
MAHTO:
SHRI RAMDEW RAM:

Will the Minister of MINES be pleased to state :

- (a) whether there are rich deposits of copper in Dhovni, Sidheshwar and Chapri mines at Indian Copper Complex;
- (b) if so, whether Hindustan Copper Limited propose to exploit these mines;
- (c) whether Hindustan Copper Limited propose to take over the Turamdeeh mines where higher grade copper is available;
- (d) whether it is proposed to increase the capacity of Rakha, Surda, Pathar Moda, Kenderdeeh mines;
- (e) whether the Government propose to close down Vanalopa mines on the basis of Chelliah Committee report;
- (f) whether the Government propose to increase the existing annual capacity of the smelter plant of Indian Copper Complex; and
- (g) if not, the details and reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) As per the National Mineral Inventory, the total recoverable reserves of copper ore in Dhobani, Chapri and Sidheshwar deposits as on 1.4.1993 are 490 lakhs tonnes containing about 4.3

lakhs tonnes of copper metal.

- (b) The Company proposes to develop some of these deposits.
 - (c) No, Sir.
- (d) The Company proposes to expand the installed capacity of mines at Surda, Pathar-gora and Kendadih to produce more copper ore.
- (e) The Company proposes to phase out its Mosaboni mine gradually as it has become uneconomic.
- (f) and (g) Presently there is no proposal to expand the smelting capacity at Indian Copper Complex (ICC) due to economic consideration.

Rural Electrification

3646. SHRI KHELAN RAM JANGDE:

> SHRI RATILAL KALIDAS VARMA:

> SHRI SHIVLAL NAGJIBHAI VEKARIA :

> SHRI ARJUN SINGH YADAV: SHRI SHIVRAJ SINGH CHAUHAN:

> DR. PARSHURAM GANGWAR:

DR. VISWANATHAM KANITHI

SHRI BIR SINGH MAHATO : SHRI RAM CHANDRA VEERAPPA :

DR. K.V.R. CHOWDARY:

Will the Minister of POWER be pleased to state :

(a) the total financial assistance provided for rural pelectrification to each

State during 1991-92, 1992-93 and 1993-94;

- (b) the number of villages electrified during 1993-94 under Rural Electrification Programme;
- (c) whether the Government have formulated any time bound scheme/programme for electrification of all villages in each State;
- (d) if so, the details in this regard; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) The total financial assistance routed through Rural Elec-

trification Corporation (REC) for Rural electrification in each State during the years 1991-92, 1992-93 and 1993-94 is given in the Statement - I enclosed.

- (b) State-wise progress of village electrification during 1993-94 are given in the enclosed Statement-II.
- (c) and (d) No, Sir. The rural electrification programmes are fixed on annual basis by the Planning Commission, in consultation with the State Electricity Boards, keeping in view the overall availability of resources, and the proposals received from the SEBs concerned.
- (e) Rural Electrification is a continuing process. The unelectrified villages will be taken up for electrification in the Eighth and subsequent Five Year Plans, subject to availability of funds and other inputs.

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(Rs. in crores)

FINANCIAL ASSISTANCE BY THE RUBAL ELECTRIFICATION CORPORATION TC EACH STATE DURING 1991-92, 1942-93 AND 1993-94

3.No.	State	1991-92	1992:-93	1993-94 Higov.)
-	Anuhra Pradc≪}	23.21	48.15	104.7
≈.	Arunacinal Protesh	4.00	4.50	5.5.
κi	Assam	6.00	2.76	•
₹.'	Bihar	11.44	3.77	4.75
Š	Gujarat	22.54	25.03	36.58
6.	Haryara	21.76	21.23	18.25
7.	Himach: d Pradesh	4.69	4.31	4.80
, xi	Jammi i Kashmir	4.18	7.06	4.04
6	Kamatoka	21.90	29.70	35.13
10.	Keral <i>ε</i> .	12.63	60.6	14.31
<u>-</u>	Madhya Pradesh	127.93	91.34	122.38
12.	Maharashtra	47.92	33.01	56.47 + 25.00*

S.No.	State	1991-92	1992-93	1993-94 (Prov.)
13.	Manipur	6.26	7.29	9.43
14.	Meghalaya	5.19	5.58	1.90
15.	Mizoram	6.85	7.63	12.27
16.	Nagaland	1.58	2.00	2.12
17.	Orissa	33.04	10.79	23.08
18	Punjab	17.11	10.60	15.90
19.	Rajasthan	44.99	58.04	75.66
02	Sikkim	2.71	3.20	3.17
21.	Tamil Nadu	27.37	25.00	49.51 + 20.00*
22.	Tripura	00.9	4.76	7.94
23.	Uttar Pradesh	86.50	41.68	72.42
24.	West Bengal	37.01	17.74	17.49
	Total	587.84	474.26	694.62 + 45.00*
the Note	* the Note: OECF/Cooperative loans are included in respective state figures.	oective state figures.		

* Bridge loan

STATEMENT - II

STATEWISE ACHIEVEMENT OF VILLAGE ELECTRIFICATION DURING 1993-94

SI. No.	States	Villages electrified during 1993-94	
-	Andhra Pradesh	©	
6,	· Arunachal Pradesh	11 (a)	
က်	Assam	Nii (b)	
4	Bihar	54 (c)	
ιĠ	Goa	©	
ġ	Gujarat	•	
7.	Haryana	©	
80	Himachal Pradesh	©	
்	Jammu & Kashmir	Nii (b)	
10.	Karnataka	©	
11.	Kerala	&	
12.	Madhya Pradesh	(P) (P)	
13.	Maharashtra	©	
14.	Manipur	33 (c)	

257	Writte 	en Añ	swers	5	CI	HIALL	TA 28	5, 191	6 (SA	NKA)		W	ritten	Ansv	vers
Villages electrified during 1993-94	15 (c)	28 (c) ,	Nii (d)	52 (d)		674 (d)	69	©	105 (c)	382 (d)	241 (d)	2275	©	2275	evement from 1.4.93 to 31.1.94
Village										ų.				lia)	.4.93 to 31.8.93 (b) - Achievement from 1.4.93 to 31.12.93 (c) - Achievement from 1.4.93 to 31.1.94
SI. No. States	15. Meghalaya	6. Mizoram	7. Nagaland	8. Orissa	19. Punjab	0. Rajasthan	1. Sikkim	2. Tamil Nadu	3. Tripura	4. Uttar Pradesh	5. West Bengal	Total States	Total UTs	Total (All-India)	(a) - Achievement from 1.4.93 to 31.8.93 (b) -
S	1	1	. 43	¥	· \$1	. 20.	. 21.	22.	23.	24.	25.				(a) - Achieve

(d) - Achievement from 1.4.93 to 28.2.94. @ - 100% villages electrified.

STD in Tehsil Headquarters in Rajasthan

3647. SHRI BHERU LAL MEENA : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) the policy formulated by the Government to connect the Tehsil Headquarters of Rajasthan with STD;
- (b) the time by which the Tehsils of Udaipur district are likely to be connected with STD;
- (c) whether any priorities have been fixed to connect the Tehsils in tribal areas with STD; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) As per the objectives of 8th Five Year Plan, all the Tehsil Headquarters are proposed to be linked with STD facility by 1.4.1995.

- (b) All the 10 Tehsil Headquarters of Udaipur District have already been connected to the STD network as on 31.3.94.
 - (c) and (d) Does not arise in view of (b) above.

Private Steel Plants

3648. SHRI SHANTARAM POTDUKHE: Will the Minister of STEEL be pleased to state:

- (a) whether proposals for setting up of Steel Plants have been received by the Government from private parties;
 - (b) if so, the details thereof; and
- (c) the number of plants to be established in the private sector, their location and installed capacity?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b) Under the New Industrial Policy announced in July, 1991, the Iron and Steel Industry has been removed from the list of industries reserved for the public sector, and also exempted from the provisions of compulsory licensing under the Industries (Development and Regulation) Act, 1951 subject to certain locational restrictions. No industrial licence is therefore required to set up new steel plants.

(c) According to information available at present, the following steel plants of large capacities have been proposed:-

State	Name of the Unit	Location	Proposed capacity (Liquid Steel) in lakh tonnes/ year	261 Writte
Andhra Pradesh	M/s Vijayanagaram Steel Plant (ARM Steel Plant)	Sitanagaram	22.0 (in phases)	n Answers
Bihar	M/s Punjab Steel Products Ltd.	Indranagar	10.5 (in phases)	СН
Gujarat	M/s Essar Gujarat Ltd.	Hazira	22.0	IAITRA 28
Karnataka	One Unit at Vijayanagar	Thoranga Bellary	11.0	3, 1916 (S
	M/s Jindal Vijaya- nagar Steel Ltd.	-op-	12.90	SAKA)
	M/s Jaiprakash Eng. & Steel Co. Limited	Mangalore	12.00 (in phases)	Writ
Maharashtra	M/s Nippon Denro · · Ispat Limited	Raigad	13.20	ten Answ
	M/s Lloyds Steel Industries Ltd.	Wardha	4.40	ers 262

State .	Name of the Unit	Location	Proposed capacity (Liquid Steel) in lakh tonnes/ year	263 Writte
	M/s Usha Ispat Limited	Redi	11.50	en Answers
Madhya Pradesh	·M/s Mukand Ltd.	Bastar	12.00	;
	M/s J.K. Industries Limited	Raipur	. 00.9	A
	M/s Jindal Strips Limited	Raigarh	5.50	PRIL 18,
·	M/s Nagpur Alloy Casting Ltd.	Raipur	5.50	1994
	M/s S.M. Iron & Steel Industries Limited	Bastar	7.00	W
Orissa	M/s Kalinga Steels (India) Limited	Daitari	13.75	ritten Ans
	M/s Neolachal Ispat Nigam Limited	Daitari	8.40	wers 264

State	Name of the Unit	Location	Proposed capacity (Liquid Steel) in lakh tonnes/ year
	M/s Orient Steels Limited	Daitari/ Khuntapani	11.50 (in phases)
	· M/s Mideast Integrated Steel Ltd.	Daitari	10.50 (in phases)
	M/s Brahmani Iron & Steel Company	Daitari	12.00 (in phases)
	M/s Bhushan Steel & Strips Limited	Daitari	13.00 (in phases)
Uttar Pradesh	M/s Malvika Steel Products Limited	Jagdishpur	12.00 (in phases)
West Bengal	M/s,Birla Technical Services	Belur	8.00
Tamil Nadu	Tamil Nadu Indus- trial Development Corporation	South Arcot	3.25

Requirement of Ships

3649. SHRIMATI SUSEELA GOPALAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is any proposal to allot ten per cent of our requirement of ships to our shipyards for the coming three years on negotiated terms;
 - (b) if so, the details thereof;
 - (c) if so, the reasons therefor; and
- (d) the other steps proposed to be taken for making the shipyards of our country competitive against foreign shipyards?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) No,Sir.

- (b) and (c) Do not arise.
- (d) A revised package regarding pricing and financing of ocean going ships has been issued by Government on 8.9.93 consisting of the following:
 - (i) The price of an ocean going vessel to be built at Indian Public Sector yards may be fixed on the basis that the public sector yard would participate in the open tender and be permitted to match the lowest bid and thereafter be entitled to 30% extra price over the above price, 20% being payable by the Government and 10% by the ship owner.
 - (ii) Loans at concessional rate of 9% to the extent of 80% of the cost of a ship may be given to the shipping companies placing or-

ders with Indian yards. The interest subsidy will be administered by Ministry of Surface Transport. These funds may be routed through the yards.

- (iii) Fixation of price in terms of US \$/Japanese Yen and the ship owners to pay each stage in instalment to the shipyard at market determined parity rate of foreign exchange prevailing on the date of actual payment The date of payment however, will be as per the contract schedule and the shipyards will not be entitled to any valuation beyond the stipulated date. Suitable clause for paying liquidated damages for delays in completion of work will be incorporated in the contract.
- (iv) The subsidy to be released by Government will be paid along with the payments received by the shipyards for stage payments as per the prevailing market determined rate of exchange.
- (v) Ships for which the import content is likely to exceed the price of the same vessel should not be built indigenously.

The price benefit envisaged at (i) above shall be admissible for a period of two years.

Permission for Mining

3650. SHRI ANNA JOSHI : SHRI A. VENKATESH NAIK :

Will the Minister of MINES be pleased to state :

 (a) the number of NRI companies and multinational companies that have applied for permission for mining in the country;

- (b) the number of such companies granted permission during the last one year and the details of agreement reached thereon: and
- (c) the time by which these companies are likely to start commercial production?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (c) The information is being collected from various State Governments and will be placed on the Table of the House.

Land Route for Indian Visitors to Myanmar

SHRI RAM PRASAD SINGH: 3651. SHRIMATI GIRIJA DEVI: SHRI MANJAY LAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether any proposal is under the consideration between the Union Government and Myanmar for allowing Indian citizens to visit Myanmar on Indian Passport in order to facilitate them to meet their relatives in Myanmar: and
- (b) if so, the details thereof and the steps being taken by the Government in

this regard?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Indian passport holders can presently travel to Myanmar by air. There is presently no proposal for their travel by the land route.

Post Offices in Madhya Pradesh

- 3652. SHRI BHEEM SINGH PATEL: Will the Minister of COMMUNI-CATIONS be pleased to refer to the reply given to Unstarred Question No. 1748 on July 20, 1992 and state :
- (a) the targets fixed and achieved during 1992-93; and
- (b) the number of new Post Offices opened in the rural areas of Madhya Pradesh during above period, district wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) during 1992-93, against a target for opening of 62 post offices, 114 post offices were opened.

(b) The number of new post offices opened in the rural areas of Madhya Pradesh, district-wise, during the year 1992-93 is given-in the Statement enclosed.

STATEMENT

Details of Number of Post Offices Opened During 1992-93 in Madhya Pradesh Circle. District-wise

S.No.	Name of the District	Post Offices opened during 1992-93
1.	Bhopal	-

I	Written Answers	APRIL 18, 1994	Writ

271	Written An	swers APRIL 1	8, 1994	Written Answers 272
	S.No.	Name of the District		opened during 92-93
	2.	Bhind		2.
	3.	Balaghat		-
	4.	Bilaspur	•	4
	5.	Bastar (Jagdalpur)		-
	6.	Betul		11
	7.	Chhatarpur		1
	8.	Chhindwara		1 .
	9.	Damoh	•	2
	10.	Dewas		-
	11.	Datia		1
	12.	Dhar .		9
	13.	Durg .		3
	14.	Gwalior		2
	15.	Guna		4
	16.	Hoshangabad		2
	17.	Indore		5
	18.	Jabalpur		1
	19.	Jhabua		8
	20.	Khandwa		3
	21.	Khargone		6
	22.	Mandsaur		5
	23.	Morena		1

S.No.	Name of the District	Post Offices opened during 1992-93
24.	Mandla	-
25.	Narsinghpur	-
26.	Panna	-
27.	: Raigarh (Bio)	2
28.	Raisen	5
29.	Ratlem	7
30.	Rajnandgaon	-
31.	Raigarh	-
32.	Raipur	3
33.	Rewa	-
34.	Sagar	11
35.	Sehore	•
3 6.	Shivpari	3
37.	Seoni	1
38.	Satna	2
. 39	Sarguja (Ambikapur)	1
40.	Shahdoi	3
41.	Sidhi	1
42.	Shajapur	
43.	Tikamgarh	4
44.	Ujjain	
4 5.	Vidisha	
-	Total	114

[English]

AT & T Switching System

3653. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of COM-MUNICATIONS be pleased to state:

- (a) whether M/s AT. and T and Tatas have entered into any joint venture for the manufacture of AT and T Switching Systems and large digital public telephone exchanges in the country; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) As per information memorandum submitted by M/s. AT & T switching system (India) Pvt. Ltd. in March, 1992 the details of the project are :
 - 1. Item of manufacture:

Digital electronic switching equipment and systems;

- 2. Annual proposed production capacity: 5 lakh lines.
- 3. Investment: Rs. 49.5 crores.
- 4. Foreign equity: 51% (Rs. 17.85 crores).

[Translation]

Telephone Equipments to Customers

3654. SHRI RAM SINGH
KASHWAN:
SHRIMATI KRISHNENDRA
KAUR (DEEPA):
SHRI RAJENDRA

AGNIHOTRI : SHRI PRAKASH V. PATIL :

Will the Minister of COMMUNICA-. TIONS be pleased to state :

- (a) whether the Department of Telecommunications has decided to stop supply of telephone instruments and accessories including FAX machines to customers at their premises from October 1994.
- (b) if so, the facts and reasons therefor; and
- (c) the steps being taken to enable the customers/subscribers to install telephone equipments and Fax machines of their choice?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c) Sir, the proposal to discontinue provision of telephone instruments and its accessories at customer's premises is under active consideration of the Government. The Department of Telecorn does not supply FAX machines to telephone subscribers.

Levy of Octroi

3655. SHRI ATAL BIHARI VAJPAYEE: SHRI SURESHANAND SWAMI:

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the States which levy Octroi at present and those which have abolished it.

- (b) the present stage of the proposal to abolish Octroi in the States where it is levied and to compensate the revenue loss that may be incurred by these States on account of its abolition; and
- (c) the average expenditure incurred for collection of each rupee as Octroi?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) At present Octroi is being levied in Gujarat, Haryana, Maharashtra, Manipur, Orissa, Punjab, Rajasthan and West Bengal. In Delhi, Octroi was abolished w.e.f. 31-3-93.

(b) The Committee under the Chairmanship of the Chief Minister of West Bengal with the Chief Ministers of Bihar, Gujarat, Haryana, Maharashtra and Orissa as members and Dr. Raia Chelliah, Fiscal Adviser to the Government of India as associate member was constituted on 19th August, 1993 to examine the issues relating. to Octroi, its rationalisation and improvements in the method of its collection, etc.

The last meeting of the Committee was held on 11/4/1994. The Committee has not favoured the abolition of Octroi. However, the Committee has not so far submitted its report to the Government.

(c) No such data is available.

[English]

Permanent Restoration Fund

3656. SHRICTUPCHAND PAL: Will the Minister of SURFACE TRANS-PORT be pleased to state :

(a) whether the Permanent Restoration Fund for the National Highway-II 696

Kmph. to 663 Kmph. in Hooghly district of West Bengal has not been received for the last ten years; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) The National Highway No. 2 terminates at km. 669.3 near Calcutta and the reach km, 669.3 and km, 682 is an Urban link. There is no separate Permanent Restoration Fund for National Highways. However, National Highways are kept in traffic worthy condition out of the available funds for their Maintenance and Repairs.

[Translation]

Commemorative Postal Stamps

3657 DR. GUNWANT RAMBHAU SARODE: SHRIMATI SHEELA GAUTAM

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) the criteria adopted to issue a postal stamp;
- (b) the number of commemorative postal stamps which can be released in the memory of a person;
- (c) whether the Government have prepared a list of names of ex-leaders/ freedom fighters for issuing commemorative stamps in their memory;
- (d) if so, the details thereof and when the same are likely to be released;
 - (e) whether the Government have

received any proposal to release a commemorative postal stamp on the eve of centenary celebration of great social leader Jyoti Rao Phule; and

(f) if so, the action being taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The Department of Posts issues stamps on personalities/institutions/art/heritage/culture. The commemorative stamps on personalities are issued on the occasion of Birth centenary/10th/25th/50th or 100th death anniversary. No stamps are issued on living personalities.

- (b) Generally only one stamp is issued on a personality.
 - (c) No, Sir.
 - (d) Does not arise.
- (e) and (f) Proposal was received during the year 1989. It was put up the Philatelic Advisory Committee to advice the Government for its approval and the same was not recommended by the Committee since one stamp has already been issued on late Jyoti Rao Phule on 28.11.1977.

[English]

Inclusion of Areas Under Calcutta Telephones

3658. DR. SUDHIR RAY: Will the , Minister of COMMUNICATIONS be pleased to state:

(a) whether there is a proposal to select more areas for taking the work of improvement of working of telephones in Calcutta:

- (b) whether any steps are being taken in this regard;
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c) The information is being collected and the same will be placed on the table of the House.

T.V. Serials Gathering Dust in Doordarshan

3659. SHRI SHRAVAN KUMAR PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether dozens of sponsored serials are gathering dust in Doordarshan as reported in the "Indian Express" dated 1, 1994;
 - (b) if so, the details thereof; and
- (c) the reasons for not telecasting the same?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) and (c) Do not arise.

Power Sector Promoters

3660. SHRI D. VENKATESWARA RAO :

SHRI BOLLA BULLI

RAMAIAH:

SHRI SULTAN SALAHUDDIN OWAISI

SHRI S.B. SIDNAL:

Will the Minister of POWER be pleased to state :

- (a) whether his Ministry has modified a number of new return norms for the private power sector promoters and the foreign investors;
- (b) if so, the details of the norms modified keeping in view the complaints received from the foreign companies as well as private power companies;
- (c) whether all the modalities in setting up the power projects by the private sector and foreign companies have been worked out:
- (d) if so, the clarifications sought by the foreign investors in this regard; and
- (e) the number of power projects proposed to be set up in the country during 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) Recently a Notification regarding sale of electricity by Generating Company was issued which modified the position in this regard. The details of the modifications are in the enclosed Statement.

- (c) The financial, legal, administrative and commercial environment under which private power companies including foreign power companies would function have been worked out. The details in this regard have been notified as and widely circulated.
- (d) Each private power project has to be specifically negotiated. In the course of each such negotiation, clarifications are issued by the Ministry of Power and when

required.

- (e) The following on going private power projects are scheduled for commissioning during 1994-95.
- 1. Trombay CCGT 80 MW
- 2. Bhira PSS 150 MW
- 3. Dahanu TPS 500 MW

STATEMENT

Private Sector Development

Government have been taking a number of measures with a view to promoting additional investment in the Power Sector from the private sector. An Investment Promotion Cell in the Ministry of Power facilitates private sector investment and the Electricity (Supply) Act, 1948 has been amended to provide for participation of the private sector generation companies in generation and distribution. A Tariff Notification was issued in March, 92 providing for the basic determinants for negotiation of Power Purchase Agreements between the independent power projects and the State Electricity Boards. The rates of depreciation provided for various facilities under the Electricity (Supply) Act were also reviewed and were marginally modified in January 1992.

In the light of experience gained over the last two years the position has been further reviewed. Recognising the need for change in keeping with ongoing negotiations between the State Electricity Boards and the proponents of the Power Projects, it has been decided to effect certain modifications in the tariff formula and the rates of depreciation. The main changes are the following:-

- (1) The weighted average rate of depreciation for coal based thermal power projects at 5.02% is inadequate for debt redemption. It has been decided to provide an average rate of 7.50% as the rate of depreciation applicable for all thermal project.
- (2) A number of investors have been requesting that the component of return on equity included in the tariff should be provided for in foreign exchange, to cover investment brought in foreign currency. It has been decided to permit the return on this part of the equity in foreign exchange, but restricted to 16% of the foreign equity.
- (3) In order to take into account larger insurance costs it has been decided that the Operation and Maintenance expenditure shall be computed at either 2.5% of the completed project cost or 2% of the completed/contracted cost plus actual insurance charges, subject to an overall ceiling of 3% of the completed/contracted cost.
- (4) The current tariff formula does not provide for any ceiling on the additional incentive rate payable for generation above the normative PLF level of 68.5% It has been decided that the additional incentive payable shall not exceed a rate of 0.7% of the return on equity for each percentage increase of PLF. The Notification provides a ceiling, leaving room for negotiations between the State Electricity Boards and promoters in each case. The above incentive payments for additional generation will be without any fixed cost element; and as a result, the cost of electricity of such power shall be substantially lower than the per unit cost of electricity at normative PLF (base cost).

[Translation]

Coverage By National Channels

- 3661. SHRI BRISHIN PATEL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the States covered by the telecast of five National Channels; and
- (b) the total expenditure involved in telecasting various programmes from all the five channels and the profit earned by Doordarshan therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) All States of the country are covered by the Satellite channels of Doordarshan.

(b) During the year 1993-94, Doordarshan incurred an expenditure of Rs. 667.61 crores and earned Rs. 372.98 crores as commercial revenue.

AIR/Doordarshan Coverage in Madhya Pradesh

3662. DR. LAXMINARAYAN
PANDEYA:
SHRI SHIVRAJ SINGH
CHAUHAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether the entire State of Madhya Pradesh is not covered by Akashwani and Doordarshan network;
 - (b) if so, the steps taken by the

Government to expand the transmission and telecast range of Akashwani and Doordarshan during the Eighth Five Year Plan; and

(c) the locations selected to set up high and low power T.V. transmitters in the State during the Eighth Five Year Plan period?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) The State of Madhya Pradesh is covered by Akashwani to the extent of 97% population wise and 95% area wise. However, Shortwave support service is available to the entire State, Doordarshan, coverage of the State is 69.3% population wise and 64% area wise.

- (b) For expanding the coverage in Madhya Pradesh, Akashwani has five ongoing projects during the Eighth Five Year Plan. Similarly, Doordarshan has plans to set up 14 Low Power Transmitters and 6 Very Low Power Transmitters in Madhya Pradesh which are at various stages of completion. Besides, 3 more High Power Transmitters are also envisaged subject to availability of resources and interse priorities.
- (c) As given in the enclosed Statement.

STATEMENT

Locations Selected for Setting up of T.V. Transmitters in Madhya Pradesh During the Eighth Five Year Plan Period

SI.No.	Location	Type of Transmitter
i.	Ambikapur	High Power Transmitter
2.	Guna	-do-
3.	Shahdol	-do-
4.	Datia	Low Power Transmitter
5.	Gadarwara	- do -
6.	Jaora	- do -
7.	Sironj	- do -
8.	Ashoknagar	do -
9.	Khurai	- do -
10.	Maihar	- do -

SI.No.	Location	Type of Transmitter
11.	Bijaipur	- do -
12.	Lahar	- do -
13.	Bhander	- do -
14.	Kelaras	- do -
15.	Sakthi	- do -
16.	Kukdeshwar	- do -
17.	Alirajpur	- do -
18.	Parasia	Very Low Power Transmitter
19.	Shingrauli	- do -
20.	Kondagaon	- do -
21.	Budhni	- do -
22.	Jashpurnagar	- do -
23.	Pakanjhore	- do -

Note:

Locations listed above are those selected for Doordarshan annual Plan 1993-94. Locations for the remaining period of the Eighth Plan are yet to be finalised.

[English]

Clearance to Road Projects in Kerala

3663. PROF. P.J. KURIEN: Will the Minister of SURFACE TRANSPORT be pleased to state:

 (a) whether some important schemes relating to the National Highways in Kerala are pending clearance from the Ministry;

- (b) if so, the details thereof; and
- (c) the latest position with regard to these schemes?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) and (c) 3 proposals (2 Road and 1 Bridge work) are pending and are under process in the Ministry. [Translation]

Small Hydel Power Projects in U.P.

3664. DR. LAL BAHADUR RAWAL: Will the Minister of POWER be pleased to state .

- (a) whether the Union Government have received any proposals to set up power projects in U.P.;
- (b) if so, the details of power projects yet to be approved by the Ministry of

Environment and Forests and Central Electricity Authority; and

(c) the reasons for inordinate delay in according approval to these projects and the time by which decision is likely to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) The following power projects have been referred by Government of Uttar Pradesh to Central Electricity Authority for accord of techno-economic clearance:

Scheme/Dist.	Date of	Installed	Esimated	Present Status	291
	receipt	Capacity (MW)	cost (Rs. crores)		Writte
UTTAR PRADESH (HYDRO)	·				n Answers
Goriganga St. III - A&B (Pithoragarh) (Central Sector)	Apr. 92	140.00	306.10+ 90 17 G	Replies to some of the queries of Central Electricity Authority/ Central Water Commission are awaited from project authority.	APRIL 1
Bowala Nand Prayag (Chamoli)	May 93	132.00	380.66	- op -	18, 1994
Tapovan Vishnugarh (Chamoli)	May '93	360.00	555.62	- op -	
Vishnu Prayag (Chamoii)	July 93	400.00	868.00	The Project is proposed To be executed in Private Sector	Writte
					en Ans
Anpara	Aug. '92	1000	2387.00	All linkages to be obtained by Project Authorities, Section 29 of Electricity (Supply, Act yet to be compiled with	wers 292

293	Writt	en Ansı	wers	CHAITRA
Present Status		Projects are proposed to be executed in	private sector. various linkages are yet to be tied up by the Project Authorities.	

Estimated cost (Rs. crores)

Installed Capacity (MW)

Date of receipt

Scheme/Dist.

3031.00

750

Feb. '93

Jawaharpur

9

2971.00

750

Feb. '93

Rosa

CHAITRA	28,	1916	(SAKA))
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(c) The project would be taken up for accord of techno-economic clearnace by Central Electricity Authority as and when the various inputs/clearance are tied up by the Project Authorities.

[English]

Privatisation of Facilities at Jawaharlal Nehru Port

3665. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government propose to privatise all facilities at Jawaharlal Nehru Port (JNP); and
- (b) if so, the details thereof and benefits likely to be acquired therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir. At present, the proposal is only to license the existing Container Terminal at Jawaharlal Nehru Port.

(b) The Container Terminal, after being licensed, will enable the Port to handle the growing demands of handling containers at Jawaharlal Nehru Port more efficiently.

|Translation|

Linking of Roads in Gujarat with National Highways

3666 SHRI DILEEPBHAI SANGHANI : Will the Minister of SUR-FACE TRANSPORT be pleased to state

(a) allocations made for development

and construction of National Highways in Gujarat during 1992-93 and 1993-94 separately;

- (b) whether the Government of Gujarat has submitted any scheme to link some State Roads with National Highways; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The allocation made for development and construction of National Highways in Gujarat during 1992-93 and 1993-94 is as follows:

Year	Allocation
1992-93	4850.00
1993-94	6350.00

(b) and (c) Presumably, the Hon'ble member is having in mind the proposals submitted by the Govt. of Gujarat for financing certain projects linking State roads with National Highways under State roads of Economic and Inter-State Importance Scheme. The State Govt. has sponsored 76 No. of proposals (Roads/ bridge schemes) costing Rs. 56.58 crore. under the Centrally sponsored scheme of State roads of inter-state or economic importance in the 8th Plan. However, due: to limited allocation of funds for Central sector roads programme in the 8th Plan. it will be possible to take up only some selected projects under the aforesaid programme.

[English]

Paradip Port

- 3667. SHRI SARAT PATTANAYAK : Will the Minister of SURFACE TRANS-PORT be pleased to state :
- (a) whether the operations at Paradip Port has been affected due to non-availability of empty wagons to carry cargo; and
- (b) if so, the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Coking coal, lime stone and finished fertilizer movement from Paradip Port has been affected due to non-availability of empty wagons for back loading.

(b) Paradip Port has already taken up the issue of supply of additional wagons with Railway authorities.

[Translation]

Electrification of SC/ST Villages

- 3668. SHRI RAM VILAS PASWAN : Will the Minister of POWER be pleased to state :
- (a) whether the Government have started implementing the scheme of electrification of the villages dominated by Scheduled caste/Scheduled tribe communities;
- (b) if so, the number of such villages in the country electrified so far;
 - (c) whether Scheduled castes villages

in district Ghazipur of Uttar Pradesh have not been electrified so far; and

(d) if so, the time by which electricity is likely to be provided in these villages?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Annual Plans for rural electrification in various States on year to year basis are decided by the Planning Commission. No specific allocation is made by the Planning Commission for electrification of villages dominated by the SC/ST communities. However, REC, in leading operations, provides funds on preferential terms and conditions for electrification of such areas.

- (b) As per available information, out of a total of 1,11,886 villages dominated by tribal communities in the country, 76,961 villages have been electrified. Further, 2,57,265 harijan bastis are reported to have been electrified by the end of December, 1993.
- (c) and (d) So far as Ghazipur district of U.P. is concerned, all the Census villages numbering 2540 have been declared as electrified. In addition, three unclassified villages also stand electrified.

Dispute Cases of Telephone Bills in U.P.

3669. DR. CHATTRAPAL SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of disputes relating to telephone bills pending with the Consumers Protection Forum in Uttar Pradesh;
- (b) the estimated loss suffered by the Government on this account; and

(c) the steps taken by the Government to settle these cases at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c) The information has been called for and the same will be placed on the Table of the House.

Visit of President of Mongolia

3670. SHRI SHIBU SOREN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the President of Mongolia had visited India recently;
- (b) the bilateral issues figured in his talks with Indian leaders and the outcomes thereof;
- (c) whether any agreements have been signed during the visit;
 - (d) if so, the salient features thereof;
- (e) whether any areas have also been identified for the mutual assistance between the two countries: and
 - (f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (f) The President of Mongolia paid a state of visit to India from 21-25 Feb. 1994.

During the course of the visit, both sides discussed bilateral and regional issues and felt that regional cooperation should be strengthened. On the Kashmir issue, the President of Mongolia stated that Mongolia considered Kashmir an integral part of India. He said that any outstanding issues be-

tween India and Pakistan should be resolved within the ambit of the Simla Agreement. Both sides also discussed the possibilities of cooperation in different areas such as mining and agriculture, and agreed that details should be worked out by the Joint Committee that was set up.

A Treaty of Friendly Relations and Cooperation, an Agreement for the establishment of a Joint Committee, and Agreement for the avoidance of double taxation, a Programme of Cooperation in the field of health and medical sciences for 94-96 and a Cultural Exchange Programme for 94-96 were signed during the visit.

The Treaty of Friendly Relations and Cooperation envisages that India & Mongolia shall develop their relations on the basis of the universally recognised principles such as mutual respect for each other's territorial integrity and sovereignty, non interference in each other's internal affairs, equality and mutual benefit. The Agreement for the establishment of a Joint Committee inter alia. says that both sides will superwise and review the implementation of the bilateral treaties and other agreements in various fields and study the possibilities for further development of political, economic, commercial, scientific and technological cooperation. The Agreement for the avoidance of double taxation provides that both the countries will eliminate double taxation by allowing credit for tax paid in the other country for the income. Further, both sides will allow credit of the amount of tax that is exempt under various provisions of respective taxation laws for the purpose of economic development.

These Agreements are expected to deepen and strengthen multi-faceted cooperation on the basis of equality and mutual benefit between the two countries.

Release of Central Share to U.P.

- 3671. SHRI SANTOSH KUMAR **GANGWAR: Will the Minister of SURFACE** TRANSPORT be pleased to state:
- (a) the central share released to U.P. after the approval of the work on the Faizabad by-pass; and
- (b) the amount sought for in this regard and the time by which the balance amount is likely to be made available?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Funds for National Highways are released for the State as a whole and not work wise. A sum of Rs. 4750 lakhs was allotted for development of NH works in Uttar Pradesh during 1993-94 including Faizabad bypass.

(b) In the Revised Estimate 1993-94 and Budget Estimate 1994-95, an amount of Rs. 100.00 lakhs and Rs. 700.00 lakhs have been demanded respectively by the State Govt. of Uttar Pradesh. It is too early to indicate the time frame, since it would depend upon the progress of the work and overall availability of funds.

[English]

Asbestos Production and Reserves

- 3672. SHRI A. PRATHAP SĂI : Will the Minister of MINES be pleased to state:
- (a) the total reserves of Asbestos in India:
 - (b) its estimated value:
- (c) whether the mineral is included in the dereserved list:

- (d) if so, the total number of Asbestos mines leased out:
- (e) the total value of Asbestos imported annually:
- (f) whether there is any increase in the Asbestos production; and
 - (g) if so, year wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) The total recoverable reserves as on 1.4.1990 of all varieties of Asbestos in the Country is 22,94,541 tonnes, value of which has not been determined.

- (c) Since asbestos was not reserved for public sector exploitation, the question of its dereservation does not arise.
- (d) The total number of reporting mines in respect of Asbestos during 1992-93 is 68.
- (e) The total value of Asbestos imported annually during the years 1990-91, 1991-92 and 1992-93 has been Rs. 72.46 crores, Rs. 84.94 crores (provisional) and Rs. 82.47 crores (provisional) respectively.
 - (f) Yes, Sir.
- (g) Asbestos production during the years 1991-92, 1992-93 and 1993-94 has been 39,440, 43,788 and 46,961 MTs (estimated) respectively.

Bauxite and Alumina Mining

- 3673. SHRI RAMA KRISHNA KONATHALA: Will the Minister of MINES be pleased to state:
 - (a) whether Government propose to

permit NALCO or BALCO to Commission Alumina/Aluminium plant at Visakhapatnam;

- (b) if so, the details thereof and;
- (c) the total quantity of bauxite ore available in Orissa alongwith the estimated value in rupees?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) There is no such proposal.

- (b) Does not arise.
- (c) The total insitu reserves of Bauxite in Orissa are estimated at 1607 million tonnes. At the current rate of Rs. 178/- per tonne of Bauxite, the insitu value of these reserves is approximately Rs. 28,600 crores.

[Translation]

Upgradation of Post Offices

3674. DR. SAKSHIJI: DR. K.V.R. CHOWDARY: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) the year-wise and category-wise number of post offices upgraded in various States and Union Territories during the Eighth Five Year Plan so far and proposed to be upgraded during the remaining period of the Eighth Plan; and
- (b) the number of post offices upgraded in Mathura district of Uttar Pradesh during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The details of number of post offices opened year-wise and category-wise in various Circles during the first two years of the Eighth Five Year Plan are shown in the Stattment enclosed. There is no separate target fixed for upgradation of post offices. Post offices are opened progressively subject to fulfilment of departmental norms and availability of resources.

(b) Nil

STATEMENT

	Number of Post Offices Sar	nctioned for Opening Du	ring the First Two Ye	Number of Post Offices Sanctioned for Opening During the First Two Years of the Eighth Five Year Plan.	Plan.
S.No.	Name of Circle	Post Officos opened during 1992-93	ле <i>д</i> 3	Post Offices sanctioned for opening during 1993-94	94
		Branch Post Offices	Sub Post Offices	Branch Post Offices	Sub Post Offices
•	Andhra Pradesh	9	თ	10	ĸ
۵.	Assam	27	က	26	ო
· ઌ	Bihar	70	က	26	_{හ.}
4.	Delhi .	1	6	1	വ
	Gujarat	30	S	15	10
9	Haryana	10	ဇ	15	വ
	Himachal Pradesh	15	1	06	2
6 0	× & r	ഗ	I	ري د	
o o	Karnataka	14	8	15	. 90
10.	Kerala	15	7	30	603

307 Wr	itten Ansv	vers		APF	IIL 18.	1994			Writt	en An	swers	308
nctioned • 9	Sub Post Offices	=	-	04	04	90	90	90	13	05	106	
• Fist Offices sanctioned for opening during 1993-94	Branch Post Offices	80	30	40	32	7	30	80	93	30	646	
s opened 192-93	Sub Post Offices	ω	7	-	80	ဇ	9	4	#	2	97	
Post Offices opened during 1992-93	Branch Post Offices	55	47	17	40	10	09	4	100	20	545	
Name of Circle		Maharasitra	Madhya Pradesh	North East	Orissa	Punjab	Rajasthan	Tamil Nadu	Uttar Praciesh	West Bengal	Total	
S. No.		Ξ	5.	13.	14.	. 15.	.16.	17.	18	19.		

Reduction on Equity Capital Investment

3675 DR. PARSHURAM GANGWAR: Will the Minister of MINES be pleased to state:

- (a) The public sector undertakings under the Ministry of Mines in which the equity capital investment is proposed to be reduced:
- (b) whether this will improve efficiency and increase profits; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) a portion of equity held by Government in National Aluminium company Ltd is proposed to be offered to the public.

(b) and (c) Disinvestment will bring in outside expertise which is expected to improve the functioning of the Company.

[English]

Exchanges in Smaller Cities

SHRIANADI CHARANDAS: 3676 Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is any proposal to instal smaller exchange lines in small cities and telecom districts on the pattern of big cities:
 - (b) if so, the details thereof;
- (c) whether the Government propose to provide an effective planning machinery at the TDM Offices for telecom planning and

development in rural areas and backward States like Orissa: and

(d) if so, the steps proposed to be taken in this regard, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) Yes, Sir. New smaller exchange are being installed in small cities and telecom districts based upon reqistered demand. Small exchanges are installed when registered paid demand reaches 10 or more.

(c) and (d) Yes, Sir. Sufficient staff for TDM Offices have been provided for telecom planning and development to take care of rural areas in every State. For Orissa and for most other States, an Officer of the rank of General Manager is posted at State level to provide effective planning.

[Translation]

Construction of Bridge in Bihar

3677. SHRI BHUBANESHWAR PRASAD MEHTA: Will the Minister of SUR-FACE TRANSPORT be pleased to state:

- (a) whether the work for the construction of bridge across the river between Kajju and Desagadda at the National Highway from Ranchi to Hazaribagh in Bihar was started long ago;
- (b) whether the progress of the work is quite tardy;
 - (c) if so, the reasons therefor; and
- (d) the time by which the above work is likely to be completed?

THE MINISTER OF STATE OF THE

MINISTRY OF SURFACE TRANSPORT (SHRIJAGDISHTYTLER): (a) Presumably the Hon'ble Member is referring to bridge across River Chautham between Kuzzu and Heshalgarh construction for which was started in January, 1987.

- (b) and (c) Progress on the work has been slow due to unexpected foundation and contractual problems.
 - (d) By December, 1994.

[English]

Alignment of Ramanattukara-Kuttipuram Road

3678. SHRIK. MURALEEDHARAN: Will the Minister of SURFACE TRANS-PORT be pleased to state the stage at which the alignment of Ramanattukara-Kuttipuram Road stands at present?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): The alignment plan has not been received from the State PWD.

Bilateral Talks with Pakistan

3679. SHRI K. PRADHANI:
SHRIMATI VASUNDHARA
RAJE:
SHRI GOPI NATH
GAJAPATHI:
SHRI RAJESH KUMAR:

SHRIMATI SHEELA GAUTAM:

SHRI SURENDRA PAL PATHAK:

SHRI SHRAVAN KUMAR PATEL: Will the Minister of EXTERNAL AF-FAIRS be pleased to state :

- (a) whether the Government have made any offer to Pakistan in regard to resumption of bilateral talks including secretary level talks;
- (b) if so, the details thereof including the level of talks offered and the reasons therefor;
 - (c) the reaction of Pakistan thereto;
- (d) whether Pakistan has created proper atmosphere and conditions for the resumption of talks between the two countries; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (c) On 21 March 1994, Government conveyed to Government of Pakistan our readiness to resolve all outstanding issues pertaining to our bilateral relations with Pakistan peacefully and through bilateral negotiations as envisaged under the Simla Agreement. Government reiterated that the six Indian proposals conveyed to Pakistan on January 24, 1994 can form the basis of a comprehensive and meaningful dialogue. Government proposed that accordingly the Eighth Round of Foreign Secretary level talks may be resumed.

Pakistan's considered response to our proposal is still awaited.

(d) and (e) Pakistan's support to terrorism and subversion directed against India, its concerted campaign to internationalise Kashmir issue and its hostile propaganda directed against India in violation of the Simla Agreement cause tensions. These activities vitiate the climate for a meaningful and sustained improvement in India-Pakistan relations.

Tender for Varapuzha Bridge, Kerala

- 3680 PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether the tender for Varapuzhh bridge, Cochin on National Highway-17 has been invited:
- (b) if so, the estimated cost of the bridge; and
- (c) when the construction of this bridge is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The tender for the bridge has not been invited so far. The estimated cost of the bridge including approaches is Rs. 26.64 crore.

(c) The construction of the bridge will be started after award of work.

Visit of Envoys to J & K

3681 SHRIMATI KRISHNENDRA KAUR (DEEPA): SHRIMATI MAHENDRA KUMARI: SHRI SATYA DEO SINGH: SHRI S.B. SIDNAL:

> SHRLD. VENKATESWARA RAO ·

> SHRI SULTAN SALAHUDDIN OWAISI:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state;

- (a) whether Delhi based envoys of various countries had visited Jammu and Kashmir recently as part of India's policy of transparency;
- (b) if so, the details thereof including names of the countries whose envoys had visited the State:
- (c) the reaction of these envoys after their visit to the State: and
- (d) the number of foreign diplomats, correspondents and the representatives of human rights organisations who visited Jammu and Kashmir during 1993 and 1994 till date?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

- (b) Fourteen Heads of Missions resident in Delhi had visited Jammu and Kashmir in two groups. The first group comprised the Heads of Missions of Belgium, Greece, Germany and the European Community and visited the State from 7 to 11 February, 1994. The second group of ten Heads of Mission from Nigeria. Senegal, Turkey, Hungary, Bulgaria, Indonesia, Venezuela, Colombia, Mexico, and Canada visited the State from March 7 to 10, 1994.
- (c) As foreign envoys visiting the State, they were not obliged, in any way, to provide reactions to the Government of India. They were glad that the visits had been organised and appreciated India's policy of transparency. They were able to see at first hand the effect of terrorism on the State.
- (d) As access to Jammu and Kashmir is not restricted to foreigners, Government does not maintain statistics of foreign diplo-

mats, correspondents and representatives of human rights organisations who visit the State on their own.

Investment in Telecom Sector

3682. SHRI SANDIPAN BHAGWAN THORAT : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) the estimates of private, public and foreign investment in urban and rural areas;
- (b) the details of projects cleared by the Government and the proposals under consideration with locations thereof;
- (c) the details of investment likely to be made during 1994-95; and
- (d) the additional telephone connections to be provided in various States during 1994-95; Statewise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (d) The information is being collected and will be laid on the Table of the House.

Post Offices in Meghalaya

3683. SHRI PETER G. MARBANIANG : Will the Minister of COM-MUNICATIONS be pleased to state :

- (a) the total number of post offices and branch post offices functioning at present in each district of Meghalaya;
- (b) whether the Government propose to set up some new post offices in the State; and
- (c) if so, the district-wise details thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) The details of post offices functioning as on 31.3.94 in each of the districts of Meghalaya are given in the Statement attached.

(b) and (c)Post Offices are opened under Annual Plans, subject to fulfilment of departmental norms in this regard, and availability of resources. The district-wise details of new post offices to be opened in the State of Meghalaya under Annual Plan 1994-95 have not yet been finalised.

Electronic Exchanges with STD in Delhi

3684. SHRI K.G. SHIVAPPA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government propose to set up electronic exchanges with STD facility in Delhi during 1994-95;
 - (b) if so, the details thereof;
- (c) whether dynamic STD lock facility is likely to be provided to subscribers; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) It is planned to install Digital electronic exchanges with dynamic STD locking facility during 1994-95. The details of such exchanges are given in the Annexure.
- (c) Yes, Sir. To all the STD subscribers of the exchanges given in the Statement enclosed.
- (d) As given in the Statement enclosed.

STATEMENT

List of exchanges with dynamic STD locking facility, likely to be commissioned in Delhi during 1994-95.

SI. No.	Name of the exchange
1.	Shakti Nagar D-V •
2.	Badli D-1
3.	ldgah D-1
4.	Shahdara D-II
5.	Laxmi Nagar D-IV
6.	Jor Bagh D-III
7.	Bhikaji Cama Place D-1
8.	Chanakyapuri D-1
9.	Hauz Khas D-I
10.	Nehru Place D-III
11.	Okhla D-II

SI. No.	Name of the exchange
12.	Janakpuri D-III
13.	Rajouri Garden D-III
14.	Tekhand D-I
15.	Delhi Cantt. D-l

Development of Exchanges in Karnataka

SHRI A. VENKATESH NAIK: 3685. SHRLS.B. SIDNAL:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether the Government propose to develop/modernise the telephone exchanges in Kamataka during Eighth Plan period:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) The 8th Plan envisages addition of around 5.99 lakh lines of Net Switching-Capacity in Karnataka Telecom Circle during the 8th Plan period in addition to replacement of around 1.46 lakh lines mostly by electronic equipment. The modernisation programme include:
 - Replacement of life expired and wornout equipment by electronic equipment.
 - Practically all new equipment

proposed for induction during the 8th plan period to be of digital type.

- Computerisation of Telecommunication services such as directory enquiry billing, manual trunk service etc.
- Replacement of all strowger MAX-III exchanges by electronic exchanges (as part of the programme to provide national subscriber dialing to all exchanges).
- Provision of Subscriber Trunk Dialing facility to all exchanges.
- Full automatisation of network by March, 94.

During the first 2 years of the plan (92-94) the circle has added 1.86 lakh lines of switching capacity and 1.33 lakh new telephone connections. As on 31.3.94 around 78% of the Switching Capacity is electronic in the Karnataka Telecom Circle and the network is fully automatised.

(c) Question does not arise.

Post Offices in Villages of Maharashtra

3686. SHRI **ANKUSHRAO** RAOSAHEB TOPE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the criteria adopted for opening of post offices;
- (b) the number of Gram Panchayats which fulfill the above criteria;
- (c) whether the Government have any plan to provide post office facility in these Gram Panchayats; and
- (d) if so, the details thereof and the time by which all such Panchayats will be covered under the plan?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) (a) The criteria adopted for opening of post offices are given in the enclosed Statement I and II.

- (b) The number of Gram Panchayats which fulfil the above criteria is 613.
- (c) and (d) Government's objective is to progressively extend the postal network to all Gram Panchayats which satisfy the prescribed norms.

Subject to availability of resources and allocation of targets by the Planning Commission. As such, no time frame can be indicated.

STATEMENT - I

Criteria/Norms fixed for opening new post offices in rural areas

- (i) Population
 - (a) In normal areas :3000 population in a group
 of villages (including the

proposed post office villages).

(b) In hilly, tribal, desert and inaccessible areas:-500 population in an individual village or 1000 population in a group of villages.

(ii) Distance

(a) In normal areas :-

The minimum distance from the nearest existing post office will be 3 kms.

(b) In hilly, tribal, desert and inaccessible areas:-

The distance limit will be the same as above except that in hilly areas, the minimum distance limit can be relaxed by the Directorate in cases where such relaxation is warranted by special circumstances which should be clearly explained while submitting a proposal.

(iii) Anticipated income

(a) In normal areas :-

The minimum anticipated revenue will be 33-1/3% of the cost.

(b) In hilly, tribal, desert and inaccessible areas P-

The minimum anticipated income will be 15% of the cost.

STATEMENT - II

Criteria/Norms fixed for opening new post offices in urban areas

- (i) Initially, the post office should be self supporting but at the time of the first annual review. it should show 5% profit to be eligible for further retention.
- (ii) The minimum distance between two post offices is now raised to 1.5 kms. in cities with a population of 20 lakhs and above and 2 kms, in other urban areas. No two delivery offices, however, should be closer than 5 kms. from each other. Further, a delivery post office should have a minimum of 7 postmen's beats.
- No extra departmental post of-(iii) fices will be opened in urban areas.
- (iv) Heads of Circles will have powers to relax the distance condition in 10% of the cases.
- (v) *In all cases, approval of Ministry of Finance is obtained.
 - Project areas/Industrial estates and Townships/Satellite Townships/Other areas of Developmental Activity Plan
 - The scheme will cover departmental sub offices set up in project areas, new industrial estates townships satellite colonies developed in periphery of cities/urban agglomerations and other similar developments

which have come up in new areas in pursuance of the plan activities of State and Central Government Departments and agencies.

- The posts required for the open-(ii) ing of departmental sub offices under this scheme will be created at the approval of Secretary in the Ministry of Finance, Department of Expenditure.
- (iii) Only proposals in which the minimum anticipated work is 5 hours can be considered.
- (iv) The permissible limits of loss will be Rs. 2400/- (in normal rural areas) and Rs. 4800/- (in hilly, backward and tribal areas) per sub office per annum.

[Translation]

Telecast of Cricket Matches

3688. SHRI **BRIJBHUSHAN** SHARAN SINGH: SHRL **RAJENDRA** AGNIHOTRI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have received any complaints regarding poor telecast of cricket matches through Doordarshan; and
- (b) if so, the details thereof and the action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO) : (a) and (b) Complaints/suggestions are received regularly, since the reaction of viewers is not always the same. Doordarshan, however, constantly strives to improve the quality of coverage of sports events so as to sustain the interest of its viewers.

Production of Optical Fibres

3689. SHRI SURAJBHANU SOLANKI: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether the Government have obtained optical fibres through import from the multinational companies by placing supply order to non-producing suppliers;
 - (b) if so, the reasons therefor;
- (c) whether despite the Optical Telecommunications Limited having full capacity to meet the demand orders amountings to fifty per cent of its capacity are being placed with it;
- (d) whether the Directorate of Telecommunications propose to issue clear policy directives for the supply of optical fibres;
- (e) the time by which policy regarding privatisation of telecommunication would be finalised; and
- (f) the details of guidelines issued in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

- (b) In view of (a) above does not arise.
- (c) Advance purchase orders for 941 kms. of cables have been placed on OPTEL Telecommunications Ltd. against the recent

tender of the Department of Telecommunications.

- (d) In case of optical fibre the procurement is being made through open tenders.
- (e) and (f) Government has not yet decided in regard to private sector entry into basic telecom services. However certain value added services such as cellular mobile service, voice mail, video text, 64 KBPS data services, video conferencing etc. have already been opened up for private sector participation on a licence from Government. The manufacture of Telecom. equipment is already delicenced and is opened up for private sector participation.

[English]

Revenue Earned by Doordarshan

- 3690. SHRI G. MADE GOWDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the estimated revenue earned by Doordarshan from advertisement during 1993-94?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) The gross revenue earned by Doordarshan during 1993-94 is Rs. 372.98 crores.

High Power TV Station At Mysore

- 3691. SHRIMATI CHANDRA PRABHA URS: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:
- (a) whether the task of setting up of High Power TV Station at Mysore has been

commenced;

- (b) if so, the total amount released during 1993-94 for the purpose;
- (c) if not started, the reasons therefor: and
- (d) the steps proposed to be taken to take up this work at the earliest?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO) : (a) to (d) A suitable site for the proposed High Power Transmitter at Mysore has been finalised. The work on the project will commence as soon as the site is acquired and the scheme is formally approved by the competent authority.

AIR Stations with High Power Transmitters

SHRI SOMJIBHAI DAMOR : 3692 Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of AIR stations with High Power Transmitters established during the last three years;
- (b) the States in which these stations were commissioned by All India Radio, their range and capacity of signals;
- (c) whether there is a proposal to set up more new AIR stations with High Power Transmitters during the Eighth Plan period; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO) : (a) During the last three years, All India Radio has set up 9 High Power Transmitters.

- (b) As given in Statement I.
- (c) Yes, Sir.
- (d) As given in Statement II.

STATEMENT - I

DETAILS OF HIGH POWER TRANSMITTERS OF AIR ESTABLISHED DURING LAST THREE YEARS

SI. No.	Sl. No. Location	State	Power/ Capacity	Date of Commissioning	Approx. Range(Kms) in the Directions. East West North Sout	ge(Kms) West	in the Direc	South
-	Jabalpur	Madhya Pradesh	200 KW MW	06.8.91	140	220	180	150
જાં	Panaji	Goa	100KW MW	07.11.91	20	1	95 MW	120 SE
က်	Guwahati	Assam	50 KW SW	07.04.92	Entire State			
4.	Calcutta IBI	West Bengal	100 KW MW	15.6.92	l	190	190 NW	190 SW
ĸi	Lucknow	Uttar Pradesh	50 KW MW	20.6.92	Entire State			
	Jeypore	Orissa	100 KW MW	16.9.93	75	75	75	75
۲.	Bhawanipatna	Orissa	200 KW MW	30.12.93	135	135	135	135
αó	Calcutta	West Bengal	50 KW MW	01.1.94	Entire State			
ர ்	Itanagar	Arunachal Pradesh	100 KW MW	23.2.94	70	120	135	WS 06
							-	

STATEMENT - II

PROPOSED HIGH POWER TRANSMITTERS TO BE SET UP DURING 8TH PLAN PERIOD

S.No.	Location	State	Schemes
1	2.	6	4.
-	Jaipur	Rajasthan	50 KW SW Tr.
8	Bhopal	• Madhya Pradesh	50 KW SW Tr.
က်	Panaji	Goa	2x250 KW SW Tr.
4.	Bangalore	Karnataka	4x500 KW SW Tr.
ιĊ	Trivandrum	Kerala	50 KW SW Tr.
ώ	Tuticorin	Tamil Nadu	2x100 KW SW Tr
7.	Hyderabad	Andhra Pradesh	50 KW MW Tr
αċ	Shimla	Himachal Pradesh	50 KW MW Tr
6	Kingsway Camp Delhi	Delhi .	3x50 KW MW Tr.
10.	Jallandhar	Punjab	200 KW MW Tr
11.	Gorakhpur	Uttar Pradesh	100 KW MW Tr

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Schemes	4.	2x250 KW SW Tr	3x250 KW SW Tr	2x250 KW SW Tr	50 KW SW Tr	50 KW SW Tr	50 KW SW Tr.	50 KW SW Tr.	100 KW MWTr.	50 KW SW Tr.	100 KW MW Tr.	200 KW MW Tr.	50 KW SW Tr.
. State	3	Uttar Pradesh	Delhi	Delhi	Arunachal Pradesh	Manipur	Nagaland	West Bengal	Assam	Bihar	Orissa	· West Bengal	Orissa
Location	6	Aligarh	Khampur (Delhı)	Khampur (Delhi)	Itanagar	Imphal	Kohima	Kurseong	Guwahati	Ranchi	Sambalpur	Calcutta	Jeypore
S.No.	1.	12	. 5.	14		16.	17.	18.	19.	20.	21.	22.	23.

337	Writte	en Ans	wers		CHAI*	TRA 2	B, 1916	6 (SAKA)
 Schemes	4.	50 KW SW Tr.	100 KW MW Tr.	100 KW MW Tr.	50 KW MW Tr.	100 KW MW Tr.	200 KW MW Tr.	
State	6	Maharashtra	Madhya Pradesh	Kerala	Tamil Nadu	Kerala _.	Andhra Pradesh	
Location	0.	Вотрау	Jagdalpur	Trichur	Madras	Calicut	Hyderabad	·
S.No.	1.	24.	25.	26.	27.	28.	29.	

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Meeting of Chief General Managers

3693. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether his Ministry convened a meeting of Chief General Managers in Telecommunications Department recently to chalk out a programme for improvement and expansion of communication facilities;
 - (b) if so, the details thereof; and
- (c) the outcome of the discussions and the programme chalked out therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir. A meeting of Chief General Managers was held on 19.11.1993.

- (b) and (c) Statement showing the brief Summary and the minutes of the meeting is attached. Main emphasis was on:
 - To maintain the present rate of growth.
 - (2) To achieve the targets for 1993-94.
 - (3) To improve further performance of telecom services, especially that of Gram Panchayat Telephone.
 - (4) To improve further interface with subscribers.
 - (5) Simplify Departmental Rules and procedures by way of delegation of powers and simplification of procedures.

STATEMENT

Brief summary of Discussions

- 1.0 Hon ble MOS (C) expressed that :
- Development, operation and maintenance and Revenue & financial targets should be achieved.
- Development activities should be phased on a year round basis.
- Performance of GPTs should be further improved (GPT = Gram Panchayat Telephones).
- Personal attention should be paid to resolve billing complaints.
- Subscribers served from electronic Exchanges should be provided with dynamic STD barring and detailed bills for STD/ISD calls be issued.
- Proper development and welfare of staff/officers should be aimed at.
- Value added services have been thrown open for private participation.
- Adequate security of Telecom Installations should be arranged.
- Manual and electro-mechanical exchanges should be

- converted into Electronic ones, early.
- 2.0 Chairman Telecom, Commission stressed that present rate of growth in Telecom, be maintained
- 3.0 Inputs given by the Chief General Managers Telecom. to Hon'ble MOS(C) and Chairman/Members of Telecom, Commission.
- 1. Cable component should be delinked from Switching Projects.
- 2. Equipment/Cable can be purchased for two and more vears, instead of calling tenders every year.
- 3. Maintenance free batteries should be procured for MARR-equipment.
- Old strowger equipment 4. should be replaced by electronic Equipment, even if it has not served its useful life in terms of number of years.
- 5. Ban on purchase of vehicles should be removed and CGMst be authorised to meet requirement of vehicles for development/mtce. works.
- Funds allotted are approx. 6. 4% short, to meet development/maintenance targets.
- 7. Powers to engage private Architects be given to CGMsT.

- 8. CGMsT be given power to sanction Projects costing Rs. 20 crores.
- 9. Conversion of surplus Telephone operations is restricted to TOAs only. Many staff do not volunteer. CGMst should have full power to charge their cadre and diploy them as per needs.
- 10. Bonus on Regional basis should be approved.
- 11. Publication of Telephone directory should be entrusted to private agencies.
- 12. Ban on recruitment, in certain cadres, i.e. phone machines etc. should relaxed.
- 13. Projects of Rs. 2 crore and above should only find place in DFG (Demand for Grants).
- 14. Procurement of store/equipment should be decentral-ized.
- 15. Shortage of equipment, cables, jointing kits, drop wire etc. to meet the targets of 1993-94.
- 4.0 Other issues:
- 1. Cable planning and procurement should be de-linked from main project.
- 2 Transfer of Heavy calling rate "subscribers to Electronic Exchanges and introduction

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of Dynamic STD even in small rural exchanges.

- Review of repair facilities for E-10B and other small exchanges like MILT etc.
- Review of Directory printing/ Implementation of "proper" STD norms i.e. (on 3+3 junction basis.)
- Review of present "training" methodology and action for training in new technologies.
- Creation of separate "legal" Cell/Avoiding of delay in "Court" cases.
- Relaxation in cash drawal limits to CGMsT /Additional financial powers in same areas.
- Revenue collection targets should be realised.
- Encouragement of competition between PSUS and DOT and private infrers.
- Review of policy of (a) Vehicles (b) Temporary Telephone Connection (c) Scraping of EM-Exchanges (d) Cadre convention of surplus TOS.
- Action to be taken for avoiding shortage of spares etc. for certain M/W systems.
- 12. Security of Telecom. Installation.

[Translation]

Construction of Bypasses

3694. SHRI RAJENDRA
AGNIHOTRI:
SHRI GIRDHARI LAL
BHARGAVA:
SHRI SANTOSH KUMAR
GANGWAR:

Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) the criteria adopted for the construction of bypasses on National Highways;
- (b) the details of bypasses proposed to be constructed during the next three years, on National Highways, Statewise;
- (c) the details of bypasses constructed during the last three years, on National Highways, Statewise; and
- (d) the funds allocated for the same. Statewise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Broadly, the bypasses on National Highways are planned where the land width on urban links is less than 30m. they are given lower priority in view of financial constraints.

- (b) It is not possible to give the details, as it is dependent upon the availability of funds and interse priorities of projects.
- (c) A statement indicating the bypasses sanctioned during the last three years is annexed.
- (d) Funds are allocated for National Highways to the States as a whole and not project-wise.

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			Name of Bypass	Sanctioned cost Rs. Crore	W
S.No.	State	NH NO.			nnen
_	Gujarat	88	Kutiyana	1.43	Answ
	Kamataka	4	Mulbagal	1.84	ers
j ed	Kerala	17	Calicut Phase I	11.36	Ci
; 4	Kerala	47	Quilon Phase I	4.25	TALL
: ທ່	Kerala	47	Trivandrum-Neyattinkara	4.56	M 20,
ي ن	Madhya Pradesh	o M	Indore	. 73.44	1310 (
, r	Madhya Pradesh	7	Jabalpur	6.90	OAINA
- Œ	, Maharashtra	50	Peth	69.0	,
, o	Punjab		Gurdaspur	4.20	
· •	Uttar Pradesh	28	Faizabad-Phase II	18.19	
=	、 West Bengal	34	Shantipur	2.74.	.

Repair of National Highways

3695. SHRI BIR SINGH MAHATO: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the total length of National Highways in West Bengal;
- (b) the amount spent for repairing of National Highways during 1993-94 and the amount proposed to be spent thereon during 1994-95; and
 - (c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) 1638 km.

(b) and (c) An amount of Rs. 17.60 crore was released during 1993-94 for Maintenance and Repairs of National Highways in West Bengal. Since allocations for 1994-

95 are yet to be approved, it is too early to indicate the details.

Exchanges in Madhya Pradesh

3696. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of COM-MUNICATIONS be pleased to state:

- (a) whether the Government propose to open new telephone exchanges in Madhya Pradesh during 1994-95; and
- (b) if so, the details thereof, districtwise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) About 200 new telephone exchanges have been tentatively planned to be opened during 1994-95 and the likely district-wise details is given in the enclosed statement.

STATEMENT

District-wise details of proposed telephone exchanges during 1994-95.

1.	Balaghat	. 5
2.	Bastar	5
3.	Betul	3
4.	Bhind	3
5.	Bhopal	2
6.	Bilaspur	8
7.	Chhatarpur	8
8.	Chhindwara	5

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	9. •	Damoh		3	
	10.	Datia		2	
	11.	Dewas		4	
	12.	Dhar		4	
	13.	Durg		3	
	14.	Guna		5	
	15.	Gwalior		4 ·	
	16.	Hoshangaba	ad	10	
	17.	Indore		6 .	
	18.	Jabalpur		5	
	19.	Jhabua		3	
	20.	Khandwa		3	
	21.	Khargone		5	
	22.	Mandla	•	4	
	23.	Mändsaur		5	
	24.	Morena ·		.5	
	25.	Narsinghpur		3	
	26.	Panna		2	
	27.	Raigarh		7	
	28.	Raipur		4	
	29.	Raisen		5	
	30 . ·	Rajgarh		5	
	31.	Rajnandgao	n	5	

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	32.	Ratlam		5
	33.	Rewa		4
	34.	Sagar		5
	35.	Sarguja		5
	36.	Satna		3
	37.	Sehore		2
	38.	Seoni		3
	39.	Shahdol		3
	40.	Shajapur		9
	41.	Shivpuri		4
	42.	Sidhi		3
	43.	Tikamgarh	•	3
	44.	Ujjain		6
	45.	Vidisha		4

Issue of Licences

3697. SHRI UPENDRA NATH VERMA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of applications received for the issue of licences since the inception of this Ministry till March, 1994, and

(b) the types and total number of licences issued for food processing industries?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) 3497.

(b) 2064 licences were issued asper details below:

. •	(i)	Industrial Licences	•	181
	(ii)	Carry on Business Licences	-	4
	(iii)	Food Products Order	· ·	1879

[English]

Telecast of Parliament News in Regional Languages

3698. SHRI HARADHAN ROY: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

- (a) whether the Government propose to telecast Parliament News in regional languages from various Doordarshan Kendras;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) No, Sir.

- (b) Does not arise.
- (c) On account of constraints of resources and manpower.

Mineral Deposits in Assam

3699. SHRI PROBIN DEKA: Will the Minister of MINES be pleased to state:

- (a) whether the Geological Survey of India has carried out any survey in Assam recently to identify mineral deposits there;
- (b) if so, the places where such survey was conducted; and
- (c) the details of various minerals deposits found in these areas?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) No, Sir.

(b) and (c) Does not arise.

Construction work on National Highway No. 12

3700. SHRI PHOOL CHAND VERMA: SHRI SHIVRAJ SINGH CHAUHAN:

Will the Minister of SURFACE TRANS-PORT be pleased to state :

- (a) the details of construction work undertaken on National Highway No. 12 from Bhopal to Tendukhera in Madhya Pradesh during each of the last three years; and
- (b) the construction work proposed to be undertaken during the next three years?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) On Bhopal Tendukhera stretch of National Highway 12 in Madhya Pradesh, one work amounting to Rs. 37.81 lakhs, four works amounting to Rs. 352.47 lakhs and two works amounting to Rs. 438.37 lakhs have been undertaken during 1991-92, 1992-93 and 1993-94 respectively.

(b) This cannot be indicated at this stage as the number would depend on receipt of complete proposals from state, inter-se priority on all India basis, intensity of Traffic and the availability of funds, etc.

[Translation]

D.T.C. Bus Service

3701. SHRI SWAMI SURESHANAND: Will the Minister of SUR-

FACE TRANSPORT be pleased to state :

- (a) whether any proposal to introduce a new D.T.C. Bus Service on Delhi-Farrukhabad-Delhi route via Rampur is under consideration of the Government;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) DTC has already provided a service on the said route w.e.f. 13-4-1984. Due to fleet constraint DTC is not in a position to provide more services on this route.

Pilgrimages

3702. SHRI RAMESHWAR PATIDAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of applications received from pilgrims desirous of visiting Nankana Saheb. Kailash and Mecca during 1992-93 and 1993-94:
- (b) the number of pilgrims whose applications were accepted for visiting each of these places separately and the criteria adopted for accepting these applications, pilgrimage-wise; and
- (c) the amount provided to each pilgrim visiting each of these places as assistance and the criteria adopted for this purpose, pilgrimage-wise?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): Pilgrimage-wise information is as under:

NANKANA SAHER

- (a) A total of 7500 Sikh pilgrims visit Nankana Saheb and other Gurudwaras in Pakistan on the occasion of Baisakhi (3000). Martyrdom day of Guru Arjan Dev Ji (1000). Barsi of Maharaja Ranjit Singh (500) and Birth Anniversary of Guru Nanak Dev Ji (3000).
- (b) These four jathas visited Nankana Saheb during the years 1992-93 and 1993-94. The applications for the pilgrimage are received by respective State Governments through local Sikh organisations including Gurudwara Prabandhak committees. The criteria adopted for selection is that the pilgrim should be a resident of the concerned State and should not have visited the shrines during the last five years. If the applications are in excess of the quota for a particular State, a draw of lots is held in the presence of the representatives of respective groups/prabandhak committees by the State governments concerned.

(c) Nil.

KAILASH

- (a) The number of applications received are 712 in 1992 and 736 in 1993. The applications for the 1994 Yatra are still being received as the last date is 30/4/94.
- (b) The number of Yatris who visited Kailash Manasarovar in 1992 were 233 and in 1993 there were 365 Yatris. The Yatra for the 1994 season will commence only in June. Selection is through a lottery system.
 - (c) Nil.

MAKKAH

(a)	Year	Number of applications Receiv	ed
		By Sea	By Air
	1992	17,154	22,527
	1993 ,	17,186	22,740
	1994	13,698	23,310

(b)	Year		Number of Accepte	d Applications (Pilgrims)
			By Sea	By Air
	1992		4,723	19,486
	1993	•	4,562	20,630
	1994		4,418	20,638

As regards selection of the applicants, total number of seats as indicated by Ministry of Finance in the form of Haj quota is distributed to all the States/Union Territores of the country in proportion to the Muslim population, and the application are actually selected through the process of draw of lots called 'gurrah.' Whenever number of applications received is not in excess of the quota allotted to State, all the applicants are accepted to make the select list. Seats surrendered by some of the States are re-allocated amongst the States having received surplus applications.

(c) No amount is provided to any Haj pilgrim. Assistance extended to Haj Pilgrims is in the nature of arranging air charters/ship for the carriage of the pilgrims to and from Saudi Arabia against concessional fares.

[English]

Post Office Buildings in Himachal Pradesh

- 3703. MAJOR D.D. KHANORIA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of post offices functioning in rented buildings in Himachal Pradesh:
- (b) whether the Government propose to construct departmental buildings for such post offices; and
- (c) if so, the details of sites selected for this purpose, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI 359

SUKH RAM): (a) There are 404 post offices in Himachal Pradesh functioning in rented buildings.

(c) The details of sites selected for construction of departmental buildings are as under:-

(b) Yes, Sir.

•	
Site selected	District
1. Dalhousie	Chamba
2. Sarahan Br.	Shimla
3. Nalagarh	Solan
4. Paounta Sahib	-do-
5. Nadaun	Hamirpur
6. Recong Peo	Kinnour*

Prawn Cultivation in Andhra Pradesh

3704. SHRI DATTATRAYA BANDARU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government propose to develop cold storage and other infrastructural facilities in Andhra Pradesh to improve prawn cultivation activities; and
- (b) if so, the details thereof, districtwise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) Brackish Water Fish Farmers' Development Agencies have been sanctioned for establishment in Andhra Pradesh in the district of Krishna, Srikakulam, Nellore, East Godavari, West Godavari and Prakasam by the Ministry of Agriculture. These agencies provide a package of technical, financial and extension support to the small scale shrimp farmers to undertake aguaculture. Under World Bank assisted Shrimp Culture Project, it is proposed to extend credit to private entrepreneurs for establishment of mini hatcheries, small hatcheries, backyard nurseries, feed mills, Ice plants and IQF Plants. Moreover, this Ministry provides financial assistance upto 50% of the total capital expenditure on establishment of infrastructural facilities like freezing plants, cold storage, ice plants, chilling room and refrigerated transport, etc., under its Plan Schemes. For this purpose, an amount of Rs. 39.50 lakhs was released to Andhra Pradesh Fisheries Corporation Ltd., during 1992-93 as grant in aid for setting up infrastructure facilities for cold chain in the districts of West Godavari. Prakasam and Guntur

Badarpur River Terminal

3705. SHRI KABINDRA
PURKAYASTHA: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Badarpur (Assam) River Terminal was approved by the Planning commission in 1987-88:
- (b) if so, whether the detailed project report was prepared and submitted to N.E.C. for administrative approval;
- (c) whether the administrative approval was issued in October, 1988;
- (d) whether the work of Badarpur River Terminal has been started;
- (e) if so, the details of progress report; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

- (b) Yes, Sir. in 1990.
- (c) Yes, Sir, in October, 1988.
- (d) and (e) No, Sir. However, the NEC is now considering entrusting this work to IWAI.
 - (f) Does not arise in view of (c) above.

TV Serial on Bahubali

3706. SHRI C.P. MUDALA GIRIYAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is a persistant demand for producing a TV serial on the life and achievements of Bahubali:
- (b) if so, the reaction of the Government thereto;
- (c) whether some popular film producers have approached the Government for assistance for producing the above mentioned TV serial;
 - (d) if so, the details thereof; and
- (e) the reaction of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) to (e) Yes, Sir. From amongst the offers made to Doordarshan under different categories a five episode sponsored serial titled "Pratima" was telecast on the national network during December, 1993 to January, 1994. The remaining proposals were not found suitable for telecast.

[Translation]

Allocation for CRF

3707. SHRI BALRAJ PASSI : Will the Minister of SURFACE TRANSPORT be pleased to state :

the criteria adopted for the allocation of funds from the Central Road Fund to the State Governments?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Funds under Central Road Fund Scheme are allocated, Keeping in view the total cost of works

sanctioned, funds already released upon requirement projected by the State Governments and overall availability of funds.

[English]

Supply of Telephone Instruments

3708. SHRI UDAYSINGRAO GAIKWAD: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether MTNL has been supplying only Push Button instruments to people on provision of new telephone connections which do not work satisfactorily;
 - (b) if so, the reasons therefor;
- (c) whether MTNL proposes to supply Auto Dial instruments to people on provision of new telephone connection on optional basis; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) At present only push button instruments are being provided by MTNL for new connections as all purchases of new telephone instruments are of push button type only.

- (c) No Sir.
- (d) The entire new procurement is for Push Button Telephones only.

[Translation]

Relations with Fiji

3709. SHRI ANAND AHIRWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government propose to take any steps to improve relations with Fiii:
- (b) if so, by when and the issues to be given priority in this regard; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (c) Government of India has noted recent developments in Fiji including the statement of the President of Fiji on March 21, 1994 at the opening session of the Fijian Parliament, that the Fijian Government seeks to resume full diplomatic relations with India and will invite the Government of India to reopen its Mission in Fiji as soon as it is practicable. Government has also noted the Government of, Fiji will move quickly to resume the process earlier set in train to review Fiji's 1990 constitution. As a first step progress in the Constitutional Amendment Talks is important in order to achieve a solution acceptable to all sections of the Fijian population. Thereafter further steps for the development of relations can be taken up.

[English]

Ban on the Entry of Indians by Pakistan

3710. SHRI PARASRAM
BHARDWAJ:
SHRIR.SURENDER REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan has banned the entry of Indians at the Wagha border;
 - (b) if so, the details in this regard and

reaction of the Government thereto:

- (c) whether the Government had received any formal communication from Pakistan; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Indian nationals entering Pakistan through the Wagha land route have in recent weeks faced difficulties.

Government have brought this to the attention of the Pakistani authorities.

- (c) No, Sir.
- (d) Does not arise.

Setting up of Paradip Coal Handling Project

3711. SHRI GOPI NATH GAJAPATHI:

> SHRI SULTAN SALAHUDDIN OWAISI:

> SHRI BOLLA BULLI RAMAIAH:

> DR. D. VENKATESWARA RAO:

Will the Minister of SURFACE TRANS-PORT be pleased to state :

- (a) the quantum of loan provided by Asian Development Bank for the Paradip Coal Handling Project;
- (b) the terms and conditions imposed by Asian Development Bank while providing the loan for the project; and
- (c) the extent to which the loan has been utilised?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Asian Development Bank have provided a loan of US \$285 million for Paradip-Ennore Coal Transportation Project which included \$ 134.85 million for creation of Mechanised Coal handling facilities at Paradip Port.

- (b) The broad terms of the loan agreement are that the Government of India would pay an interest to the ADB at the rates fixed by the Bank from time to time and also the commitment charges at the rate of 0.75% per annum on the amount of loan sanctioned and remaining undrawn. The repayment period of the loan is 15 years including a grace period of 5 years. Goods and services to be procured from the proceeds of the loan are subject to the provisions of the procurement guidelines of Asian Development Bank.
- (c) So far no amount has been drawn from the loan account.

Time for Installation of Telephones

- 3712. SHRI ROSHAN LAL: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether telephones sanctioned from M.Ps quota are not installed within a month's time as per instructions given by him;
 - (b) if so, the reasons therefor; and
- (c) the action taken or proposed to be taken by the Government against those persons who are not complying with the orders?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI

SUKH RAM): (a) Sir. some telephones sanctioned from M.P.s quota could not be installed within a month's time.

- (b) The reasons are as follows:
- (1) Further clarifications have to be sought from the applicant in respect of registration details.
- (2) There is no spare capacity in the exchange from where the connection is to be given.
- (3) There is difficulty in connecting the premises where telephone is to be provided to the exchange due to shortage of cable pairs.
- (4) Un-avoidable procedural delays in communicating the sanctions down the line.
- (c) Any action to be taken will be as per departmental rules in this matter.

Salal Hydro-Electric Project in J&K

- 3713. SHRI ANAND RATNA MAURYA: Will the Minister of POWER be pleased to state:
- (a) whether the Union Government propose to start one more unit as Salal Hydro Electric Project in Jammu and Kashmir;
- (b) if so, the time by which this added unit is likely to start working; and
- (c) the benefits likely to be accrued through this unit particularly in that area?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) The third 115 MW Unit of Salal Hydro electric Project

stage II is likely to be commissioned by March, 1995.

(c) With the commissioning of all the three units, the total installed capacity of Salal stage II will be 445 MW. The energy generated by the stage II units will be allocated amongst the States/UTs of the Northern Region in accordance with the formula for sharing of benefits from Central Sector hydro-electric projects. Jammu & Kashmir's share in the energy to be generated by stage II of the project will be 18.2% of which 12% will be free of cost.

O.Bs. for Telephones in Delhi

3714. SHRI BRAHMANAND MANDAL: SHRITEJNARAYAN SINGH:

Will the Minister of COMMUNICA-TIONS be pleased to state :

- (a) whether a large number of O.Bs issued by the MTNL Delhi are awaiting installation and energisation;
- (b) the number of O.Bs. that were issued in Delhi Telephones jurisdiction from December 1, 1993 to March 31, 1994 and out of them actually energised and the time by which the remaining are likely to be energised; and
- (c) the steps Government proposes to take to curb malpractices at installation level when O.Bs. are kept pending for longer periods?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (c) The required information is being collected and will be laid on the table of the House.

Asylum to Indians

SHRI S.B. SIDNAL: Will the 3715. Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indians who had sought asylum in Germany, U.S.A., Canada and other Western countries during 1992 and 1993, countrywise;
- (b) the number of them granted asylum by those countries, countrywise; and
- (c) the major factors identified by the Government for the Indian citizens seeking asylum abroad?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (c) The information is being collected and will be placed on the Table of the House.

[Translation]

Telephone Connections

- 3716. SHRI MRUTYUNJAYA NAYAK: Will the Minister of COMMUNICA-TIONS be pleased to refer to the reply given to Unstarred Question No. 1628 on December 13, 1993 and to state:
- (a) whether the information regarding parts (C) and (d) has since been collected;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) The assurance to earlier LSUSQ No. 1628 has since been fulfilled on 14.2.94. and details in this regard are given in the enclosed Statement.
- (c) Does not arise in view of (a) and (b).

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O. No. Date & Name	Subject	Promise made	When & How fulfilled	Remark
LS USQ No. 1628 dt. 13 12 1993 by Shri Ram Prasad Singh, M.P.	TELEPHONE CONNECTIONS Acting for :- (a) the criteria fixed for allotment of temporary			
	telephone connections;			
	(b) whether Members of Parliament are authorised to recommend temporary telephone connections;			
	(c) if so the total number of applications received by Mahanagar Telephone Nigam	(c) & (d) The information is , being collected	(c) Sir, from 1.16 93 to 30.11.93 630 applications were received for temporary	
•	Last two months for temporary telephone connections and found unacceptable separately and	the Table of the House.	MTNL in Delhi. Out of these 454 have been sanctioned and 176 regretted.	

373 <i>W</i>	ritten Answers	CHAITRA 28, 1916 (SAKA)	Written Answers 374
Romark	ctions e M.P.s		
When & How fulfilled	(d) No separate record is maintained for requests of temporary telephone connections recommended by the Hon'bie M.P.s		
Promise made			
Subject	(d) the number out of them recommended by Members of Parliament during the above period?		

Subject

.Q. No. Date & Name

Pak's Resolution at UNHRC, Geneva

3717. SHRI SIMON MARANDI : SHRI DATTA MEGHE : SHRI SHRAVAN KUMAR PATEL :

Will the Minister of EXTERNAL AF-FAIRS be pleased to state :

- (a) whether India has achieved any success at the international level with reference to Kashmir issue recently;
- (b) whether any resolution was moved by Pakistan at the UNHRC'S recent meeting in Geneva, relating to Kashmir;
- (c) if so, the details thereof and the reaction of Indian delegation thereto;
- (d) the countries who supported the stand taken by India on Kashmir issue;
- (e) the response to the U.S., U.K., France, Germany, Japan and China and other Asian countries to the Pak resolution; and
- (f) the steps being taken to resolve the issue?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (f) India was successful in isolating Pakistan and forcing her to withdraw the resolution unconditionally.

Pakistan tabled a resolution at the recently concluded 50th session of the UN Commission on Human Rights in Geneva, alleging grave and consistent violations of human rights of the people of Jammu & Kashmir and called for the despatch of a fact finding mission to investigate these violations.

The overwhelming majority of the member countries of the Commission on Human Rights supported India's stand that the Kashmir issue should be resolved bitaterally and rejected Pakistan's attempt to internationalise the issue.

The Government remains committed to the protection and promotion of human rights within the framework of national sovereignty and territorial integrity.

[English]

Supply of Telephone Directory

- 3718. SHRI V. SREENIVASA PRASAD: Will the Minister of COMMUNI-CATIONS be pleased to state:
- (a) whether the Mahanagar Telephone Nigam Limited supply the telephone directory to the new telephone consumers at the time of providing the connection;
 - (b) if not, the reasons therefor;
- (c) the number of new telephone consumers in Delhi/New Delhi provided connections since November, 1993 and have not been supplied with the telephone directory; and
- (d) the steps taken to provide the telephone directory to those consumers?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) Sir, Main Telephone directory is normally supplied to all the new telephone subscribers by Mahanagar Telephone Nigam Limited, New Delhi. But for the last few months, main telephone directory could not be supplied to the new customers as the same was out of stock. However, supplementary telephone

directory 1993 is being offered to them.

[English]

- (c) About 1 lakh subscribers have not been provided with telephone directory.
- (d) The next main Delhi Telephone Directory is expected to be published in July 1994 and those new customers who did not get their copies will be provided with the main Telephone directory 1994 through different Directory Distribution Centres.

[Translation]

Theft of Parcels in Maharashtra

- 3719. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether several parcels have been stolen from the general post offices in Maharashtra:
- (b) if so, the details thereof during last two years;
- (c) the number of the foreign parcels out of them;
- (d) whether any enquiry has been conducted in this regard;
 - (e) if so, the outcome thereof; and
- (f) the details of the action taken by the Government against the persons responsible therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (f) The information is being collected and will be laid on the Table of the House.

Assistance to Minor Ports

- 3720. SHRI J. CHOKKA RAO: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether the Union Government provide assistance for the development of minor ports; and
- (b) if so, the amount given to Andhra Pradesh during last year and the current financial year for the development of minor ports?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) Question does not arise.

[Translation]

Allotment of Time slot and Advertisements

- 3721. SHRIMATI BHAVNA CHIKHALIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the policy being adopted for alloting time slot for telecast of serials and advertisements in regional language programmes such as Gujarati, Telugu, Malayalam and Kannada through various Doordarshan Kendras of the country;
- (b) the ratio in which the time was allotted for telecast of serials and advertisements in Hindi, Gujarati and Bengali languages during the last one year;
 - (c) whether there is any proposal to

increase the number of

increase the number of serials in Gujarati language during 1994; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) Programmes including serials are slotted for telecast on the national network and in the regional service of Doordarshan according to the Fixed Point Chart drawn up by each kendra. Advertisements, if offered, are accepted by Doordarshan in all time slots.

- (b) Such information is not centrally maintained by Doordarshan at present.
 - (c) No, Sir.
 - (d) Does not arise.

Linking Roads of Haryana with National Highways

- 3722. SHRI JANGBIR SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) the number of new National Highways in respect of which surveys have been conducted during the last two years for their construction and the total amount spent thereon:
- (b) the number of National Highways out of them on which work has commenced;
- (c) whether there is any scheme to link Loharu, Dadri, Chhuchhakvas, Jhajjar, Khardhonda in Haryana with the Sher Shah Suri National Highway; and
 - (d) if so, the progress thereof?

THE MINISTER OF STATE OF THE

MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The reconnaissance survey is normally conducted after a road is included in the National Highway grid. However, in the last two years, Chittor Kurnool road in Andhra Pradesh has been declared as new National Highway. Consequently, five improvement works amounting to Rs. 113.50 lakhs have been sanctioned for this National Highway.

- (c) No, Sir.
- (d) Does not arise.

Electronic Equipments in Gujarat

3723. SHRI N.J. RATHVA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government have started the use of electronic equipments in Gujarat for the development and expansion of telephone exchanges;
 - (b) if so, the details thereof; and
- (c) the type of equipments used during last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) Most of the life expired exchanges are being replaced by electronic ones. About 59.1% of the equipped capacity is of electronic type in Gujarat Telecom Circle.
- (c) The type of equipment used in Gujarat is given below:
 - 1. E-10B Digital
 - 2. Fetex 150

[English]

- 3. AT&T
- 4. PRX
- 5. C-DOT Type MAX-I
- 6. ILT 512
- 7. ILT 64
- 8. E-SAX and NEAX
- 9. 128 C-DOT RAX
- 10. 64 MILT
- 11. C-DOT MBM and SBM
- 12. I.C.P.

Conversion of Telephone Exchanges in Bihar

- 3724. SHRI LALIT ORAON: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the names of the telephone exchanges converted into automatic telephone exchanges so far in Bihar, district-wise; and
- (b) the names of the places where telephone exchanges are proposed to be converted into automatic ones during 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) All telephone exchanges in Bihar had been converted into automatic exchanges by 31.0.1992.

(b) Question does not arise in view of (a) above.

Arrears due from State Electricity Boards

3725. SHRIR SURENDER REDDY : Will the Minister of POWER be pleased to state :

- (a) whether the State Electricity Boards owe huge amounts to the Rural Electrification Corporation;
- (b) if so, the details of the amounts due from each State electricity Board as on December 31, 1993 and the period for which the arrears stand:
- (c) the details of the action taken by the Rural electrification Corporation to recover the amounts from the State Electricity Boards for all these years;
- (d) whether the Ministry has recently issued directions to he State electricity Boards in regard to fixation of tariff for consumption of electricity; and
- (e) if so, the details thereof and further action proposed to be taken by the Government for recovery of the huge arrears from State Electricity Boards?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) As on 31.12.93, Rs. 642.40 crores was outstanding as dues of Rural Electrification Corporation (REC) against various State Electricity Boards (SEBs.) State-wise details are given in the Statement. These arrears are mainly for the years 1992-94. However, in respect of Bihar and U.P. the arrears pertain to earlier periods also.

(c) Recovery of REC dues is being regularly followed up with the SEBs/STate Governments by the Corporation and Ministry of Power at different levels, some recovery has also been effected through Central Appropriation.

(d) and (e) The tariff for consumption of electricity is fixed by the State Electricity Board after getting approval of the concerned State Government. During the Power Ministers' Conference held on 8th and 9th

January, 1993, an Action Plan was adopted, which among other things, includes that tariff, including agricultural tariff, be revised periodically taking into account the increased cost of production and supply. This has been followed up by letters and review meetings. Regarding the clearance of outstanding dues, State Electricity Boards have been advised to clear the outstanding dues of Central Power Sector Undertakings at the earliest. Some of the dues have also been adjusted against the Central Plan Assistance due to the State Governments.

STATEMENT

Outstanding Dues of the Various State Electricity Boards as on 31.12.1993

S.No.	State	(Rs. in crores) Outstanding dues.
1.	Andhra Pradesh	16.17
2.	Arunachal Pradesh	0.14
3.	Assam	30.73
4.	Bihar	136.07
5.	Gujarat	0.21
6.	Haryana	2.67
7.	Himachal Pradesh	. 0.04
8.	Jammu and Kashmir	0.24
9.	Kerala	5.12
10.	Madhya Pradesh	83.23
11.	Maharashtra	0.08
12.	, Meghalaya	4.41
13. ·	Mizoram	0.06

385

Telephone Connections in West Bengal

cases are likely to be disposed of?

3726. SHRI JITENDRA NATH DAS : Will the Minister of COMMUNICATIONS be pleased to state:

- THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.
- (a) whether telephone connections are pending with different exchanges in West Bengal;
- (b) If so, the number of applications pending at present in each district;
- (c) the steps taken/proposed to be taken to clear the pending cases; and
 - (d) the time limit during which these

- (b) Details is given in the Statement enclosed.
- (c) and (d) The 8th Five Year Plan (1992-97) of the Department envisages to provide telephones practically on demand in rural and tribal areas and to contain the waiting period for telephone connections in large telephone systems to maximum two years by the end of the plan period. The planning for exchange capacities is done accordingly.

APRIL 18, 1994

STATEMENT

The number of applications pending as on 31.3.1994 in each district is as under:

S.No.	District	No. of applications pending as on 31.3.1994
١.	Bankura	237
2.	Burdwan	4198
3 .	Birbhum	1121
4.	Coodhbehar	428
5.	Darjeeling	4166
6.	Hoogly	5543
7.	Howrah	7914
8.	Jaipalguri	739
9.	Malda	176
10.	Midnapore	2562
11.	Murshidabad	. 792
12.	Nadia	1884
13.	Purulia	242
14.	Uttar Dinajpur	529
15.	Dakshin Dinajpur	364
16.	24-Parganas (N)	8644
17.	24-Parganas (S)	7993
18.	Calcutta	19299
	Total	66831

[Translation]

Issue of Passport without Police Verification

3727. SHRI DATTA MEGHE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government are aware that Regional Passport Offices situated in four metropolitan cities are issuing large number of passports without conducting police verification; and
- (b) if so, the reasons therefor and the number of such cases came to the notice of -the Government and the action being taken in these cases?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) All passport applications are referred for police verification. Where police reports are not received within four weeks, passports are eligible for issue. If after issuance of such a passport, any adverse police report is received against an applicant, appropriate action is taken by the government under the Passport Act, 1967. Short validity passports for a maximum period of one year are issued on out of turn/priority basis subject to production of verification certificate by the authorised officer. In such cases only post-police verification is done.

Bridges over National Highways in Madhya Pradesh

3728. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of bridges constructed on National Highways in madhya Pradesh

during the last two years;

- (b) the number of bridges being required at present in the State; and
- (c) the total expenditure incurred on the repair of the bridges during the above period?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Five.

(b) and (c) At present six bridges on various National Highways in Madhya Pradesh are under repair. An expenditure of Rs. 1.54 lakhs has so far been incurred for repairs of these bridges.

[English]

ISD/STD/PCOs in Guiarat

3729. DR. AMRITLAL KALIDAS PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of ISD/STD/PCOs set up in urban/rural and tribal areas of Gujarat during 1992-93 and 1993-94;
- (b) whether the Government propose to set up such PCOs in the State during the next financial year; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) 2801 and 1309 ISD/STD PCOs were set up in urban/rural and tribal areas of Gujarat during 199293 and 1993-94 respectively.

(b) Yes, Sir.

(c) Public telephones including STD PCOs are provided to the extent of 5% of each exchange capacity.

Alleppey Bye-Pass

3730. SHRI THAYIL JOHN ANJALOSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the present stage of construction work of bye-pass in Allepey on National Highway-47 in Kerala;
- (b) whether the pace of work on this bye-pass is very slow;
- (c) if so, the steps taken by the Government to expedite the work;
- (d) the time by which this bye-pass is likely to be completed; and
- (e) the original estimated total cost of the project and the revised latest cost?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The work in a length of 3.74 km (Phase-I) is in progress and likely to be completed by September, 1995.

- (b) and (c) The State Govt. has been requested to expedite the work and furnish technical proposal for the remaining length of 3.85 km (Phase-II).
- (d) It is too early to indicate the date of completion.

(e) Rs. 99.80 lakhs for Phase-I. For Phase-II, estimate not yet sanctioned.

Target for Telephone Lines

3731. SHRI RAMCHANDRA VEERAPPA : SHRI BAPU HARI CHAURE :

Will the Minister of COMMUNICA-TIONS be pleased to state :

- (a) whether the Government have set up any target of adding telephone lines providing telephones on demand in rural and urban areas during 1994-95;
- (b) if so, the details of demand, Statewise; and
- (c) the extent to which the demand is likely to be fulfilled?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir. However, as per 8th plan objective the waiting period for telephone connections is not to exceed two years in large telephone systems and practically on demand in rural and tribal areas by the end of 8th plan period (1992-97). The plans are being drawn to meet the above objective accordingly.

- (b) State-wise demand as on 28.2.94 is given in the Statement attached.
- (c) The Annual Plan for 94-95 envisages 14 lakhs telephone connection to be provided in 1994-95

STATEMENT

S. No	State	Demand as on 28-2-94
 :	Andhra Pradesh	188209
	Assam	10529
8r;	Bihar	3512 8
.4	Gujarat (including Dadar, Diu Daman & Nagar Haveli ।)T)	224122
ń.	Haryana	75104
.	Himachal Pradesh	18657
7.	Janning & Kashmir	19983
œ	Karnataka	194091
o o	Kerala (includes Lakshadweep UT)	327235
10.	Madhya Pradesh	76732
11.	Maharashtra includes Goa State	381162
2.	North East (includes Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland & Tripura)	5245
The state of the s		

State ·	Demand as on 28-2-94
Orissa	5867
Punjab (includes Chandigarh UT)	209403
Rajasthan	188147
Tamil Nadu (includes Pondicherry ut)	332211
Uttar Pradesh	160906
West Bengal (Includes Sikkim State)	71211
Delhi	263858
	2767800

US President on Non Proliferation in South Asia

3732. SHRI SYED SHAHABUDDIN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) Whether the Government have taken note of the US President's report to the US Congress on the non proliferation of nuclear weapons in South Asia for the period April-October, 1993; and
- (b) if so, the Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) Government have, in its interaction with the US Government, repeatedly stressed that India is committed to genuine nuclear non proliferation to be achieved on the basis of universality, non discrimination, comprehensiveness and verifiability. Government's position on the NPT is well known and has been reiterated to the US Government. Government believe that narrow regional approaches to promote non proliferation do not take into account India's security concerns which can be adequately addressed only by undertaking measures which are global, comprehensive, non discriminatory and verifiable.

[Translation]

Demands of Engineers of AIR/ Doordarshan

3733. SHRI BARE LAL JATAV: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) whether the Engineers of

Akashwani and Doordarshan have staged a dhama at the Akashwani Bhawan recently in support of their demands;

- (b) if so, the details of their demands; and
- (c) the action being taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO): (a) and (b) Yes, Sir. Some engineers of All India Radio and Doordarshan staged Dhama on 17.3.1994 on issues of promotional prospects, service matters and working conditions.

(c) The issues are under consideration of the Government.

Coastal Shipping Plan Development

3734. SHRI SANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the coastal shipping development plan has failed to take off even after several months of efforts made by his Ministry to launch it;
 - (b) if so, the reasons therefor; and
- (c) the measures proposed to be taken to implement the plan?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) There is no specific approved plan as such for coastal shipping development. However, a working group was set up by the Government to look into the simplification of the custom procedure, improvement of

infrastructural facilities, etc. The working group has made 12 recommendations for the development of coastal shipping. Their acceptance is under process in consultation with the concerned Ministries/Organisations.

[English]

Way Side Amenities in Andhra Pradesh

3735. SHRI DHARMABHIKSHAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is any proposal to upgrade guest houses, travellers bungalowes etc. situated on National Highways in Andhra Pradesh and particularly on National Highways No. 9, and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) The position of passenger oriented way side amenities in Andhra Pradesh is as under:

- (i) The facility at Palamaner on NH-4 is in an advanced stage of completion.
- (ii) There is a proposal to provide these facilities at Zaheerabad on NH-9 also for which the process of site identification is in progress.

Radio Paging Service

- 3736. SHRI AMAL DATTA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether the Government have invited bids to franchise radio paging service in twenty seven cities;

- (b) if so, the names of those cities;
- (c) whether there is any proposal to include more cities under this service in private sector;
 - (d) if so, the details thereof; and
- (e) the progress made, if any, in respect of radio paging service in the four metropolitan cities and particularly in Calcutta?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) Details are given in Statement I.
- (c) Yes, Sir. The tenders to franchise Radio Paging Service in the rest of the country have been invited from registered Indian Companies of Public & Private Sectors.
 - (d) Details are given in Statement II.
- (e) Limited Radio Paging Service has already been commissioned in Delhi and Bombay by MTNL. Besides, tenders were also invited from registered Indian Companies for franchising of Radio Paging Service in 27 cities, including four Metro cities of Delhi, Bombay, Calcutta and Madras. 19 bidders were shortlisted on the basis of eligibility criteria and financial bids were issued to them. Some of the bidders who were not short listed, filled civil writ petitions in the Courts of law. After clarifications from the courts that there is no stay, financial bids were evaluated and 15 bidders have been provisionally selected for various cities. A list of provisionally selected bidders for the four metro cities are given Statement - III.

STATEMENT - I

Name of 27 Cities for Franchise of Radio Paging Service

- 1. Delhi.
- 2. Bombay
- 3. Calcutta
- 4. Madras
- 5. Ahmedabad
- 6. Bangalore
- 7. Hyderabad
- 8. Pune
- 9. Kanpur
- 10. Nagpur
- 11. Lucknow
- 12. Surat
- 13. Jaipur
- 14. Ernakulam
- 15. Coimbatore
- 16. Vadodara
- 17. Indore
- 18. Patna
- 19. Madurai
- 20. Bhopal
- 21. Varanasi

- 22. Ludhiana
- 23. Visakhapatnam
- 24. Chandigarh
- 25. Rajkot
- 26. Trivandrum
- 27. Amritsar.

STATEMENT - II

Tenders Invited on Territorial Circle basis for Radio Paging Service

- 1. Andhra Pradesh Circle except Hyderabad and Vishakapatnam.
- Tamil Nadu Circle except areas served by Maraimalai Nagar export promotion Zone (MEPZ), Minjur, Mahabalipuram, Madurai and Coimbatore.
- 3. Karnataka Circle except Bangalore.
- 4. Kerala circle except Trivandrum and Ernakulam.
- Maharashtra circle except the local areas served by Kalyan Telephone District, Pune and ,\agpur.
- Madhya Pradesh Circle except Bhopal and Indore.
- 7. Rajasthan circle except Jaipur.
- Punjab circle except Ludhiana, 8. Amritsar & Chandigarh.

- Haryana circle except local area served by Faridabad and Gurgaon Telephone exchanges.
- 10. Himachal Pradesh circle.
- 11. Jammu and Kashmir circle.
- 12. Bihar circle except Patna.
- 13. West Bengal circle.
- 14. Orissa circle.

- Gujarat circle except Surat, Rajkot, Ahmedabad and Baroda.
- 16. Assam circle.
- 17. North East circle.
- Uttar Pradesh circle except local areas served by Ghaziabad, Noida, Lucknow, Kanpur and Varanasi.

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LIST OF PROVISIONALLY SELECTED BIDDER FOR FOUR METRO CITIES	Shortlised Bidders	M/S. Arya Communications & Electronic, 105 Maker Chambers VI,220 Nariman Point, Bombay-400021.	M/S. India Telecomp. Telecom House, L-12 South Extention-il, New Delhi-110049.	M/s. Microwave Communications lit, 1202, Chiranjiv Tower, 43 Nehru Place, new Delhi-110019.	M/S. Essjay Telecom. Services Pvt. Ltd. 13, Masjid Moth, D.D.A. Commercial complex, New Delhi-110048.	M/S. Essjay Telecom. Services Pvt Ltd, 13, Masjid MOTH d.d.a. Commercial complex New Delhi-110048.	M/S. Mobile Communications Ltd, 505, New Delhi House, 27, Barakhamba Road, New Delhi-110001.	M/S. ABC Communications (India) Pvt. Ltd., 44-B, Nariman Bhavan, Nariman Point, Bombay-400021.	M/S. India Telecomp, Telecom House, L-12, South Extension, New Delhi-110049.	M/S. Mobile Communications Ltd., 505, New Delhi House, 27, Barakhamba Road, New Delhi-110001.	
LIST OF PROVISIONALL		(i)	(<u>!</u>)	(iii)	(iv)	(i)	(ii)	(iii)	(vi)	• ,	
	Name of City	Bombay				Delhi				Calcutta	: ,
	S.No.	÷				οi				භ ·	

me of City		Shortlised Bidders
	(ii)	M/s. Easycall Communications (INDIA), Pvt. Ltd. LB/5, Ansal Bhavan, 16, Kasturba Gandhi Marg, New Delhi.
	(iii)	M/s. Microwave Communications Ltd., 1202; Chiranjiv Tower, 43, Nehru Place, New Delhi - 110019
	(iv)	M/s. India Telecom. Telecom House, L-12 South Extension-II, New Delhi. 110049.
ıdras	· (i)	M/s. Mobile communications Ltd., 505, New Delhi House, 27, Barakhamba Road, New Delhi-110001
	(ii)	M/s. Modi Telecommunications Ltd., 18, Community Centre, New Friends colony, New Delhi - 65.
	(iii)	M/s. Telesistem (India) Pvt. Ltd., 44-B, Nariman Point, Bombay-400021
	(iv)	M/s. India Ťelecomp, Telecom House, L-12 South Extension-II, New Delhi 110049.

3737. SHRI AMAR ROYPRADHAN : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) the prescribed time limit for telephone installing authority to provide telephone connections to such consumers whose names are recommended by M.P.s and the time taken in installation after the sanction is accorded by sanctioning authorities:
- (b) the time normally taken by the authorities in sanctioning the telephone connection after receipt of request from M.Ps.;
- (c) whether the time schedule laid down for above purposes is strictly followed; and
- (d) if so, to what extent and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Sir, telephone connections against MPs quota are to be provided within 30 days from the date of sanction order subject to technical feasibility and observance of departmental formalities. The time taken for installation will depend on following factors.

- whether any further clarification is to be sought from the applicant in respect of registration details.
- whether spare capacity exists in the exchange from where the connection is to be given.

whether there is difficulty in connecting the premises where telephone is to be provided to the exchange due to shortage of cable pairs.

- (b) Recommendations received from MPs are processed on top priority for issuing the necessary sanction.
- (c) and (d) The prescribed time limit is adhered to in almost all releasable cases where formalities have been complied with.

Aluminium Exports and Bauxite Deposits

3738. DR. K.V.R. CHOWDARY: Will the Minister of MINES be pleased to state:

- (a) the quantity of aluminium exported during 1991-92, 1992-93 and 1993-94; and
- (b) the foreign exchange earned therefrom?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) As per information given by the primary producers of the Aluminium namely, National Aluminium Company Limited (NALCO), Bharat Aluminium Company Limited (BALCO), Indian Aluminium Company Limited (INDAL) and Hindalco Industries Limited (HINDALCO), the quantity of Aluminium metal and semis exported and foreign exchange earned thereon during the year 1991-92; 1992-93 and 1993-94 is given below:

	,	1991-92	1992	2-93	1993-5	94 (Prov.)
	Quantity Exported (tonnes)	Foreign Exchange earned (Rs./crores,	Quantity Exported (tonnes)	Foreign Exchange earned (Rs./crores	e Exported (tonnes)	-
NALCO	61117 [.]	213.67	85771	328.47	60050	229.91
BALCO	273	1.79	189.5	1.0574	28	0.1562
INDAL	4200	23.40	6700	82.40	9200	51.50
HINDALCO	7281.052	23.97	20433.198	76.62	12215.056	45.97
Total	72871.052	262.83	113093.698	488.5474	31493.056	327.5362

Budgetary Allocation to Ports

budgetary support in the budget proposals for 1994-95; and

3739. SHRI SULTAN SALAHUDDIN OWAISI:

SHRI BOLLA BULLI RAMAIAH:

(b) if so, the details thereof?

Will the Minister of SURFACE TRANS-PORT be pleased to state :

(a) whether the ports have been given

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir. The budgetary support given to Major Ports during 1994-95 is as under:-

S.No.	Name of Port	Budgetary Support
		during 1994-95
		(Rupees in crores)
1.	Calcutta	40.00
2.	Bombay	50.00
3.	J.L. Nehru	30.00
4.	Madras	50.00
5.	Cochin	50.00
6.	Vizag	40.00

S.No.	Name of Port	Budgetary Support during 1994-95 (Rupees in crores)
7.	Kandla	30.00
8.	Mormugao	30.00
9.	Paradip	40.00
10.	New Mangalore	40.00
11.	Tuticorin	19.50
	Total Major Ports	419.50

Pak-Islamic Bias to Kashmir Issue

SHRI GURUDAS KAMAT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan is giving Kashmir a Pan Islamic côlour:
 - (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Pakistan is attempting to internationalise the Jammu and Kashmir issue and to give it a religious bias.

(c) Government have and will continue to take all measures to project to the international community the facts regarding the situation in Jammu and Kashmir in the correct perspective.

ASEAN Meeting

3741. SHRI CHITTA BASU: SHRI BIJOY KRISHNA HANDIQUE .

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether any meeting of India-ASEAN Joint Sectoral Committee was held in Indonesia recently: and
- (b) if so, the outcome thereof, with particular reference to the prospects of export and investment potentials in the ASEAN trade block for India?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) The ASEAN - India sectoral dialogue was given a substantive content with the first meeting of the ASEAN-India Joint Sectoral Cooperation Committee (AIJSCC) held at Bali (Indonesia) on 6-8 January 1994.

SHEELA

The AIJSCC recognised the mutual benefits of intensified cooperation between India and the ASEAN initially in the areas of Trade, Investment, Tourism and Science and Technology. It decided to set up required institutional structures to facilitate cooperation in these areas particularly to dentify the mechanisms and modalities of increasing trade and investment.

Lifting of Visa Restriction for Tourists

3742. PROF. M. KAMSON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government propose to lift visa restrictions for some countries in order to encourage Tourism industry of country;
- (b) if so, the details thereof including names of countries being considered and the steps taken by the Government in this regard;
- (c) whether any estimation of earning of foreign exchange has since been made in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) The foreign exchange earning from Tourism during 1993 is estimated at 3s. 4251 crores.

[Translation]

Multinationals in the Cold Drink Industry

3743. SHRI PREM CHAND RAM: SHRI CHINMAYANAND SWAMI:

> SHRIMATI GAUTAM:

Will the Minister of FOOD PROCESS-ING INDUSTRIES be pleased to state :

- (a) the names of the multinationals who have entered the soft drink industry;
- (b) the terms and conditions to which these companies have agreed to;
- (c) whether these terms and conditions are contrary to the interests of the Indian cold drink manufacturers;
- (d) whether Pepsi cola has fulfilled all the terms and conditions agreed to with the Government before the issue of licence to it:
 - (e) if not, the details therefor; and
- (f) the capital investment to be made by the Pepsi cola company in its bottling plants and agro based processing units?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) and (b) M/s Pepsi Foods Ltd. and M/s Britco Foods Company Private Ltd. have been granted approval for the manufacture of soft drink concentrate on the following terms and conditions:

M/s Pepsi Foods Ltd.

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M/s Pepsi Foods Ltd. were granted foreign collaboration approval/letter of intent subject to certain conditions. Subsequently the Company requested for amendment of some of these conditions. The request for modification of conditions has been approved by the Govt. in keeping with its general liberalised Industrial Policy and in tune with the permission granted to other companies engaged in similar industrial activity. As per the present approval, the company has projected to export products worth at least Rs. 400 crores over a ten year period. Further, export to import ratio shall all along be maintained at 3:1.

M/s Britco Foods Company Private

Government has approved the proposal from M/s Coca Cola South Asia Holdings Inc. USA (since transferred in the name of M/s Britco Foods Company Private Ltd. Bombay) for the manufacture of beverage bases and essences. The Company will have 100% foreigh equity amounting to Rs. 60 crores by itself or through its subsidiaries/ associate companies. The company will maintain an export-import ratio of 3:1. There will be dividend balancing for seven years from the date of commencement of production and this will be over and above the 3:1 export import ratio separately stipulated. The Company offered to make the following commitments which have been noted:-

- (i) Company does not envisage any payment of technical licence fees payment for the use of patents, royalties, training fees or any other consultancy, lumpsum payment.
- (ii) The projected imports of essential flavouring essences is Rs. 78

crores in the first seven years.

- (iii) The estimated inflow of foreign exchange by exports is Rs. 234 crores over the first seven years.
- (iv) No dividend remittance for the first seven years.
- (c) No, Sir. The foreign companies have to compete with the existing manufacturers in the country.
- (d) No condition was imposed before the issue of the licence.
 - (e) Does not arise.
- (f) The approved capital investment to be made by Pepsico Inc. is upto US \$ 95 million in the proposed holding company which will be engaged in the following activities:-
 - (a) Promotion of new export projects.
- (b) Promotion of new joint ventures in export activities.
- (c) Investment in Food Processing Industries.
- (d) Investment in backward linkages with farmers by any of the companies of Pepsico Inc. in India.
- (e) Investments in beverage business manufacturing, marketing and distribution.
- (f) Investments in information technology and financial services.
- (g) Investments in technology upgradation.

[English]

SHRI SUSHIL CHANDRA VARMA:

Deep Sea Fishing

3744. SHRI N. DENNIS: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the total number of licences issued for the operation of deep sea fishing vessels in the country;
- (b) the criteria adopted to issue licences: and
- (c) whether the interests of traditional fishermen are considered when issuing these licences?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Since the inception of this Ministry, 45 companies have been permitted to acquire/operate deep sea fishing vessels under various schemes, viz., 100% EOU, indigenous construction, import, joint ventures, leasing and test fishing etc.

- (b) Only resource specific vessels namely tuna vessels, stem trawlers, Squidjiggers etc. were allowed, for exploiting nonshrimp resources.
- (c) Operation of deep sea fishing vessels is allowed only beyond the area of operation of traditional fisherman i.e. beyond 12 nautical miles from the shore.

Coal Shortage in Thermal Power Plants in Gujarat

3745. SHRI CHHITUBHAI GAMIT : SHRI CHHEDI PASWAN : SHRI PREM CHAND RAM : SHRI PRAKASH V. PATIL : Will the Minister of POWER be pleased to state :

- (a) whether managements of Thermal Power Plants in the country have drawn the attention of his Ministry to the supply of sub-standard coal which leads to more discharge of waste ash than the standard coal;
- (b) if so, the percentage of waste ash discharged by power plants pertonne standard coal;
- (c) the steps taken by the Government to ensure the supply of standard coal to thermal power plants;
- (d) the total land has been covered under this waste ash in various power plants;and
- (e) the steps taken by the Government to minimise and shortage due to such ash dumping?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) There are/have been complaints of receiving lower grade of coal than the design grade coal by Power Stations. The concept of standard coal is not used in the thermal power plant industry.

- (b) The coal supplied in India for power generation has an ash content which varies from 35 to 49%.
- (c) Department of Coal is required to coordinate with Coal India Ltd. and to take appropriate steps to minimise the problem of the variation in the quality of coal from different coal mines. Coal supply contracts

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are being evolved to have a better control on coal quality in future.

- (d) The land covered for ash disposal will depend upon the capacity of the power plant, ash content and the number of years of operation and varies from station to station.
- (e) The Government is aware of the problems of land coverage which may result due to dumping of ash from thermal power stations. Appreicable amount of developmental work has been carried out to find variety of uses for the ash which includes reclamation of waste land, as a constituent of cement, building and road material, back filling of abandoned mines and as a fertilizer etc.

Kidnapping of Indian Fishermen off Coast of Gujarat

3746. SHRI CHANDRESH PATEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government have received a number of complaints from Members of Parliament and others in connection with kidnapping and arrest of fishermen by persons from Pakistan from the sea coast of various parts of Gujarat particularly from Jamnagar and Kutch districts;
- (b) if so, the details of such complaints received during each of the last three years;
- (c) the number of fishermen and boats, and vessels taken away and kept in Pakistani Jails during each of the last three years;
- (d) concrete steps taken by the Government for their early release; and
 - (e) the number of persons and boats

released so far till date as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Government have received a number of communications from Members of Parliament and others in connection with the apprehension of Indian fishermen by Pakistani authorities off the coast of Gujarat. A total of 19 such communications, 1 in 1991, 12 in 1992, 4 in 1993 and 2 in 1994 have been received seeking measures to secure the release and repatriation of Indian fishermen under detention in Pakistan.

- (c) A total of 211 Indian fishermen and 32 fishing vessels were apprehended by Pakistan since 1991. 41 fishermen and 5 fishing vessels were apprehended in 1991, 67 fishermen and 11 fishing vessels in 1992 and 103 fishermen and 16 fishing vessels in 1993.
- (d) and (e) Government have, in receipt of information regarding apprehension of Indian fishermen and fishing vessels by Pakistani authorities taken up the issue of the early release and repatriation of the detained fishermen. Out of the total of 211 fishermen and 32 fishing vessels apprehended by Pakistani authorities since 1991, 128 fishermen and 19 fishing vessels have been released till date.

Indian Drinks in US Market

- 3747. SHRI RAM KAPSE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether five Indian made flavours of tropical fruit drinks, distributed by a U.S. company (Pure and Natural incorporated) have hit the U.S. Market;

- (b) if so, the details thereof; and
- (c) the foreign exchange earned in the transaction?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) Yes. Sir.

(b) and (c) M/s. Pepsi Foods has exported mango, pineapple, gauva, tropical and other mixed fruit drinks valued at about US \$ 7,30,000 till early April, 1994 which is distributed in US by M/s. Pure and Natural Incorporated.

Kolar Gold Fields

3748. SHRI M.G. REDDY: SHRI SUSHIL CHANDRA VARMA:

Will the Minister of MINES be pleased to state:

(a) whether Kolar Gold Fields (K.G.F.) procures ore from the Chiqurugunta and

Bisanatham Gold Mines of Andhra Pradesh:

- (b) if so, the details thereof;
- (c) the total amount spent on transportation of the ores; and
- (d) the rehabilitation schemes proposed by the Government for the K.G.F. employees, in view of the persistent losses being incurred by the Kolar Gold Fields?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) Yes, Sir.

- (b) and (c) The total quantity of ore transported from Chigargunta and Bisanathammines to Kolar Gold Fields (KGF) mills and the cost incurred thereon by Bharat Gold Mines Ltd. (BGML) during the past three years is given below:
- (d) The matter of rehabilitation of this Company is under consideration of Board for Industrial and Financial Reconstruction (BIFR).

Written Answers

425 Writ

(Ore in Tonnes) (Cost in Rs/lakhs)

Name of	1990-91		1991-92		1992-93	
Mine	Ore	Cost	Ore	Cost	Ore	Cost
	trans-	incurred	trans-	incurred	trans-	incurred
	ported		ported		ported	
Chigargur ta	52136	35.84	48030	26.15	48730	35.13
Bisanatham	3299	0.14	5509	0.23	9566	0.29

Post Office Buildings

3749. SHRIP.KUMARASAMY:Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of post offices in Tamil Nadu functioning in rented buildings;
- (b) the total amount being paid per month as rent of those buildings;
- (c) whether there is any proposal to construct Government buildings for such post offices; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) There are 2674 Post Offices in Tamil Nadu functioning in rented buildings.

- (b) The total amount being paid as rent for the rented buildings is Rs. 14,80,000 per month approximately.
 - (c) Yes, Sir.
- (d) Construction of departmental buildings for 110 post offices functioning in rented buildings has been approved.

Equity Base of SAIL

3750. SHRI S.M. LALJAN BASHA: Will the Minister of STEEL be pleased to state:

- (a) whether Steel Authority of India Limited has sought permission to reduce its equity base;
 - (b) if so, the reasons therefor;

- (c) whether a small equity base for SAIL would make it totally dependent on the open market for resources; and
- (d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

- (b) and (c) As SAIL has to finance around Rs. 15,000 crores worth of capital expenditure in the next few years without budgetary support from the Government, it will have to rely upon the capital markets to a greater extent, for raising the necessary resources. For successfully raising resources in the capital markets, it is necessary to provide a competitive rate of return to the prospective investors. For this, SAIL has to improve parameters such as dividend rate, net asset value of shares, etc. which is possible with restructuring of equity capital.
- (d) Ministry of Steel is appreciative of SAIL's concern in this regard though a final decision on the proposal will rest on consideration of all relevant factors.

Supply of F-16 Aircrafts to Pakistan

3751. SHRI SRIKANTA JENA :
SHRI MOHAN SINGH
(DEORIA):
SHRI MANORANJAN

BHAKTHA:

SHRI BARE LAL JATAV:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state :

(a) whether the Government are aware of the US move to supply F-16 fighter aircrafts

with nuclear weapon delivery system to Pakistan: and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) The US Government proposes to make a one time exception to the Pressler Amendment and transfer 38 F-16 aircraft and other military equipment to Pakistan in exchange for a verifiable capping of Pakistan's nuclear capabilities. Government have conveyed its grave concern about the proposal to the US Government highlighting the fact that it would undermine the Indo-Pak bilateral dialogue for confidence building and reduction of tension and oblige India to reappraise its defence capabilities.

[Translation]

National Highways in Uttar Pradesh

- 3752. SHRI CHINMAYANAND SWAML: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether certain works facilities relating to National Highways in Uttar Pradesh are being privatised;
- (b) if so, the details thereof and the names of the private parties to be entrusted with this job; and
- (c) the time by which this process is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) The Government has been contemplating to involve Private Sector including NRIs in construction, maintenance and operation of fee based facilities for bypasses, bridges and expressways on National Highways in various States including Uttar Pradesh, Since the broad modalities of this proposal have not yet been finalised, it is, therefor, too early to specify the position in respect of any State. including U.P.

[English]

Post Offices

SHRI ARJUN CHARAN SETHI: Will the Minister of COMMUNICA-TION be pleased to state:

- (a) the total number of ED Branch/Sub Post Offices opened in each State and Union Territory during 1994 till date;
- (b) the details of the criteria adopted for such sanction and commissioning; and
- (c) the details of the ED Branch and Sub Post Offices sanctioned to be opened in Orissa during 1994 alongwith the places selected for the purpose?
- THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION (SHRI SUKH RAM): (a) The total number of Ed Branch/Sub Post Offices opened in each Circle as on 31-3-94 is given in the statement- I attached.
- (b) The details of the criteria adopted for such sanction and commissioning are given the statement II attached.
- (c) The detail of the extra departmental branch post offices and sub post offices sanctioned with the name of the places thereof in respect of the State of Orissa are given in the statement III attached.

STATEMENT - I

Details of the number of extra departmental branch post offices/sub post offices opened in each circle from 1.1.94 to 31.3.94

S.No.	Name of Circle	Extra departmental De branch post offices	Departmental sub post offices
_	Andhra Pradesh	Ī	- ~
2	Assam	N.	Ī
က	Bihar	24	80
4	Delhi	Nii	LO.
2	Gujarat	ς	2
. 9	Haryana	ĪŽ	ιΩ
7	Himachal Pradesh	30	8
80	Jammu and Kashmir	ഹ	Nii
6	Karnataka	Nii	೮
10	Kerala	Nii	б
=	Maharashtra	7	4

•	433 Writte	n An	swers	3	ĊHA	AITRA	28, 19	916 (S	AKA)		Writte	n Answers	434
	Departmental sub post offices		o	m	က	9	ro.	4	13	છ	77		
	Extra departmental branch post offices			11	8	Z	ΞZ	2	41	21	152		
	Name of Circle		Madhya Pradesh	North East	Orissa	Punjab	Rajasthan	Tamil Nadu	Uttar Pradesh	West Bengal	Total		
	S.No.		12	13	14	15		17	18	19			

STATEMENT - II

CRITERIA/NORMS FIXED FOR OPEN-ING NEW POST OFFICES IN RURAL **AREAS**

1) Population

(a) In normal areas:-

> 3000 population in a group of villages (including the proposed post office villages).

(b) In hilly, tribal, desert and inaccessible areas:-

> 500 population in an individual village or 1000 population in a group of villages.

(ii Distance

(a) In normal areas:-

> The minimum distance from the nearest existing post office will be 3 kms.

(b) In hilly, tribal, desert and inaccessible areas:-

> The distance limit will be the same as above except that in hilly areas, the minimum distance limit can be relaxed by the Directorate in cases where such relaxation is warranted by special circumstances which should be clearly explained while submitting a proposal.

Anticipated income iii)

The minimum anticipated rev-(a)

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enue will be 33-1/3% of the cost.

(b) In hilly, tribal, desert and inaccessible areas:-

> The minimum anticipated income will be 15% of the cost.

CRITERIA/NORMS FIXED FOR **OPENING NEW POST OFFICES** IN URBAN AREAS

- Initially, the post office should be self-supporting but at the time of the first annual review, it should show 5% profit to be eligible for further retention.
- The minimum distance between ii) two post offices is now raised to 1.5 kms, in cities with a population of 20 lakhs and above and 2 kms. in other urban areas. No two delivery offices, however, should be closer than 5 kms. from each other. Further, a delivery post office should have a minimum of 7 postmen's beats.
- No extra departmental post offices will be opened in urban areas.
- iv) Heads of Circles will have powers to relax the distance condition in 10 % of the cases.
- In all cases, approval of Ministry of Finance is obtained.

PROJECT AREAS/INDUSTRIAL ESTATES AND TWONSHIPS/ SATELLITE TOWNSHIPS, OTH-ER AREAS OF DEVELOPMEN-TAL ACTIVITY PLAN

- i) The scheme will cover departmental sub offices set up in project areas, new industrial estates townships satellite colonies developed in periphery of cities/urban agglomerations and other similar developments which have come up in new areas in pursuance of the plan activities of States and Central Government Departments and agencies.
- The posts required for the opening of departmental sub offices under this scheme will be created at the approval of Secretary

- in the Ministry of Finance, Department of Expenditure.
- Only proposals in which the minimum anticipated work is 5 hours can be considered.
- iv) The permissible limits of loss will be Rs 2400/- (in normal rural areas) and Rs 4800/- (in hilly, backward and tribal areas) per sub office per annum.

In respect of commissioning of post offices, it depends upon availability of suitable accommodation and recruitment of EDAs.

DETAILS OF THE EXTRA DEPARTMENTAL BRANCH POST OFFICES AND SUB POST OFFICES SANCTIONED	

	WITH THE NAME OF THE	WITH THE NAME OF THE PLACES THEREOF IN ORISSA DURING 1993-94	A DURING 1993-94
S.No.	Name of extra departmental branch post office	S.No.	Name of extra departmental branch post office
 -	Arikili	26.	Nuagaon
,	Aunli	27.	Parchipada
æi.	Badabafal	28.	Pokari
	Badanuagaon	29.	Purujoda
2.	Baligorada	30.	Raghabpur
ć.	Birikote	31.	Raighati ·
	Barehipani	32.	Ranidumar
æ.	Begunia	33.	Salgaon
ď	Chatiguda	34.	Sankraposh
.0	Chiktamati	35.	Silitia
Ξ	Chipakhah	36.	Smilisani

S.No.	Name of extra departmental branch post office	S.No.	Name of extra departmental branch post office
12.	Chitala	37.	Sirei
13.	Dalabeda	38.	Sirmaska
4.	Dera	39.	. Soda Ari
15.	Jadichatar	40.	Tahar
16.	Kajuri	. 41.	Talsara
17.	Kalyanpur	42.	Tekangiri
18.	Kanderi		Name of sub post office
19.	Kumaripari	-	Boden
20.	Kumuli	6,	Deepsekha
21.	Daising	e.	Dumduma
22.	Majhipada	4.	Nemalo
23.	Maikandel		
24.	Marlanga		
2 5.	Nuadihi		

Co-Sponsoring of Pak resolution by Saudi Arabia

3754. SHRI MOHAN RAWLE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Saudi Arabia had become a co-sponsor of the Pakistani resolution in Geneva without it being the member of the United Nations Human Rights Commission; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA):

(a) and (b) The draft resolution was co sponsored by Saudi Arabia and Bosnia. The Government has expressed its disappointment to the countries concerned.

Ring Road Around Madras

3755. DR. SHRIMATI K.S. SOUNDARAM: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is any proposal to construct a ring road for linking the National Highways passing through Madras or surrounding Madras;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER):

(a) to (c): No, Sir, However, land acquisition for the proposal of Madras By-

pass connecting NH 45 and NH 4 is in progress.

Cochin Port Trust

3756. SHRI RAMESH CHENNITHALA. Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is any proposal to streamline the functioning of the Cochin Port Trust; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) There is no proposal, as such, under consideration of the Govt. to streamline the functioning of Cochin Port Trust.

(b) Does not arise.

Public Telephones in Dethi

- 3757. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether a large number of cases for installation of public telephones at the recommendations of M.P.s have been pending in office of the General Manager (East), Mahanagar Telephone Nigam Limited;
- (b) if so, the details of the cases pending for the last six months and the reasons therefor; and
- (c) the steps being taken for expediting the clearence of these cases

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI

SUKH RAM): (a) to (c) The required information is being collected and will be laid on the Table of the House.

Regional News Bulletins

- 3758. SHRI BASUDEB ACHARIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the Government propose to telecast regional news bulletins during noon and night on Doordarshan;
 - (b) if so, by when; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) No, Sir.

- (b) Does not arise.
- (c) On account of constraint of resources and manpower.

Inciting Communal feelings by Pak Soldiers in Somalia

3759. DR, KRUPASINDHU BHOI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government are aware that the Pakistani soldiers posted in Somalia are engaged in inciting communal feelings and blaming Indian soldiers posted there for the same: and
- (b) if so, the details thereof and the steps taken by the Government to foil the evil designs of Pakistan?

THE MINISTER OF STATE IN THE

MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) The Government have received reports that Pakistani soldiers in Somalia are engaged in inciting communal feelings and blaming Indian soldiers posted there for the same. This has been brought to the attention of appropriate authorities in the UN with the request to take necessary action to put a stop to such activities.

World Bank Assistance for National Highways

3760. DR.ASIM BALA: will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the World Bank has funded the construction of National Highways in the country:
- (b) if so, the terms and conditions for such funding:
- (c) the names of the States taking up this project; and
- (d) the terms of reference for those State which are interested in these projects?

THE MINISTER OF STATE OF THE MINISTRYOF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) Yes, sir, In June, 1992, an agreement for loan assistance of US \$ 306 Million was signed with the World Bank of National Highways in then States of Punjab, Haryana, Orissa, Madhya Pradesh, Maharshtra and West Bengal. the closing date of the loan is 30.6.2001 and principal amount is to be repaid in the period commencing from September, 1997 to March 1, 2012. The credit portion is to be repaid in the period commencing from September. 2002 and ending March 1, 2027.

(d) The project proposals received from the States for development of State Roads are forwarded to the World Bank Authorities through Ministry of Finance and the viability of the projects is considered by the Appraisal Mission of the Bank for acceptance and loan assistance.

[Translation]

Programmes On Doordarshan

3761. SHRIMATI SHEELA GAUTAM: SHRI RAJESH KUMAR:

Will be Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of the category 'A' programmes which have been telecast under the category 'B' programmes during the last three years:
- (b) whether the Doordarshan had incurred huge loss on account of this:
- (c) if so, the details and reasons therefor; and
- (d) the reaction of the Government thereto and the directive measures taken to check the recurrence of such irregularities?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO):
(a) to (d) The information is being collected and will be laid on the Table of the House.

[English]

Pak Aid To Terrorism In India

3762. SHR1 BOLLA BULLI RAMAIAH: DR. D. VENKATESWARA RAO ;

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to the news item captioned "Pakistan had camps for terrorists-Ex. CIA official" appeared in the "Hindustan Times" dated Feb. 14.1994:
- (b) if so, the details thereof and the reaction of the Government thereto:
- (c) whether it has been reported that Pakistan had set up camps in its territory to train terrorists for operations in Punjab and J & K: and
- (d) the steps taken/being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (d) Government have seen the report in Hindustan Times of 14 February 1994 regarding the existence of training camps in Pakistan for the terrorists of J&K and Punjab. Government are aware that Pakistanls support to subversion and terrorism directed against in India includes the imparting of training to militants in camps existing in Pakistan. Government have strongly urged Pakistan on several occasions and at all levels to stop its support to subversion and terrorism. Government have also apprised the international community if the dangers inherent in the support extended by Pakistan to terrorism. Government are firmly resolved to take all necessary measures to counter Pakistan's support to terrorism and to safeguard the unity and integrity of the nation.

[English]

[Translation]

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Linkage of Tehsil Headquarters with Doordarshan Relay Centres

3763. SHRI BHERU LALA MEENA: Will the Minister of INFORMATION BROADCASTING be pleased to state:

- (a) the policy followed to link the Tehsil headquarters with Doordarshan relay centres in Rajasthan:
- (b) the time by which Tehsils in Udaipur district are likely to be linked with the Doordarshan Relay Centres:
- (c) whether the Government have also formulated any policy to link the remote adivasi and hilly areas with the Doordarshan; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGH DEO):
(a) and (b) Whereas, Satellite signals of Doordarshan are available in all parts of the country, terrestrial TV coverage including Udaipur district is being carried out in a phased manner depending upon availability of resources for the purpose.

(c) and (d) Yes, Sir. It is the endeavour of Doordarshan to provide terrestrical TV coverage to hilly remote and tribal areas as expeditiously as possible, 210 TV transmitters of varying powers are under implementation/envisaged to be set up in the country.

Indian Citizens in Enclaves in Bangladesh

3764. SHRI SHIVLAL NAGJIBHAI VENKARIA: SHRI AMAR ROY PRADHAN:

Will the Minister of EXTERNAL AF-FAIRS be pleased to the state:

- (a) the taken and the progress made in regard to the exchange of enclaves between India and bangladesh:
- (b) whether more than one lakh Indian citizens in Indian enclaves in Bangladesh are living without any facilities such as law and order, administration, education, healthcare, panchayats, Parliament or assembly elections, voting rights, etc: and
- (c) if so, the details thereof and the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA]: (a) Government reiterates commitment to the full implementation of the provisions of the Indo-Bangladesh Land Boundary Agreement. 1974. The question of exchange of enclave between India and Bangladesh is under consideration.

(b) Government have no reliable figures of population in these enclaves which are not effectively under our administrative control. The facilities such as law and order, administration, education, health care etc will be provided to the inhabitants of these enclaves by the Bangladesh administration in the long terms.

(c) According to the provisions of the 1974 Agreement, the exchangeable enclaves of India are to be absorbed into Bangladesh and the exchangeable enclaves of Bangladesh into India, without any claim of compensation. Efforts are underway to expedite progress on this matter.

Cultural Delegation To Myanmar

3765. SHRI ,RAM PRASAD SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government have received any proposals for sending cultural delegation to Myanmar:
 - (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (c) Yes Sir, the Indian Council for Cultural Relations (ICCR) has received a proposal from the Embassy of India, Yangon for sending a folk dance/music group to Myanmar. The Myanmar authorities have since informed our Ambassador that they would revert back on the subject of hosting a cultural troupe from India. A formal response is still awaited from the Myanmar authorities. On receipt of a positive response from Myanmar, ICCR will implement the proposal received from the Embassy of India, Yangon.

[Translation]

Widening of N.H.-8

3766. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is any proposal to make the National Highway No. 8 from Delhi to Jaipur and Jaipur to Ajmer a four lane highway:
- (b) ifso, the amount spent thereon, so far out of total sanctioned amount:
- (c) the extent of work completed so far:
- (d) whether the Government propose to plant fruit bearing and shady trees on both sides of these roads:
- (e) if so, the time by which this work is likely to start thereon: and
- (f) the arrangements likely to be made by for the maintenance of four lane road?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) There is proposal to make National Highway no.8 from Delhi to Jaipur a four-lane highway. Four-laying of Jaipur-Ajmer Section is not included in the Eighth Five Year Plan.

- (b) and (c) Out of the sanctioned amount of Rs.102.12 crore for four-laying Kotputli-jaipur Section, an amount of Rs.31.57 crore has been spent so far. Work has been completed in a length of 15 km. and is in hand for the remaining 71 km.
 - (d) No, Sir.
 - (e) Does not arise.
- (f) The four lane road would be maintained from the funds allocated for maintenance and repair for National Highways in the States.

Post Tax Return

3767. SHRI SOBHANA-DREESWARA RAO VADDE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telecom Commission has proposed to the Finance Ministry a 16 percent assured post tax return on equity and a 10 year tax holiday for investors:
 - (b) if so, the details thereof:
- (c) whether the Government has agreed to these recommendations: and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) Proposals for 16% assured post tax return on equity and 5-year tax holiday for investors were considered but the idea has been dropped.

(c) and (d) Do not arisen in view of (a) and (b) above.

[Translation]

Out of Turn Telephone Connections in M.P.

3768. SHRI BHEEM SINGH PATEL: Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) the total number of telephone connections provided out of turn in Madhya Pradesh during the last three years: and
 - (b) the category-wise details thereof?

THE MINISTER OF STATE AT THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Sir, 2610 telephone connections were provided on out of turn basis during the last three years.

(b) All the telephone connections provided were under General category except one under Special category.

[English]

At and T Factory in Bangalore

3769. DR. RAJAGOPALAN SRIDHARAN: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether any switching factory is being set up in Bangaiore by M/s AT and T;and
- (b) if so, the details thereof with its production capacity?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Government have not received any intimation in this regard.

(b) Does not arise in view of (a) above.

Moscow Declaration

3770. SHRI MANORANJAN
BHAKTA:
SHRI BABU HARI CHAURE:
DR. Y.S. RAJASEKHAR
REDDY:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state :

(a) whether Russia and the United States have jointly proposed an Internation-

al convention to end the production of plutonium and other fissile material in the Moscow declaration of January, 1994;

- (b) if so, the details thereof and the views expressed by the Government in this regard;
- (c) whether in joint statement made by them India has been identified on one among countries posing proliferation of nuclear weapons; and
- (d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) The Presidents of the United States of America and the Russian Federation jointly issued the Moscow Declaration on 14 January 1994 which interalia stated that the two Presidents reiterated their support for a cutoff of production of fissile materials for weapons. This proposal is a reiteration of the consensus resolution in the 47th session of the United Nations General Assembly calling for a universal and non-discriminatory Convention for the Cut Off of Fissile Materials for Nuclear Weapons and other explosive devices, which was co-sponsored by 26 countries including USA and India.

(c) and (d) In the Moscow Declaration, the two Presidents made a joint statement on non-proliferation of weapons of mass destruction and their means of delivery in which they urged all countries to accede to the NPT. Both leaders also sought to support efforts to reach agreement on the establishment of a multilateral forum to consider measures in the field of arms control in

non-proliferation that could strengthen security in South Asia. They called on India and Pakistan to join in the negotiation of and become original signatories to the treaty banning nuclear weapons test explosions and the proposed convention to ban production of fissile materials for nuclear explosives and to refrain from deploying ballistic missiles capable of delivering weapons of mass destruction to each others territories. India believes that the declaration and its appeal echoed the objectives outlined in the Action Plan presented by India at the Third Special Session of the UN General Assembly devoted to disarmament in May/June 1988. Government hopes that the objectives of the comprehensive test ban, and initially controlling the production and dissemination of fissile material and ultimately banning its production, should be pursued expeditiously within a specific time frame applicable to all members of the international community. India cannot sign the NPT in its present form because of its discriminatory characteristics. India has called for new international consensus on nuclear nonproliferation.

[Translation]

Power Projects of U.P. and Bihar

3771. SHRI ARJUN SINGH YADAV: SHRI TEJ NARAYAN SINGH:

Will the Minister of POWER be pleased to state :

(a) the names of ongoing power projects in Uttar Pradesh and Bihar and the estimated power generation capacity thereof;

- (b) the target fixed for completion of those projects and the allocation made for each power project; and
- (c) the progress made in this regard so far?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI P.V. RANGAYYA,NAIDU): (a) to (c) Details are given in the Statement enclosed.

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STATEMENT

1	SANCTIONED/ONGOIN Project Name	JG HYDRO-E Capacity	LECTRIC PROJE	ECTS UNDE	CTS UNDER IMPLEMENTATIC Comning. sch. Funds allocation	SANCTIONED/ONGOING HYDRO-ELECTRIC PROJECTS UNDER IMPLEMENTATION IN UTTAR PRADESH t Name Capacity Estimated cost Comning sch. Funds allocation Status
			(Rs. crores) Original cost Latest cost	Original latest	(Hs. crores) 8th plan 1994-95 (WKGP)	
1	Sanctioned/Ongoing Schemes					
	CENTRAL SECTOR					
	Dhauliganga (NHPC)	4x70 = 280 MW	601.99 854.79	1998-99 2000-01	400 39	Infrastructure works and preconstruction investigation are in progress. the project is suffering from funds constraint.
	JOINT SECTOR					
	Tehri St. I	4x250 = 1000 MW	197.2 for (4x150 MW) 2815.0 for (4x250 MW)	1997.99	288.00	Aid/loan from erstwhile Soviet Union has been cancelled. This project is now proposed to be executed through domestic funding. The project is suffering from funds constraints, rehabilitation of oustees and ban on blasting by the Govt.
l	Rajghat (UP/MP) Lalitpur	3x15 = 45	37.47 102.88	1995-96 1995-97	87.84 50	All civil works have been awarded and are in progress. The penstock have been

n Status	erected. Power house pit has been excavated. Offer for erection/ commissioning of generating units from BHEL, Nagpur is under finalisation.		All the major civil works have been awarded and are in progress. The project works are badly suffering due to funds constraint/inadequate out lays.	The project was funded by the World Bank. The WB Loan was cancelled due to failure of UPSEB to ensure 3% rate of return. The project authorities are considering execution of this project through private participation.	All major civil works have been awarded. For Lakhwar dam complex (3x100 MW) river diversion works
Commng. sch.Funds allocation (Rs. crores) Original 8th plan latest 1994-95 (WKGP)			370 52.70	500 Nii	450
Commng. Original			1989-90 1998-99	1991.92 1996-98 on 28.8.92 9th Plan	1989-90
Estimated cost (Rs. crores) Original cost Latest cost			82.73 for 3x52 MW ë14.28	144.18 (for 200 MW 372.32 (For 330 MW 592.45	140.97
Capacity			4x76 340 MW	6x55 = 330 MW	3×100+2× 60 = 420 MW
Project Name		STATE SECTOR	Maneri Bhali-II	Srinagar	Lakhwar Vyasi
SS. No.			4.	ю	ý.

Status	have been completed and civil works of dam, power house, cavern and tail race tunnef are in progress.	All the civil and electrical works are in progress. All the TG equipment to be supplied by April 94. About 70% works (head works and desilting basin completed. Power channel is nearly complete.
sch.Funds allocation (Rs. crores) 8th plan 1994-95 (WKGP)	hav wo and	6.72 All 4 are to b 70° 70° bas
Commng. sch.Fu (Rs. Original 8t latest 1994-5		993-94
Estimated cost Commng. sch.Funds allocation (Rs. crores) (Rs. crores) Original cost Original 8th plan Latest cost latest 1994-95 (WKGP)		7.47
Capacity E		2x3=6 MW
Project Name		Sobla
SI. No.		۲.

STATUS OF SANSTIONED/ ONGOING HYDRO-ELECTRIC PROJECTS IN BIHAR

Com. Sch. Orginal/ as	The construction of North Koel dam has almost been completed by Irrigation Deptt. Govt. of Bihar. Opening for penstocks have been left. Under sluices & spillway gates are to be erected. Intake structure has been completed by HSCL. Penstock & PH excavation has been completed. 68% PH concreting, 90% funnel boring & 90% TRC excacxation completed. 50% penstock fabrication completed. Major supplies of TG sets received at site from BHEL. ECT crane received. Work of erection of E&M equipments has been awarded to M/s. Bombay Subarban, Bombay.	1987-88 Loan assistance of 1.63 Billion Yen under CECF credit for the 1994-55 project has been received. All civil works have almost been completed. All the generating & auxiliary equipments except colling water system received at site.	1989-90 Civil works of PH has been completed. 1994-95 Civil works of power channel is under progress. TRC and DLR bridge has been completed.	1990-91 Land has been acquired power house 1995-96 excavation has been completed. Civil works of PH awarded & works are in progress. Penstocks have been installed. Order for TG sets has been Placed on BHEL.
Sanc. Cost Latest Cost (Rs. Cr.)	21.94 37.59	17.40	6.26 15.89	12.96 23.54
Installed Capacity . (MW)	2×12 = 24	3x5=15	nal 2x: 65=3.3	2x4=8
Project Name/ Sanc. Date	North 10.3.84	Eastern Gandak 9.6.83	Sone Eastern Canal 30.6.84	Chandil 14.4.87
SI. No.) 	οi	တ်	4

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Status	The project authorities have filled	requisition to acquire about 15253 Ha. of land. Proceedings to acquire about 1309 Ha. of land are in final stage. Ministry of Environment & Forest has approved 865 Ha. of forest land diversion to the project in 1994-95. Hydro logical date collection and construction material surveys are being done at site. Major construction activities would start only after receipt of funds by the project authorities.
Com. Sch. Orginal/ as	1998.2000	
Sanc. Cost Latest Cost (Rs. Cr.)	1338.81	
Installed Capacity (MW)	OR 4x172.5+1x20 = 710	
SI. Project Name/ No. Sanc. Date	CENTRAL SECTOR Koel Karo	
SI. No.		

AT PRESENT THE FOLLOWING THERMAL POWER PROJECTS ARE UNDER EXECUTION IN THE STATES OF UTTAR PRADESH AND BIHAR

Willen Answers		OHAHHA 20, 19	IO (OANA)	VV11	illen Answers 470
Status		Unit - 5: Boiler Hyd. test was completed on 30.7.93; and Boiler light up is expected on 5/94.	Commissioning schedule is uncertain as works are at standstill due to non-availability of funds.		Unit - 2: Hyd. test is expected by 5/94. Main T.G. erection stated in 10/92 and turbine box-up expected by 5/94.
Expected Commissioning Schedule		Unit - 4 - 7/93 Unit - 5 - 1194-95			Unit - 1-4-/94 Unit - 2 - 1995-96
Proposed/ Recommended Outlay (Rs. in crores)		442	35		*146
Capacity (MW)		1000	110		2×210
Name of the Project/Unit	UTTAR PRADESH	Anpara 2 B' Unit 4 & 5	Tanda Unit - 4	BIHAR	Tenughat St. I (Unit 1 & 2)
SI. No.			ર્લ		÷

	Orders for main plant and equipment is yet to be placed; Commissioning schedule cannot be anticipated.		Unit-3: Main T.G. erection commenced in 6/93 and box was expected by 12/94. Delay in supplies of balance material from erstwhile supplier of Unit - 4: T.G. erection is expected to be commenced by 7/94
Status	Orders f plant an is yet to Commis cannot t		Unit-3: Main T.C erection comme in 6/93 and box was expected b Delay in supplie of balance mate from erstwhile supplier of Unit - 4: T.G. er is expected to b commenced by
Expected Commissioning Schedule			Unit - 3 - 199495 Unit - 4 - 1995-96 y
Proposed/ Recommended Outlay (Rs. in crores)	*1.00		*123.49
Capacity (MW)	3×210		2 x 2 10
St. No. Name of the Project/Unit	Tenughat St. II (Unit 3, 4 & 5)	CENTRAL SECTOR	Kahalgaon STPP (Unit 3 & 4)
Sl.:No.	ςi		÷

Film and TV Institute at Calcutta

3772. SHRI RUPCHAND PAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether any target date has been fixed for the completion of the proposed Satyajit Ray Film and Television Institute at Calcutta:
- (b) whether any agency has been entrusted with the monitoring of the above project : and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO) :(a) and (b) Yes, Sir.

(c) The project is envisaged to be completed in the financial year 1996-97. The Civil Construction Wing of this Ministry has been entrusted the execution of the project, with which is monitored by the Ministry regularly.

Cooperation with France to Combat Terrorism

SHRIMATI 3773. DIPIKA Η. TOPIWALA: SHRI MAHESH KANODIA:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

- (a) whether France has sent any proposal for Co-operation with India to Combat terrorism : and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) India and France are currently considering a proposal for bilateral cooperation to combat terrorism with in the context of an Extradition Agreement and an Agreement on Mutual legal Assistance in Criminal matters. France has also agreed to hold discussions with India at the official level on cooperation against terrorism, drug trafficking and organised crime.

Hike in Advertisement Rates by Doordarshan

3774. SHRI SHRAVAN KUMAR PATEL: will the Minister of INFORMA-TION AND BROADCASTING be pleased to state :

- (a) whether Doordarshan has hiked the air time cost for the popular film based programmes to accommodate more advertisements:
- (b) if so, the details thereof and the factor that necessitated these changes':
- (c) whether the producers have reacted to such decisions : and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGH DEO) : (a) and (b) The rate structure of commercial advertising on Doordarshan has been rationalised w.e.f. 21.3.1994 with the objective of making sponsorship of programmes cost effective and spot buys more attractive. In the process, some rates have been revised both upward and downward while in case of film based programmes sponsorship has been abolished and commercial breaks introduced.

(c) No, Sir.

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- (b) Details are given in the enclosed statement.
- (d) Does not arise.

Electronic Machines in M.P.

3775. DR. LAXMINARAYAN PANDEYA: will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether any new electronic machines are likely to be installed in telephone exchanges of Madhya Pradesh particularly in Mandsaur :
 - (b) if so, the details thereof:
- (c) whether any land had been acguired in Mandsaur during 1992 for construction of new exchange buildings:
- (d) if so, the details thereof and the funds allocated for this purpose: and
- (e) the time by which the construction of such buildings and installation of machinery are likely to be completed in the state?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(c) Yes, Sir.

- Area of land acquired is (d) (i) one Acre at a cost of Rs. 22 41 lakhs on 25 8 92
 - (ii) Location near Head Post Office at Mandasaur.
 - Fund for construction of (iii) building allocated: Rs 24.96 lakhs.
- (e) Building of Mandasaur is (i) expected to be completed by September, 1996 and installation of telephone exchange is likely to be completed during 1996-97.
 - (ii) Small and Medium capacity exchanges would be installed depending upon ten minimum registered paid demands at a place. These exchanges would be mostly housed in rented buildings.

STATEMENT

Details of new Telephone Exchange likely to be installed in Madhya Pradesh during 1994-95.

S.No.	Name of Exchange	Capacity(Lines)	
	E-10 B		
1.	Indore	10,000	
2.	Bhopal	8,000	

• •	*********	,	010 (0/1101)	William Tillowers 470
-	S.No.	Name of Exchange	Capacity(Li	nes)
		NEW TECHNOLOGY		
	1.	Bhopal	10,000	OCB 283
	2.	Indore	10,000	Siemens
	3.	Indore	10,000	Siemens
		C-DOT MAX		
	1.	Guna	2,000	
	2	Rajnandgacn	2,000	
	3.	Rewa	2,500	
	4.	Satna	3,500	
	5.	Burhanpur	3,500	
	6.	Korba	2,000	
	7.	Mandsaur	2,500	(to be commissioned during 1996-97)

Note: Buildings are existing at all locations except at Mandsaur.

SMALL & MEDIUM CAPACITY **EXCHANGES**

250 Nos.

Subject to availability of 10 paid registered demand at each of these places.

Development of Exchanges in Kerala

PROF. P.J. KURIEN: will the 3776. Minister of COMMUNICATIONS be pleased to state:

(a) whether the development work of Telephone Exchanges in Kerala particularly in Pathanamthitta and Alleppey districts has been undertaken, if so, the details thereof:

- (b) the time by which it is likely to be completed:
- (c) the backlog of telephone applications in these districts: and
- (d) the progress made so far in clearing the backlog?

THE MINISTER OF STATE OF THE

MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir. The Telephone Development programme of Pathanamthitta and Alleppey districts for 94-95 is given in he attached statement

Pathanamithitta:

Alleppey 17575.

(b) The expansions are likely to be completed before 31.3.95 subject to availavility of resource.

(d) Net telephone connections provided during 93-94 in two districts is given below:

1. Pathanamithitta:

nection as on 31.3.94

2658.

—— 16029.

(c) The waiting list for telephone con-

2. Alleppey

2805.

STATEMENT

Pathanamthitta SSA/district

EXPANSION PROGRAMME DURING 1994-95.

	·		
1.	Kumbanad	1000	Lines
2.	Tiruvalla	1000	Lines
3.	Adoor	1632	Lines
4.	Kuriyannur	384	Lines
5.	Theodical	384	Lines
6.	Pandalam	1000	Line
7.	Kozhencherry	888	Lines
8.	Mallapally	552	Lines
9.	Ranni	552	Lines
10.	Elavanthitta	288	Lines
11.	Konni	268	Lines
12.	Chungapara	184	Lines
13.	Edamon Ranni	104	Lines

481	Written A	Answers	CHAITRA 28, 19	16 (SAKA)	Written Answers	482
	14.	Kalloopara		104	Lines	
	15.	Murinjakal		184	Lines	
	16.	Ranni-Perina	ad	104	Lines	
	17.	Vadasserika	ra	184	lines	
	18.	Vayalathala		184	lines	
	19.	Vechoochira		184	lines	
	20.	Chittar		80	lines	
		ALLEPPEY	SSA/DISTRICT			
	1.	Kayamkulam	ı	1000	lines	
	2.	Alleppey		1000	lines	
	3.	Chengannur		1000	lines	
	4.	Mavelikara		1000	lines	
	5.	Haripad		704	lines	
	6.	Aroor		552	lînes	
	7.	Mannar		552 lines		6
	8.	Kattanam		368 lines		
	9.	Thycattusse	ry	80 lines		
	10.	Trikunnapuz	ha 	80 lines		

TV Transmitters in Uttar Pradesh

 $set up \ new \ TV \ transmitters \ during \ 1994-95;$

3777. DR. LAL BAHADUR RAWAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the names of the places in Uttar Pradesh where the Government propose to

(b) the capacity of each TV transmitter proposed to be set up in the State; and

(c) the time by which these transmitters are likely to be set up and start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION, AND BROADCASTING (SHRIK.P. SINGHDEO):

(a) to (c) The requisite details are given in the statement enclosed.

STATEMENT

TV, Transmitters Proposed to be set up in Uttar Pradesh During 1994-95

			•	
S.No.	Location	Power	•	Expected date of completion
1.	Mau	5 KW	UHF	
2.	Almora	100 W	VHF	
3.	Auraiya	300 W	UHF	
4.	Champawat	100 W	VHF	
5.	Ganj Dundwara	300 W	UHF	
`6.	Haldwani	100 W	VHF	
7.	Kotdwar	100 W	VHF	
8.	Mahoha	100 W	VHF ·	
9.	Mau Ranipur	100 W	VHF	During 1994-95 in
10.	Muhammadabad	300 W	UHF	phases subject to
11.	Naugarh	300 W	UHF	supply of equipment
12.	New Tehri	100 W	VHF	and availability of
13.	Sikanderpur	100 W	VHF	other infrastructural
14.	Rudauli	300 W	UHF	facilities for the purpose.
15.	Kasganj	100 W	VHF	
16.	Kam Prayag	100	W VHF	
17.	Nan Para	100	W VHF	
18.	Etah	100	W VHF	

485	Written Answers	CHAITRA 28, 1916 (SAKA)	Written Answers 486

S.No.	Location •	Power	•	Expected date of completion
19.	Lalganj (Rae Bareli Dist.)	300	. W UHF	
20.	Bageshwar	10	W	
21.	Chamoli	10	W	
22.	Chaukhutie	10	W	
23.	Didihat	10	W	
24.	Joshimath	10	w	
25.	Devprayag	10	w	
26.	Lansdown	10	w	
27.	Pratapnagar	10	W	
28.	Binsar	10	w	
29.	Basot/Bhikhiasen	10	W	
30.	Kallikhal	10	W	
31.	Sahiya	10	w	
32.	Khaint Parbat	10	W	
33.	Gajja	10	W	
34.	Fateh Parbat	10	W	
35.	Rajgarhi	10	W	
36.	Sirakot/ Vakunthdham	10	W	

Misuse of DTC Buses

3778. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of SURFACE

TRANSPORT be pleased to state :

 (a) whether cases of misuse of DTC buses have come to the notice of the Government;

- (b) if so, the details thereof;
- (c) action taken against the offenders; and
- (d) the steps taken to check such incidents in future?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) Nine cases of misuse of DTC buses have come to the notice of the Government. The action taken against the offenders are as under:-

- In 4 cases warning has been issued to the person concerned to be careful in future.
- 2. 3 cases have been dropped.
- 2 cases are under process in DTC.
- (d) Officers and Traffic Supervisory staff have been instructed by the management of DTC that no bus should be diverted from its scheduled route unless in cases of emergency or on the directions of Police Authorities. Non compliance of these instruction will render the persons concerned liable for disciplinary action.

Electronic Telephone Exchange in U.P.

3779. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether electronic telephone exchange of 4,000 lines was proposed to be set up in Bareilly during 1993-94;
- (b) if so, the details thereof and the progress made so far in this regard;

- (c) the time by which this telephone exchange is likely to be completed and commissioned; and
- (d) the details regarding other electronic telephone exchanges of same capacity proposed to be set up in Uttar Pradesh during 1993-94 alongwith the progress made so far in each case and the likely time of completion of these exchanges?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) A 4000 lines Remote line Unit (RLU) parented to Digital Tax is under installation at Bareilly.
- (c) This exchange is likely to be commissioned by December, 94.
- (d) The details are given in the enclosed statement.

STATEMENT

Electronic exchanges of 4000 lines were proposed at the following places during 1993-94

- Dehradun
- 2. Noida
- 3. Ghaziabad
- 4. Kanpur
- 5. Varanasi Benia Bagh
- 6. Agra
- 7. Meerut Brahmapuri
- 8. Meerut Shastri Nagar

All these exchanges have since been commissioned during 1993-94.

3780. SHRI RAMA KRISHNA KONATHALA; Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

- (a) the number of High Power, Low Power and Very Low Power T.V. transmitters functioning in the Andhra Pradesh and new transmitters sanctioned and their present status of implementation;
- (b) whether the problem of shadow zones at Visakhapatnam received the attention of the Government; and
- (c) if so, the action being taken to overcome the shadow zone problem?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGHDEO): (a) There are 5 High Power Transmitters (HPTs), 31 Low Power Transmitters (LPTs) and 2 Transposers functioning in the State of Andhra Pradesh. 4 HPTs, 26 LPTs and 5 VLPTs are at various stages of implementation/envisaged to be set up in the State.

(b) and (c) Yes, Sir. A Low Power Transposer at Visakhapatnam provides service to the shadow zones. With a view to improve TV coverage in the hitherto uncovred shadow zones, it has been decided to replace the existing Transposer by a Low Power (300W) TV Transmitter and to shift the existing Transposer to another suitable location.

Doordarshan Kendra at Hazaribagh in Bihar

3781. SHRI BHUBANESHWAR PRASAD MEHTA: Will the Minister of IN-

FORMATION AND BROADCASTING be pleased to state :

- (a) whether the Government propose
 to set up a Doordarshan Kendra at
 Hazaribagh district Headquarters of Bihar;
- (b) whether all the formalities have been completed in this regard and the required equipments have also been maid available; and
- (c) if so, the reasons for delay in starting the above Kendra and the time by which the said Kendra is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIK.P. SINGHDEO): (a) and (b) Yes, Sir. A Low Power TV Transmitter has been installed at Hazaribagh.

(c) The transmitter has been giving regular test transmissions and is expected to be commissioned into service shortly.

Mining Industries in Mineral Rich Areas

- 3782. SHRI CHHEDI PASWAN: Will the Minister of MINES be pleased to state:
- (a) whether the Government propose to set up Mining Industries in states in close proximity to regions where minerals are available in abundance:
 - (b) if so, the details thereof; and
- (c) the States, where such industrial units have been set up in the past?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) and (b) Ministry of

Mines has no proposal to set up any new public sector mining industrial units for this purpose.

(c) Ministry of Mines have five Public

Sector Undertakings under its administrative control involved in the production of non ferrous metals. Details of these PSUs. including their head offices and the States where their important industrial/operational units are located, are as under:-

Tellicherry-Mysore-Chitradurga N.H.

3783. SHRIK.MURALEEDHARAN : Will the Minister of SURFACE TRANS-PORT be pleased to state :

- (a) the present status of Tellichery-Mysore-Chitradurga NH proposal submitted by the Government of Kerala; and
- (b) the status of the proposal of Chovva-Nadal Deviation (KM 161, 167 of NH 17) Kannur District, Kerala?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Owing to meagre allocation of funds for National Highways during the 8th Plan, it is difficult to declare the road in question as new National Highway at present.

(b) The modified proposal is awaited from the State Government.

ADB Assistance for National Highways

3784. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether any project for development of National Highways in Kerala proposed to be assisted by the Asian Development Bank is now pending with the Union Government for clearance;
 - (b) if so, the details thereof; and
- (c) the reasons for the delay in clearing the proposals?

THE MINISTER OF STATE OF THE

MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) and (c) Does not arise.

Mobilisation of Resources

3785. SHRI K. PRADHANI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether his ministry has a proposal to mobilise resources for its projects which are on the anvil:
- (b) if so, the manner in which the resources are proposed to be mobilised;
- (c) the target set in the regard for Eighth Five Year Plan; and
 - (d) the steps taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) Yes, Sir. This department has been from year to year, floating Telecom. Bonds depending upon the requirement of each year. In addition leasing of equipment is done outside the Plan outlay to the extent feasible Euro-issue from V.S.N.L. will also help in resource mobilisation.

- (c) The allocation made in 8th plan for floating Telecom. Bonds is Rs. 7026 crores.
- (d) The usual procedure required for issue of bonds is being followed and steps taken accordingly. During the first two years of the Eighth Plan Bonds amounting to Rs. 2736 crores were raised.

Four Laning of Chalakudy-Sherthalai Road

3786. PROF. K.V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the total estimate of Chalakudy-Shertthalai four lane road;
- (b) the central assistance given for this project so far; and
- (c) the time by which it is likely to become functional?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Land acquisition for four laning of reach from Chalakudy to Alwaye is provided in the Annual Plan 1994-95 at an estimated cost of Rs. 3 crores. The sanctioned cost of four laning from Alwaye to Vyttila and Aroor to Shertalai and strengthening from Vyttila to Aroor is Rs. 60.59 crores.

- (b) This stretch, being a part of N.H. System, the entire expenditure is the responsibility of the Central Govt.
- (c) Improvement of the reach from Alwaye to Shertalai is targetted to be completed by September, 1997.

Social Audit Panel

3787. PROF.UMMA REDDY VENKATESWARLU: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a "Social Audit" panel was constituted to look into variouas aspects of telecom Service:

(b) if so, the details thereof; and

(c) if so, the details of achievements made so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir.

- (b) The details of various aspects are as under :-
 - (i) Accessibility to telecom services in rural areas vis-a-viss that in urban areas;
 - (ii) Accelerating the functions of Grievances redressal machinery including Telephone Adalats;
 - (iii) The issues relating to socio-economic impact as a result of growth of telecom network.
- (c) Social Audit panel has issued three reports giving about 100 recommendations on various aspects of telecom services.

Repair Works of National Highways in Meghalaya.

3788. SHRI PETER G. MARBANIANG: Will the Minister of SURFACE TRANSPORT be pleased to state.

- (a) the amopunt provided to the State Government of Meghalaya during each of the last three years for original and repair works of National Highways Separately and the amount demanded by the State Government on this account each year during the above period:
- (b) whether the amount released by the Union Government to the Government of Meghalaya for the purpose was considered adequate to keep the National High-

ways in the traffic worthy condition; and

(c) if not, the steps taken by the Union Government to make additional funds available to the state for the maintenance of the existing National Highways?

THE MINISTER OF STATE OF THE

MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER):

(a) The amount provided and demanded by the State for the original and maintenance and repair works during the last three are as follows:

Year	Allotment	Development	Maintenance and repairs	
		Demand	Allotment (Rs. in lakhs)	Demand
1991-92	450.00	545.00	205.19	197.43
1992-93	387.00	833.00	170.27	208.37
1993-94	470.00	831.00	231.13	204.34

- (b) Yes, Sir.
- (c) Does not arise.

Telephone Exchanges In Karnataka And Madhya Pradesh

3789. SHRI. A. VENKATESH NAIK:

SHRI. PHOOL CHAND VERMA:

Will the Minister of COMMUNI-CATIONS be pleased to state

(a) whether any target has been fixed for setting up telephone exchang-

es in Karnataka and Madhya a pradesh during 1992-93;

- (b) if so, the details thereof; and
- (c) the details of telephone exchanges set up in these states during the above period, district-wise?

MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No specific targets are fixed for the number of telephone exchanges.

(b) and (c) However the district-wise details of telephone exchanges set up in 92-93 in the Karnataka & Madhya Pradesh state is given in the attached statement I and II.

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501	Wri	itten A	Answers	(CHAIT	RA 28	, 1916	(SAK	A)	·w	ritten i	Answe	ers 5	02
					26	56	. 56	99	999	56	56	56	99	
		year 1992-93.	Capacity	. S	MILT	3	3 ,	3	MILT	3	,	3	3	
STATEMENT - I	KARNATAKA CIRCLE	New Exchanges openes in Kamataka during the year 1992-93.	Name of Exchange opened	4	Amruthapur	Horanadu	Mugalavalli	Anwari	Bagewadi	, Ballatagi	Chellar	Dothihal	Hirekothinakal	
		New Exchan	Oper. No.	ε	(a)	(q)	(0)	(p)	(a)	(q)	(၁)	, (р)	(e)	
			Name of District	a	Chickmagalur				Raichur					
			Sí. No.	-										

503 Wri	tten An	swers			APRII	L 18, 1	994			Writte	n Ansı	vers	504
ıty		56	56	. 26	56	56	56	56	. 26	56	56	56	56
Capacity	5	4	3 .	ā	3	3	MILT	3	3	· MILT	ž	3	77
Name of Exchange opened	4	Masarral	Mallat	Katarri	Baral	Sripuram Junction	Mallakavu	Bidare	Gulur	Madapur	Badhegowdanahalli	Udigala	Kothalwadi
Oper. No.	6	(£)	(ĝ)	(h)	(i)	()	(a)	(q)	(0)	(a)	(q)	(c)	(p)
Name of District	2						Tumkur			Mysore		٠.	
SI.	-						က်	•		4			

	505	Written	Answei	rs	СН	AITRA	1 28, 1	916 (S	AKA)		Writ	ten An	swers	506
			56	56	56	56	56	56	56	56	35	. 56	35	45
	Capacity	יט	3	*: :	2	u	u	3	3		MAX III	MILT	MAX III	MAX III
	Name of Exchange opened	4	Bisalwadi	Kasuvinahalli	Yachangundla	Rayanakexa	Aggipura	Palya	Komalapur	Thatlakere	Kalkavatgi	Gotha	Navalgi	K. Salwadgi
1	Oper. No.	, w	(e)	(J)	(g)	(h)	(j) ·	(i)	(K)	(2)	(a)	(q)	(c)	(p)
<u> </u>	Name of District	2							•		Bijapur			
	SI. No.	-									ć.			

5	507 <i>Wri</i>	tten An	nswers			APRI	L 18, 1	994			Writte	n Ansı	vers	508
	ity		25	45	99	56	45	56	25	45	99	56	56	56
	Capacity	5	MAX III	MAX III	MILT	MILT	MAXIII	MILT	MAX III	MAX III	MILT	MILT	MILT	MILT
	Name of Exchange opened	4	Tidagundi	Masali B.K.	Maigur	Tungal	Hangargi	Tulsigari	Batgunki	Shivangi	Girisagar	Nidoni	Sonna	Yakkundi
	Oper. No.	E	(e)	(t)	(B)	(h)	()	9	(K)	€	(E)	(u)	(ô)	(d)
	Name of District	2										•		
4	St. No.	1												

509	Wr	itten Aı	nswers		CHAI	TRA 2	8, 191	6 (SA	KA)		Writte	n Ansv	vers	510
1	, it y		99	35	88	26	25	56	99	25	999	56	99	56
	Capacity	3	MILT	MAX III	C DOT	MILT	MAX III	MILT	MILT	MAX III	MILT	MILT	MILT	MILT
	Name of Exchange opened	4	Khakandi	Ingalgi	Konnur	Bardol	Mandewal	Sundnda Koppa	Hirekogalur	Mandewal	Devapur	Chowdapur.	Kanchur	Taj Sultanpur
	Oper. No.	m	(b)	(3)	· (s)	(£)	(a)	(q)	(9)	(a)	(q)	(0)	(p)	(e)
	Name-or District	2					Shimoga			Gulbarga				
6	N O	1					9			7.				

511	Writter	n Answe	rs		APF	RIL 18,	, 1994			Writt	ten An	swers	512
Ā		56	56	56	56			999 .	56	56	56	56	56
Capacity	w	MILT	MILT	MILT	MILT	88 C DOT	88 C DOT	MILT	MILT	MILT	MILT	MILT	MILT
Name of Exchange opened	4	Ganwor	Ramasamundra	Kodli	Horwal	Radrawadi	Konakal	Nimbal	Chandankere	Vaganoor	Ramjola	B.G. Halli	Sagi
Oper. No.	60	(f)	(b)	(h)	(1)	()	(k	Ξ	(m)	(n) .	(0)	(a)	(q)
Name of District	8											Bellary	
SS.	No.											80	

513	Wr	itten A	Inswei	rs	СН	AITRA	28, 19	916 (S	AKA)		Writ	en An	swers	514
ity			56	56	99	99	56	56	56	56	45	1000	. 1400	1400
Capacity		5	MILT	MILT	MILT	MILT	MILT	MILT	MILT	MILT	MAX III	RLU	CDOT	C DOT
Name of Exchange opened		4	Talur	Vaddani	Tulakalli	P.N. Halli	. Chellagurki	Ayanahalli	Komatha Halli	Goli	Nandagam	Pandeshwar	Hampanakatta	Manipal
Oper. No.		3	(0)	(p)	(e)	(£)	(b)	(h)	(i)	(a)	(a)	(a)	(q)	(0)
Name of District		2								Karwar	Belgaum	Dakshina Kannada		•
S.	No.	1	ı							6	10.	=		

Name of District	Oper. No.	Name of Exchange opened	Capacity	
	છ	4	ro.	•
	(p)	Adyarapadavu	CDOT	88
	(e)	Hallirole	MILT	56
	(£)	Hattinangadi	MILT	56
	(6)	Samboor	MILT	56
	(a)	S. Gollahalli	C DOT	88
	(a)	Khnra (E)	MILT	56
	(a)	Shankarpuram	BLU	800
•	(a)	Adur	MILT	56
	(q)	Arekurahate	MILT	56
	(0)	Havanur	MILT	56
•	(p)	Khurlageri	MILT .	26
	(0)	Mushigere	MILT	56

One exchange closed at Devangere

20.

Khandwa

17

· STATEMENT-II

MADHYA PRADESH CIRCLE

District-wise details of new telephone exchanges opened during 1992-93. · Balaghat 8 **.**1. 2. **Bastar** 15 3. Betul 9 4. Bhind 6 5. Bhopal 3 . 6. Bilaspur 21 3 7. Chhatarpur 8. Chhindwara 8 Damoh 9. 10. Datia 4 11. Dewas 11 14 12. Dhar 7 13. Durg Guna 12 14. 7 Gwalior 15. Hoshangabad 30 16. 17. Indore 11 Jabalpur 12 18. 7 19. Jhabua

519	Written	Answers	APRIL 18, 1994	Written Answers 520
-	21.	Khargone		19
	22.	Mandla		5
	23,	Mandsaur		14
	24.	Morena		10
	25.	, Narsinghpur		4
	26.	Panna		3
	27.	Raigarh		12
	28.	Raipur		11 .
	29.	Raisen		9
	30.	Rajgarh		6
	31.	Rajnandgaon		6
	32.	Ratlam		8
	33.	Rewa		6
	34.	Sagar		5
	35.	Sarguja		5
	36.	Satna •		. 4
	37.	Sehore		8
,	38.	Seoni		6
	39.	Shahdol		4
	40.	Shajapur		13
	41.	Shivpuri		6
	42.	Sidhi		5

		- A
43.	Tikamgarh	3
44.	Ujjain	8
45.	Vidisha	11

Rising Demand for Processed Food.

521 Written Answers

3790. SHRI , ANKUSHRAO RAOSAHEB TOPE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the Governmentl present policy . regarding food processing.
- (b) whether demand for processed food items is increasing.
- (c) if so, how the Government propose to meet the rising demand; and
- (d) the details of steps taken to make processed food items available to the urban working class at affordable rates?

THE MINISTER OF STARE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a): Government have accorded high priority for the development of food processing Industries. Most Food Processing Industries have been delicensed excepting brewing and distillation of alcoholic beverages and the items reserved for small scale 29 sector. Government is also encouraging investment in both domestic and foreign, for widening the production base thereby increasing better utilisation of agricultural produce, modernisation, expansion and technology upgradation for value addition and product quality improvement and market expansion including exports.

(b): Yes, Sir.

(c) and (d): Government is encouraging establishment, upgradation and expansion of various agro food industries not only to meet the domestic demand but also to produce for exports. Besides the domestic investment, foreign investments in this sector is also being encouraged with the above in view. Foreign Technology Agreements are permitted. In addition to the delicensing and thus allowing freedom of expansion/capacity creation to achieve economies of scale. Government have also taken steps to reduce incidence of customs and exise duties on capital goods for processed food manufacture so as to reduce the incidence of duty on final products. Government has also taken steps to reduce incidence of customs and excise duties on capital goods for processed food manufacture so as to reduce the incidence of duty on final products. Government has inter alia reduced/removed excise duty packaging materials etc. Government is encouraging competition for the benefit of consumers.

Integrated Granite Mining Projects in Rajasthan

3791. SHRIMATI VASUNDHARA RAJE: Will the Minister of MINES be pleased to state:

(a) whether the Government propose to set up some integrated granite mining projects in Rajasthan;

- (b) if so, the number of projects originally planned;
- (c) the number of granite projects that have been set up in Rajasthan so far; and
- (d) the details thereof including the total investment made in these projects?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) to (d). The Central Government has not set up any integrated Granite Mining project in Rajasthan and no such project is proposed to be set up.

Low power T.V. Transmitters

3792. SHRI SURAJBHANU SOLANKI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the locations where low powerTV transmitters where proposed to be setup during the last three years;

- (b) the number of TV transmitters out of them set up so far;
- (c) whether the TV transmitters have not started functioning at certain places inspite of the fact that installation work and trial has already been completed; and
- (d) if so, the time by which these are likely to become functional?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P SINGH DEO): (a): The requisite details are given in the statement enclosed.

- (b) 39 nos. of TV transmitters of varying powers have to commissioned/set up so far.
- (c) and (d) It is the constant endeavour of Doordarshan to commission the TV transmitters which are technically ready as expeditiously as possible.

525	Writ	ten Aı	ns w jers	;	CHA	NTRA	28, 19	16 (S	AKA)		Writte	en Ans	wers	526
		1993-94	5	Wanaparthy	Korangal	Kosigi	Bellampalli	Markapur	Kamareddy	Mandasa	Emmiganuru	Tamblapally	L.R. Pally	Vizag
AENT	LPT	1992-93	4	Nirmal	Medak	Kadiri			·					
STATEMENT		1991-92	က	Alagadda	Kavali	Tandur	Madanapalli	Atmakur	Gadwal	Giddalur	Siddipet	Yellandu		
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				Pedanandipadu	RIL 18
				Nagarkurnool	i, 199 <u>4</u>
				Chintapalli	· ·
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က်	Assam		Haflong	Sonari	Writ
				Lumding	ten Aı
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531	Writ	ten An:	swers		A	PRIL	18, 19	94 .		V	Vritten	Answe	ers 532
	1993-94	ıs	Sanjeli	Khambhalia	Meham	Rewari	Rampur	Dalhousie	Kathua	Katra	Kumta	Bhatkal	Harpanahalli
LPT	1992-93	4					Sujanpur				Gokak	Jamkhandi	Mudigere
	1991-92	3					. Sundernagar		Riasi	Thanamandi	Bagalkot	Pavagada	Ramadurg
State/U.T.		2			Haryana		Himachal Pradesh		Jammu & Kashmir		Karnataka	,	
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	1993-94	S	Basavakalyan	Sagar	Hungond	Hattihal	Arsikere	Chengannur		Ashoknagar	Khurai	Maihar	Bijaipur
LPT	1992-93	4		•				Kanhangarh	Thodupuzha	Sironj	Gadarwara	Alirajpur	
	1991-92	e								Datia	Jaora		
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	1993-94	5	Lahar	Bhander	Kelaras	Sakti	Shirpur	Mehekar	Morshi	Wani	Deorukh	Chikhli	Khamgaon/
LPT	1992-93	4		5			Chiplun	Umerga	Sangamner				
	1991-92	ю					Akluj	Kankauli	Washim				
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SI. No.	SI. No. State/U.T.		LPT		37
		1991-92	1992-93	1993-94	Writte
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			Navrangpur	Dhenkanal	SAKA)
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				Bhuban	swers
				Sonepur	538

539	Written	Answe	ers		AP	RIL 18	3, 199	4		Wri	itten A	nswers	s 540
	1993-94	r.	Lutherpunk	Nayagarh	Raırangpur	Nuapara	Baudh	Redhakhol	Bhubaneshwar	Mohana	Kuchinda	Banapur	Raj Rangpur
TbT	1992-93	4											
	1991-92	8											
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541	Writtei	n Answ	ers	C	CHAIT	'RA 28	3, 1916	S (SAK	(A)		Writte	n Ans	wers	542
	1993-94	r.	Baligurha	Tushara	Paradeep	Bonai	Narsinghpur	Khandpara	Dasrathpur	Durgapur	Thwamu!	Rampur	Tangi	Kabisurvanagar
Tal	1992-93	4											•	
	1991-92	3												
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1 8.	Rajasthan	Bhadra	Rawatsar .	Makrana	
		Ratangarh	Hindaun	Karauli	A
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		Karanpur		, Rajgarh	8, 199
		Raisinghnagar		Mt. Abu	94
		Kotputii		Pratapgarh	
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SI. No.	SI. No. State/Ú.T.	•	LPT	
	I	1991-92	1992-93	1993-94
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			Ganj Dundwara	Lalganj
			Auraiya	Sashiya
			Naugarh	Khaint Parbat
				Pratapnagar
				Gajja
				Rajgarhi
				Fateh Parba
22.	West Bengal	Ranaghat	Farakka	Kalna
		Contai	,	Ryna/Kamarhati
		Purulia		

ADB Loan for Highway Project

3793. SHRI G. MADEGOWDA: Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether ADB loan for Highway Projects in India has been approved;
- (b) the total amount of loan to be received from ADB:
- (c) the length in kilometers out of it proposed to be covered under the above project; and
- (d) the length in kilometers out of it proposed to be covered in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER)

- (a) Yes, Sir.
- (b) US \$ 245 Million.
- (c) 331 km.
- (d) Nil please.

Children Film Complex At Bangalore

3794. SHRIMATI CHANDRA PRABHA URS: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

- (a) whether the High Court of Karnataka has cancelled the lease of land given to the Children's Film Complex at Bangalore;
- (b) if so, whether the Government has taken any action to get alternative land in Bangalore; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) and (c): does not arise.

Group Dialing and L.D.P.T. Facilities

3795. SHRI SOMJIBHAI DAMOR : Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government propose to introduce the group dialing facilities under short distance changing area for rural and tribal areas of the country;
- (b) whether it is also proposed to provide long distance public telephone in each gram panchayat in each State; and
- (c) if so, the number of gram panchayats to be covered in the first phase during the current financial year?

THE MINISTER OF STATE AT THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

- (b) Yes, Sir,
- (c) About 20,000 subject to availability of resources.

[Translation]

Private Agencies To Operate TV Stations

3796. SHRI DHARMANNA
MONDAYYA SADUL:
SHRI GOVINDRAO
NIKAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have permitted some private agencies to operate some private agencies to operate TV Stations with low-powered transmitters;
 - (b) If so, the details thereof;
- (c) the number of applications received by the Government for such permission; and
- (d) the names of the private agencies to which the Government propose to give permission to operate TV stations?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P.SINGH DEO): (a) and (b): Government have approved the proposal to allow the National Dairy Development Board to utilise the 1KM TV transmitters at Pij in Khera District of Gujarat for the purpose of transmitting local broadcast for providing Rural Development and Educational programmes suited to the area covered by the transmitter on payment basis. NDDB will bear the cost of repair, rectification and operationalisation of the transmitter. Department of Electronics will extend technical assistance.

- (c) Government have not invited any applications in this regard.
 - (d) Does not arise.

Complaints about Excess Bills

3797. SHRI HARI KEWAL PRASAD: Will the Minister of COMMUNICATIONS be pleased to state;

- (b) whether the Government are aware that the telephone lines of certain customers are tempered with and used by certain other persons leading to incorrect and excess billing;
 - (c) if so, the details thereof; and
- (d) the steps taken/proposed to be taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir,

(b) to (d). The information has been called for and the same will be placed on the table of the House.

Issuance Of National Permit

- 3798. SHRI BIR SINGH MAHATO: Will the Minister of SURFACE TRANS-PORT be pleased to state:
- (a) the criteria adopted for issuing national permit for heavy vehicles; and
- (b) the number of permits issued during 1993-94 state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) the criteria for issuing national permit for heavy vehicles is laid down in Sub-Section 12,13 and 14 of Section 88 of the Motor Vehicle Act, 1988 and Rule 86 to 90 of the Central Motor Vehicle Rules, 1989.

(b) the information is not readily available. It will be collected from the State Governments and laid on the Table of the House.

Telecom Facility For Industrial Development In Madhya Pradesh

3799. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government have prepared any scheme for providing telecommunication facility to the backward areas of Madhya Pradesh for economic and industrial development; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE AT THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) No specific scheme for backward area has been formulated. However, the 8th Five Year Plan of Department of Telecommunication envisages to provide telephones practically on demand in rural/tribal areas.

[English]

Functioning Of Public Call Offices In Assam

3800. SHRI PROBIN DEKA: will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Public Call Offices installed in Assam particularly in Guwahati are functioning to the satisfaction of the common man;
 - (b) if not, the reasons therefor; and
- (c) the steps proposed to be taken by the Government to improve their functioning?

THE MINISTER OF STATE AT THE MINISTRY COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) and (c) Do not arise.

Construction Work Under Central Road Fund In U.P.

3801. SHRI VISHWANATH SHASTRI: Will the Minister of SURFACE TRANSPORT be pleased to state.

- (a) whether construction works are being undertaken under Central Road Fund in Uttar Pradesh;
 - (b) if so, the details thereof;
- (c) whether the Union Government have released its share amount as part of the expenditure to be incurred on these construction works;
 - (d) if not, the reasons therefor; and
- (e) the time by which the said amount is likely to be released by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) Yes, Sir. Details of works are indicated in Statement annexed.

(c) to (e) Fund for works under Central Road Fund programme are not allocated scheme-wise but Statewise, keeping in view the cost of schemes approved, funds released, requirements projected by the States and availability of budget provision.

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555 Written Answers

	LIST OF ON-GOING WORKS IN UTTAR PRADESH APPROVED UNDER CENTRAL ROAD FUND.	INDER CENTRAL ROAD FUND.	Wri
S.No.	Name of work with Job No.	Amount sanctioned (Rs. in lacs)	itten A
	ROAD WORKS		nswers
	Construction of Babatpur-Jamalpur road in District Varanasi (AL/UP/5/V/PL)	32.21	5
	Construction of Farukhabad Bypass in Distt. Farukhabad (AL/UP/5/IV/PL)	14.62	APR
	Improvement Azamgarh-Varanasi road in Distt Azamgarh (AL/II/UP/PL).	38.00	RIL 18, 19
	Construction of road upto Bakshi K α Talab in District Lucknow (AL/13/UP/IV/PL).	54.66	94
	Construction of approaches for Bridges over river Kanhar and satvahini in Distt. Mirzapur. (R/UP/61/VI/PL)	65.81	Writt
,	Construction of Jeanpur-Amuwari Walidpur Mohammadabad road in Distt. Azamgarh (AL/UP/13/VI/PL)	78.30	en Answe
	Improvement & Strengthening of Mohanlalganj Gosaingunj road in Distt. Lucknow (AL/UP/6/88)	. 58.65	ers 556

S.Nc.	Name of work with Job No.	· Amount sanctioned (Rs. in lacs)
	Widening, Strengthening & Improvement of riding quality of important existing PWD roads of Amethi project area in Distt. of Sultanpur & Raebarelie. (CRF/UP/39/007).	1965.90
o.	Strengthening of Alinagar Indara Majhwara Madhuban road (Saheed Marg) in Distt. Mau Revised Estimate (CRF/UP/88/027)	334.00
	BRIDGE WORKS:	
10.	Construction of bridge over river Kanhar on Dudhi-Wyndhamganj road in Distt. Mirzapur (R/UP/6/VI/PL)	187.64

Written Answers 558

China's Assistance To Myanmar

3802. SHRI SATYA DEO SINGH:
SHRI DATTATRAYA
BANDARU:
SHRIMATI DIPIKA H.

SHRIMATI DIPIKA H TOPIWALA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state.

- (a) whether the Government are aware of the recent reports regarding Chinals assistance to Myanmar in setting up of a naval base which is only fifteen nautical miles away from Andaman and Nicobar Islands:
 - (b) if so, the details thereof:
- (c), whether the Government have taken up this matter with China: and
- (d) if so, the reaction of China thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (\$HRI R.L. BHATIA): (a) and (b) Government have from time to time seen press reports on Chinese assistance to Myanmar in the setting up of naval bases on the Indian Ocean.

Ŧ,

(c) and (d) Government have raised the issue of Chinese assistance to Myanmarese Military projects, including naval facilities close to India, with the Chinese Government. The Chinese Government have stated that such reports are here say and without any basis at all. Government keep under constant review all developments having a bearing on the countryls security and take appropriate measures to safeguard the national interest.

[English]

Export Of Steel Products By Bokaro Steel Plant

3803. SHRI HARILAL NANJI PATEL; Will the Minister of STEEL be pleased to state:

- (a) the total quantity of hot rolled and cold-rolled steel production exported annually by the Bokaro Steel plant in 1992, 1992 and 1994:
- (b) the foreign exchange earned therefor, and
- (c) the name of countries to which these productions were exported?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (c) Countrywise details of Hot Rolled/Cold Rolled Steel products exported annually by Bokaro Steel Plant in 1992, 1993 & 1994 (upto March) and the value thereof are as given below:

Year	Country	Quantity (000 tonnes)	Value (Rs. crores FOB)
1392	Sri Lanka, Malayasia, Bangladesh	15.6	19.1
1993	China, Matsy sia, Sri Lanka, Nepal, USA, Taiwan, Bangladesh.	37.8	. 36.5

Year	Country	Quantity (000 tonnes)	Value ∽ (Rs. crores FOB)
1994	Malaysia,USA, Nepal, Japan, Sri Lanka	17.8	18.0

[English]

China-Pak Defence Pact

3804. SHRI NITISH KUMAR: SHRI GUMAN MAL LODHA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to the news item captioned Pak, China sigh defence pact appeared in the Hindustan Times dated March 23, 1994:
- (b) if so, the facts of the matter reported therein:
- (c) whether Pakistan is involved in supporting activities of violence and subversion in India for the last many years:
- (d) whether the Government had taken up the matter with China: and
- (e) if so, the details thereof and the response of china thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Yes, sir. Details of the agreement are not available since China and Pakistan keep details of their military agreements secret.

(c) Yes, Sir.

(d) and (e) In its discussions with China, Government have consistently emphasised that the supply of sophisticated arms and weapons technology to Pakistan beyond its legitimate requirements of defence poses a threat to India's security and is not conducive to the maintenance of peace and stability in the Indian subcontinent. China has responded that it is her general policy to supply only limited amounts of weapons for defence purposes, that these supplies do not affect regional balance, and that there are no conditions attached to these supplies.

[English]

Pak Statement On Minister Of State For External Affairs

3805. SHRI SAJJAN KUMAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether any statement has been made by Pakistan recently in which adverse remarks were made against the Union Minister of State for External Affairs: and
- (b) if so, the details thereof and the steps taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b) Yes,

Sir. The pakistan Foreign office issued an abusive and personal statement on 9 February, 1994, against the Minister of State for External Affairs, Shri Salman Khurshid.

Government have conveyed to the Government of Pakistan that the language and contents of the statement are totally unacceptable and that such inflammatory statements by the Government of Pakistan vitiate the atmosphere of bilateral relations.

Milk Powder

3806. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

- (a) the total production of milk powder during 1991-92, 1992-93 and 1993-94:
- (b) whether there is no substantial increase in the production of milk powder in the recent years:
 - (c) if so, the reasons therefor: and
- (d) the steps taken to increase the production of milk powder?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) to (c) The estimated total production of milk powders in the country during 1991, 1992 & 1993 in the organised sector was 90,000 tonnes, 1,10,000 tonnes and 1,40,000 tonnes, respectively.

(d) Government has delicensed the manufacturing of milk products and no report regarding the shortage of milk powder in the country has been received.

Production of Ice-cream

3807. SHRI SANDIPAN BHAGWAN THORAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether multinational companies have shown interest in production of icecream in India:
 - (b) if so, the details thereof; and
- (c) the steps taken by the ice-cream industry to maintain prescribed purity standards?

THE MINISTER OF STATE OF THE MINISTRY OF FOODS PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) and (b) No proposal from a multinational companies has been received for the production of ice-cream in India.

(c) Government has laid down the standards of ice-cream under the Prevention of Food Adulteration Act. These items are mandatory.

Foreign Investment in Soft Drinks.

SHRI SYED 3808. SHAHABUDDIN: Will the Minister of FOODS PROCESSING INDUSTRIES be pleased to state:

- (a) the total foreign investment in soft drinks in the country as on December 31,1993:
- (b) the estimated share of the market In the hands of the foreign companies:
 - (c) whether their share is expected

to increase under the liberalised policy which contemplates 100% foreign equity participation in this sector; and

(d) if so, the extent thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) The information is being collected and will be laid on the Table of the House.

- (b) The estimated share of foreign companies in the soft drinks market is about 85%.
- (c) and (d) The share of any Company in the market is determined by market forces. No projections about a Company's future share of the market can therefore he made

Small And Medium Power Projects By Private Entrepreneurs

3809. SHRI C.P. MUDALA GIRIYAPPA: Will the Minister of POWER be pleased to state:

- (a) whether some private entrepreneurs have shown willingness to set up small and medium power projects in the country; and
- (b) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) Government is implementing the policy to encourage greater private investment into the electricity sector.

Development of Roads and Bridges

3810. SHRI G.M.C. BALAYOGI: Will the Minister of SURFACE TRANS-PORT be pleased to State.

- (a) whether the World Bank has cleared the scheme for the development of roads and bridges in the State of Andhra Pradesh:
 - (b) if so, the details thereof: and
- (c) the time by which the World Bank assisted existing schemes are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No., Sir.

- (b) Does not arise.
- (c) It is too early to indicate the likely time of completion till the schemes are cleared and works awarded.

Import of Newsprint

3811 SHRI MOHAMMAD ALL ASHRAF FATMI: SHRI SRIKANTA JENA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government are aware that a number of newspapers have vilated the 2:1 ratio for import of newsprint during 1992-93 and during the first half of 1993-94:
- (b) if so, the detail of such newspapers:

- (c) the action taken against them:
- (d) whether the Government propose to bring any change in the above, ratio in view of the further addition of some paper/newsprints mills in the Schedule-I of the Newsprint Control Order, 1962:
 - (e) if so, the details thereof: and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b) As per returns submitted by the newspapers to the Registrar of Newspapers for India, during 1992-93, in all 13 newspapers did not maintain the ratio of 2:1 for import of newsprint. During the first half of 1993-94, as many as 48 newspapers failed to maintain the ratio as per the returns submitted upto 25.3.1994.

- (c) No Entitlement Certificate was issued to the 13 newspapers who failed to maintain the 2:1 ratio during 1992-93. Similar action is envisaged against those newspapers who failed to maintain the 2:1 ratio during 1993-94.
- (d) to (f). The newsprint import policy for the financial year 1994-95 has already been notified by the Ministry of Commerce on 30:3.1994. The condition/procedures for

import of newsprint as in 1993-94 have been made applicable for the year 1994-95 also, until further orders.

Sale of Imported Newsprint

3812. SHRI MOHAMMAD ALI ASHRAF FATMI: SHRI SRIKANTA JENA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government are aware about the purchase and sale of the duty-free imported newsprint by the small and medium newspapers in the open Market in violation of the Newsprint Import Policy: and
- (b) if so, the remedial action taken by the Government in this regard?

THE MINISTER OF STATE OF MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir,

(b) Does not arise.

11.25 hrs.

The Lek Sabha then adjourned till Eleven at the clock on Tuesday, April 19, 1994/Chaitra 29, 1916 (Saka)

PLS. 40. XXIX.20.94 670

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Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Seventh Edition) and printed by **S. Narayanan & Sons.** B-88, Okhla Industrial Area, Phase-II, New Delhi- 110 020.